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INDEX
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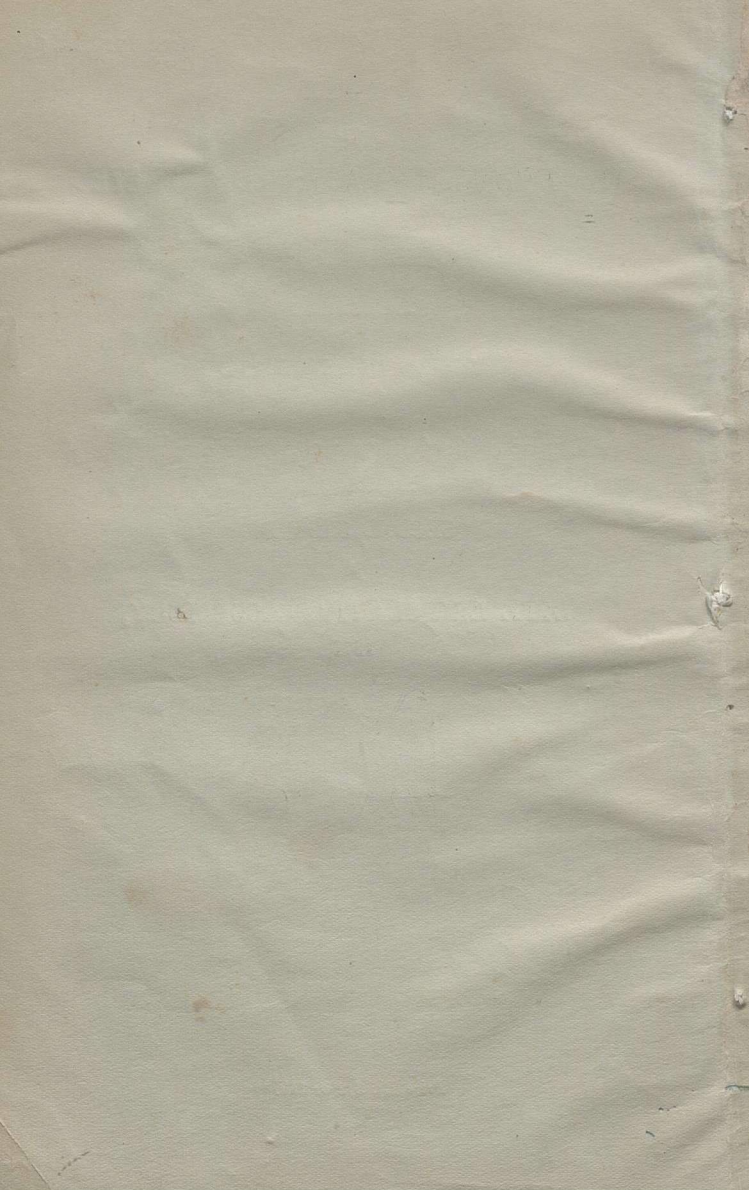
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INDEX TO THE LEGISLATIVE ASSEMBLY DEBATES 1946

A

ABDUL GHANI KHAN, KHAN—

Hindu marriage disabilities removal Bill. 652
Motion *re* Food situation. 573, 582-84.

Question *re* consumption of Cloth in N.W.F. Provinces. 82.

Question, Supplementary *re* number of tractors and ploughs received by Government. 1028.

Sinking of wells and procurement of food-grains by subsidies. 1026.

Supply of Sub-soil water for irrigation. 1010

Use of fire arms by Hooligans in Bengal and amendment of Indian Arms Act. 1203.

Special marriage (amendment) Bill—Motion to refer to Select Committee. 1146

ABDUL HAMID SHAH, MAULVI—

Question *re*—

Mohammadan applicant for stall in Mahimaganj railway station on Bengal Assam Railway. 1045.

Railway Bridge over the river Banguli near Mahimaganj Station on Bengal Assam Railway. 1044-45.

Recommendation by the Indian Coalfield Commission. 1099.

ABID HUSSAIN, CAPTAIN SYED—

Question *re*—

Allotment of Textile Mills for the cotton producing Provinces. 774.

Ban in British India for entering a particular trade. 1052.

Ban on any section of population entering a particular trade in British India. 852.

Rivaz Bridge on N.W. Railway. 774.

Shortage of third class tickets on Malakwa Shorkot Road Line on N.W. Railway. 774.

Transfer of stations of the Army Remount Department from Chenab Area to Montgomery District. 933-34.

ABID HUSSAIN, CHOUDHURY MD.—

Question *re*—

Erasing of names of Railway Stations written in Urdu script in the Purnea District of B. A. Railway. 304.

Reconstruction of Katihar Junction on B. A. and O. T. Railways on one side of town. 92.

Unlawful stopping of Railway Trains by National Congress Volunteers in Bihar. 305.

ABOLITION(S)—

Question *re*—

— of Capital Punishment. 231.

— of Death Penalty. 1162.

— of Planning and Development Department 1100-01.

— of System of Grant of Titles.

Effects on Indian Finance by the — of Salt-Tax. 708.

ACCIDENT(S)—

Question *re* railway — and Enquiries during the year. 39-40.

ACCOMMODATION(S)—

Question *re*—

Arrangements for —, Boarding, Traveling and protection of Members of the Constituent Assembly. 1093-95.

Fresh requisitioning of — by Chief Commissioner, Delhi. 151-52.

Government plans *re* meeting shortage of — and Control of Rents. 149-50.

Housing — in provinces for offices of the Central Public Works Department. 849.

Provision for — of residents of Sarai Purani Idgah, Delhi. 458.

Recall of Government of India offices from Simla and Calcutta to New Delhi and pressure on housing in New Delhi. 850-52.

Residential — for Members of the Legislative Assembly. 1092-93.

See also "HOUSE(S)."

ACCOUNT(S)—

Question *re* petty — lying in Post office^s as unclaimed. 502-03.

Promotion of unqualified Anglo-Indian and Christian Inspectors of — to the Posts of Assistant Commercial Officers on N. W. Railway. 290-91.

ACCOUNTANT GENERAL—

Question *re* permanent location in Delhi of the Offices of Auditor General, Director of Railway Audit and —, Posts and Telegraphs. 928-29.

ACQUIRED HOUSE(S)—

See "HOUSE(S)."

ACQUISITION—

Question *re*—

Acquired Lands in Benares for purposes of War. 232.

Compensation for acquired lands in South Kanara. 84.

Restoration of agricultural land acquired for War purposes in Bareilly District. 933.

State — of mineral rights in Bengal and Bihar. 1097-98.

ACT(S)—

CENTRAL EXCISES AND SALT—

Question *re*—

Notifications under the — laid on the table. 1237, 1288-1306.

DEFENCE OF INDIA—

Question *re*—

Retention of some of the Rules of — under Special Ordinances. 539-40.

INDIAN ARMS—

Question *re*—

Uniform policy *re* Licences for Firearms under the —. 1165-66.

Use of firearms by Hooligans in Bengal and Amendment of —. 1201-04.

PAYMENT OF WAGES—

Question *re*—

Expenditure incurred on litigation under — regarding illegal deductions on N. W. Railway. 69.

PRESS EMERGENCY—

Question *re*—

Security from the *Vanguard* under —, 229-31.

REGISTRATION OF FOREIGNERS—

Declarations of exemptions under the — laid on the table. 960, 1006-08.

RESERVE BANK OF INDIA—

Question *re*—

Modification of certain Sections of —, 228.

Repayment of Sterling Balances and Repeal of Section 41 of the —. 697.

SEA CUSTOMS—

Question *re*—

Banned books and publications under section 19 of —. 229.

TOWN IMPROVEMENT—

Question *re*—

Notices under U.P. — on residents of Delhi, Ward No. 14 (Serai Purani Idgah Scheme). 454.

ADARKAR, PROF. B. P.—

Question *re* proposal of — *re* Health Insurance for workers. 1104.

ADITYAN, SRI, S. T.—

Question Supplementary *re* students for specialized training sent abroad by Central Government. 1171.

Special Marriage (amendment) Bill—

Motion to refer to Select Committee. 1148.

ADJOURNMENT(S)—

Motion for—*re*

Bombing of Tribal Areas in Waziristan—Postponed. 105.

Bombing of Tribal Areas in Waziristan—Disallowed. 176.

Collection of Arms and other Lethal Weapons for Violence and Terrorism—Not moved. 103-04.

Communal Disturbances in Bengal, Bombay, U. P., Bihar etc.—Disallowed. 98-103.

Communal disturbances in Calcutta—Disallowed. 103, 104, 105-06.

Jute Control.—Not moved. 104, 105.

Protection of Life and Property of Railway passengers in Bihar. Ruled out of order. 565-66.

Rice shortage in Bengal—Not moved. 104.

Rioting and bloodshed in Delhi City—Disallowed. 1055-56.

Treatment of Indians in South Africa—Disallowed, 96-97.

Use of Tear gas outside the Council House—Postponed. 107.

Use of tear gas outside the Council House on the 28th October 1946—Disallowed 176-77.

Withdrawal of Indian Troops from Indonesia—Not moved. 103.

With-holding of telegrams in Bihar on communal riots—Disallowed. 400.

ADJUDICATORS AWARD—

Question *re*—

— for Grievances of employees of Government of India Press, Aligarh. 1117.

— on the dispute of the Government of India Press workers. 1109.

ADMINISTRATION(S)—

Question *re*—

— of the W.A.C.(I). 218-20.

Dissatisfaction against the — of Chief Commissioners. 705.

Money and Officers for the — of Tribal Areas in Assam. 162-64.

ADMINISTRATION OF JUSTICE—

Demand for Excess Grant for 1943-44 in respect of —. 348.

ADMINISTRATIVE RESERVE(S)—

Question *re*—

Appointment of Under Secretaries from the — made by the F.P.S.C. 935-36.

Selection for — by the F.P.S.C. 935.

ADMISSION(S)—

Question *re*—

—of students from Assam into Colleges affiliated to Benares Hindu, Aligarh and Delhi Universities. 944-15.

—of students from India in Colleges in U.S.A. and U.K. 945-47.

ADULTERATION—

Question *re* — of pure ghee. 1009.

ADVANCE(S)—

Question *re* subventions, loans or — paid to Bengal Government by the Central Government for famine etc. 242.

ADVISORY COMMITTEES—

See "COMMITTEE(S)".

ADVISORY COUNCIL—

Question *re* — for the Chief Commissioner of Delhi Provinces. 1199.

AERATED WATER—

Question *re* complaints against Contractors of — supply on B. Section of N. W. Railway. 67.

AERODROME(S)

Question *re*—

Number and location of — maintained for Military purposes. 906-09.

Return on Outlay on — in India. 73.

AEROPLANE(S)—

Question *re*—

Destruction of — by Government after the close of War 1191.

Private Ownership of — from U.S.As. Disposals. 72.

AFGHANISTAN—

Question *re*—

Expenses on tour of Director General of Archaeology to Persia and — 1140-91.

Grant of compensation to Syt. Uttam Chand, host of Shri Subhas Chandra Bose in —. 1095.

AFGHAN PRINCE(S)—

Question *re* detention and internment of — in India. 382-83.

AFGHAN SARDAR(S)—

Question *re*—

— in India. 1090.

Allowance for exiled — in India 1089-90.

Detention of — in Poona. 828.

AFRICAN COTTON—

See "COTTON."

AFTAB ALI, HONY. LT.-COMMANDER—

INDUSTRIAL DISPUTES BILL—

Motion to refer to Select Committee and to circulate. 1079-84.

AGENDA—

Announcement *re* the supply of Assembly — etc. to Members on account of the imposition of Curfew Order in Delhi. 862.

AGRA—

Question *re*—

Action of Goods Inspector, Belanganj Station, in the matter of short supply of fuel and coal. 787.

Central Railway Station at —. 59.

Over-bridge on the — Jogner Road crossing of — Cantonment Railway Station on the G. I. P. Railway. 59.

AGREEMENT(S)—

Question *re*—

Amendments to Anglo-Dutch — and International Sanitary Convention. 73.

Terms and conditions of — for engagement of R.I.A.F. personnel. 1195-96.

Trade — with U.S.A. 621-23.

AGRICULTURAL LANDS—

See "LAND(S)."

AGRICULTURAL PRODUCE—

Question *re* prices of —. 750-51.

AGRICULTURAL TRACTOR(S)—

See "TRACTOR(S)."

AGRICULTURE—

Question *re* research work in the — Engineering Department. 1051.

AHMEDABAD—

Question *re*—

Air Conditioned Coaches between Delhi and —. 1037-38.

Proposed introduction of Message Rate System for Telephone charges in Karachi, — and Bombay. 541-42.

Third Class Tickets from Delhi to Bhatinda by the — Express. 788.

AIRCONDITIONING—

Question *re* — Coaches between Delhi and Ahmedabad. 1037-38.

AIRCRAFT RULES—

See "Rule(s)."

AIR FORCE(S)—

Question *re* provision for employment of retrenched officers of the Indian Army, Navy and —. 920-22.

AIRFORCE (AMENDMENT) BILL—

See "Indian Army and the India — under " Bills ".

AIR FORCE, ROYAL INDIAN—

Question re—

B.O.R.'s in —, 1196.

Recommendations of Pay Commission re personnel of —, 1196.

Terms and conditions of agreement for engagement of — personnel, 1195-96.

AIR MAIL(S)—

Question re express Delivery of Inland — letters, 520-21.

AIR SERVICES—

Question re—

Agreement with U.S.A. re operation of American — across India, 1221.

Daily — between Delhi and Madras 1021-23.

AIR TRANSPORT—

See "Transport(s)."

AIYAR, SIR SIVASWAMI—

Deaths of Pandit Madan Mohan Malaviya and — 958-60.

AJIT SINGH, SARDAR—

Question re restrictions on the return of — from Germany, 152.

AJMER—

Question re—

Monopolies in the Intermediate Board — 443.

Working hours for Clerks in Stores Department of B.B. & C.I. Railway, —, 1045-46.

AJMER-MERWARA—

Question re—

Abolition of Zamindari, Jagirdari and Istimarari systems in — and other centrally administered areas, 543.

Adoption of United Provinces cost of reduction in — Curriculum, 938-39.

Backward conditions in Istimrari areas of — 542.

Cloth quota for hand-dyers and hand-printers, of —, 1235.

Damage to crops by domesticated wild boars kept by istimrardars of — 543.

Dropping of English* as optional subject in certain schools in —, 938.

Extreme shortage of sugar quota for rural population of —, 543.

Future recruitment to services in —, 706.

Istimrari Tenure in —, 1047.

Optional subjects in Secondary Classes in —, 937-38.

Policy re Motor transport business and Rail-road Co-ordination Scheme in — Delhi, etc. 1046.

Scales of pay and dearness allowance of staff in Settlement Operations in —, 1016-47.

Supply of Gur for rural areas of — during last six months, 544.

AKOLA—

Question re refusal of Permission to re-publish the *Sewak* from —, 17.

ALCOHOL—

Question re manufacture of — in Bengal, 518.

LIGARH—

Question re award of adjudicator for grievances of employees of Government of India Press, — 1117.

ALIGARH UNIVERSITY—

See "University(ies)."

ALLAHABAD—

Question re—

Gateman at Level Crossings between — and Ghazipur on O. T. Railway, 92.

Release of Military Tele-Printer Lines between — and Jabulpore for civilian use, 748-49.

Running of E. I. Railway cum G.I.P. Railway, Bombay-Calcutta Mails via Benares Cant. between — and Moghalsara, 294-95.

ALLIANCE(S)—

Question re—

Control of — between Indian and Foreign capital, 1173.

ALLIES—

Question re—

Repatriation of Indian Prisoners in Allied Hands, 447-48.

Repatriation to India of Indian Exiles and Prisoners in Allied hands outside India, 644-45.

ALLOWANCE(S)—

Question re—

— for exiled Afghan Sardars in India, 1089-90.

— to Members of the Constituent Assembly, 610-11.

Compensatory — to Government servants in lieu of supply of foodstuffs at concessional rates, 932.

Dearness — to Mint Workers in Bombay, 929-30.

Dearness — to Pensioners, 950, 1200.

Salaries and — of Ministers in Interim Government, 693.

Scales of Pay and Dearness — of Staff in Settlement Operations in Ajmer-Merwara, 1046-47.

State Railway Grades of pay and — for officers of O. T. Railway, 88.

Supervisory — to clerks of Military Accounts Department, 952-53.

AMBASSADOR(S)—

Question *re*—

Appointment of Mr. V. K. Krishna Menon as — for Western Countries 626-27, 859-60.

Indian — in U.S.A., Soviet Russia and other European Countries 628.

AMBEGAOKAR, MR. K. G.—

Banking Companies Restriction of Branches Bill—

Motion for leave to introduce 460.

Motions to consider and to refer to Select Committee 1060-65, 1066.

Demands for Excess Grants for 1943-44 in respect of Indian Posts and Telegraphs Department 351.

Motion *re* third report of the Committee on Bretton Woods Agreements 199.

Reserve Bank of India (Amendment) Bill—

Motion for leave to introduce 461.

AMERICA—

See "United States of —".

AMERICA—

Question *re* — surplus food stores handed over to Government of India 858-59.

AMERICA, UNITED STATES OF—

Question *re*—annual quota for the entry of Indians into the — 154.

AMRAOTI—

Question *re*—passenger train at Night between Badnera and — on G.I.P. Railway 1014-15.

AMRITA BAZAR PATRIKA—

Question *re*—reports of lawlessness in Calcutta and Eastern Bengal published in the *Amrita Bazar Patrika* 953.

ANAKAPALLI—

Question *re*—proposals by Bengal Nagpur Railway to divert through passenger trains between Madras and Calcutta from Simhachalam to — direct 527.

ANAND SINGH, MR.—

Question *re*—refusal of permission to — of Ganeshgunj Nawaiya, Lucknow to start *Indi • Voice* 93.

ANDAMANS—

Question *re*—supply of timber from Burma — and Indian forests 1017-19.

ANGLO DUTCH AGREEMENT—

See "Agreement(s)".

ANGLO-INDIANS—

Question *re*—

Preferential treatment to — and Ex-service men in railway services 1037.

Promotion of unqualified — and Christian Inspectors of Accounts to the Posts of Assistant Commercial Officers on N. W. Railway 290-91.

ANSARI, MR. M. ABDUL AZIZ—

Oath of office. 1221.

APPELLATE JURISDICTION—

See "Jurisdiction(s)."

APPOINTMENT(S)—

Question *re*—

— of an Indian as Economic Adviser to Government of India. 612.

— of Army Reorganization Commission for Post War Indian Army 216-17.

— of Mr. V. K. Krishna Menon as Ambassador for Western Countries 626-27, 859-60.

— of Provincial Governors 161-62.

— of Sir Henry Knight in the Food Department for Southern India)

— of Under Secretaries from the Administrative Reserve made by the F.P. S.C. 935-36.

— of un-trained persons as Commercial and Transportation Inspectors on N. W. Railway 305-08.

— to Indian Diplomatic Service 1118.

— to temporary posts in the Department of Archaeology 914-15.

— to the post of Muslim Epigraphist in the Department of Archaeology 913-14

— to the Vacancies in Secretary of States and to Central Services 214-15.

Appropriation to Reserve—Demand for Excess Grants for 1943-44, 402

ARBITRATION COURT(S)—

Question *re*—award by Special — regarding compensation for Betelnut Gardens in South Kanara. 840.

ARCHAEOLOGY—

Question *re*—

Appointments to temporary posts in the Department of — 914-15.

Appointment to the Post of Muslim Epigraphist in the Department of — 913-14.

Expenditure of Harappa Excavations by the Director General of — 707-08.

Expenses on tour of Director General of — to Persia and Afghanistan 1190-91

Loan of services of an officer of the Department of — for appointment as Director of — by Hyderabad State 835-36.

Loan of services of an officer as Director of — in Hyderabad State 1199-1200.

Post of Joint Director General in Office of Director General of — 1189-90.

Recommendations of — Advisory Committee *re* prevention of Export of articles of artistic importance, 1181.

ARCHAEOLOGY, DIRECTOR GENERAL OF—

Question *re*—rest and recreation leave for men in the office of — 914.

ARM(S)—

Motion for Adjournment *re*—collection of — and other lethal weapons for violence and terrorism 103-04.

Question *re*—cancellation of fire — Licence in Delhi Province 926-27.

See also "Fire —" . 1200.

ARMS ACT—

See "Indian —" under "Act(s)".

ARMED FORCE(S)—

Question *re*—

Nationalisation of Indian — . 704-05.
Posting of — in Calcutta and Eastern Bengal. 954.

Recruitment to Indian — . 704.
Taboo of the Words "Jai Hind" in the Indian Armed Forces 238.

Training of Indian Personnel for the — . 452-53.

ARMY (IES)—

Question *re*—

Appointment of — Reorganization Commission for Post War Indian — . 216-17.

Arrears of pay and the appointment of Indian National Army Men in British — . 1199.

Demobilization and re-employment of Indian — Officers since V. J. Day. 950.

Discrimination against Muslims in the — . 456.

Indianisation of the — . 898.

Number and location of Aerodromes maintained for Military purposes. 906-09.

Provision for employment of retrenched officers of the Indian —, Navy and Air Force. 920-22.

Re-employment of released — personnel by the Resettlement Directorate. 377-78

Release of military teleprinters lines between Allahabad and Jubbulpore for civilian use. 748-49.

Transfer of stations of the — Remount Department from Chenab Area to Montgomery District. 933-34.

See also "Armed Forces". 238.

ARMY AND THE INDIAN AIR FORCE (AMENDMENT) BILL—

See "Indian —" under "Bill(s)".

ARMY DEPARTMENT—

Question *re* store purchase rules followed by the — . 1208.

ARREST(S)—

Question *re* arrest of Dr. Lohia by Goaness Government. 645-47.

ART—

Question *re* recommendations of Archaeological Advisory Committee *re* prevention of Export of articles of artistic importance 1181.

ARTICLE(S)—

Question *re* tender Notice for — of Indian Manufacture by the Controller of Printing and Stationery. 1121.

ARTIFICIAL SILK CLOTH—

See "Silk Cloth".

ASAF ALI, THE HONOURABLE MR. M.—

Demands for supplementary grants for 1946-47—Railways. 1275-78.

Demand for supplementary grant for 1946-47—Railways in respect of Audit. 1285

Demand for supplementary grant for 1945-46—Railways in respect of Miscellaneous Expenditure. 1285.

Demand for supplementary grant for 1945-46—Railways in respect of Working Expenses—Expenses of Electrical Department. 1287.

Demand for supplementary grant for 1945-46—Railways in respect of Working Expenses—Expenses of General Departments. 1287.

Demand for supplementary grant for 1945-46—Railways in respect of Working Expenses—Expenses of Traffic Department. 1287.

Demand for supplementary grant for 1945-46—Railways in respect of Working Expenses—Maintenance and Supply of Locomotive Power. 1285.

Demand for supplementary grant for 1945-46—Railways in respect of Working Expenses—Maintenance of Carriage and Wagon stock. 1285, 1286, 1287.

Demand for supplementary grant for 1945-46—Railways in respect of Working Expenses—Maintenance of Structural Works. 1285.

Demand for supplementary grant for 1945-46—Railways in respect of Working Expenses—Miscellaneous Expenses. 1287.

Demand for supplementary grant for 1945-46—Railways in respect of Railway Board. 1278, 1280, 1281.

Foreigners Bill. 973.

Hindu Marriage Disabilities Removal Bill. 674.

INDIAN RAILWAYS (AMENDMENT), BILL
Motion for leave to introduce 461-62.

MOTOR VEHICLES (SECOND AMENDMENT) BILL—

Motion for leave to introduce. 567.

Motion to refer to Select Committee. 983-84, 985.

Motor Vehicles (Third Party Insurance) Rules—Laid on the table. 320, 362-70.

Notification *re* Amendments to Coorg Motor Vehicles Rules, 1940—Laid on the Table 320, 362-70.

Oath of Office

Resolution *re* the running of Civil Aviation as a State Department. 710, 711.

ASSAM—

Question re—

Admission of students from — into Colleges affiliated to Benares Hindu, Aligarh and Delhi Universities. 944-45.

Allotment to — of Quota of Direct Supply of Brass Sheets, Cycles, Cloth and Corrugated Iron Sheets. 777-78.

Budget for the Tribal Areas in —. 165-66.

Creation of — Postal Circle and certain Officers' Posts. 93.

Hydro electric projects in —. 856.

Low Control Prices of Paddy and Rice in —. 776-77.

Money and Officers for the Administration of Tribal Areas in —. 162-64.

Permission to Members of Constituent Assembly to move in excluded and tribal Areas of —, Manipur, Khasi and Jaintia Hill States. 1120-21.

Shooting of an Indian labourer by European Manager of the Santa Tea Estate in Assam. 1117-18.

Sugar, Gur, Salt and Dal Quota in —. 776.

Tribal Areas in —. 164-65.

ASSEMBLY, GENERAL—

Reports on the work of Indian Delegation to the Preparatory Commission and — of the United Nations—laid on the Table 177.

ASSESSMENT—

Question re individuals and companies assessed to income-tax on incomes over one crore of rupees during 1945-46. 690, 1236.

ASSET(S)—

Question re — in India of United Kingdom Nationals. 696-97.

ASSISTANT(S)—

Question re — in the Government of India Secretariat. 934-35.

ATHLETICS—

Question re contact with foreign states in matter of sports and —. 398-99.

ATOM—

Question re research on Atomic studies. 1172-73.

ATOMIC ENERGY—

Question re existence of mineral sources of — in India and its control and development. 389-90.

ATTACK(S)—

Question re — at Dasna on Pilgrim Train from Garhmukteshwar. 955-57.

AUCTION(S)—

Question re — of the property of Ramtal Ashram, Kathuria Serai Mehrauli, Delhi Province. 915-19.

AUDIT—

Demand for supplementary grant for 1945-46 —Railways. 1285.

AUDITOR-GENERAL—

Question re permanent location in Delhi of the Offices of —, Director of Railway Audit and Accountant General, Posts and Telegraphs. 928-29.

AUSTRALIA—

Question re—

Number of Indians residing in Commonwealth Countries (e.g., Burma, Malaya, —, etc.) before and after War 635-37.

Service Supplies from — 67-68.

AVIATION—

Question re civil — conference. 495-96.

Statement re — Share of the Petrol Tax Fund—laid on the Table. 320.

AVIATION, CIVIL—

Resolution re Runing of — as a State Department. 1209-20

AWARD(S)—

Question re—rules re: pensions,— and gratuities to Indian Commissioned Officers and Other Ranks. 222-23.

See "Adjudicators—".

AYYANGAR, SRI M. ANANTHASAYANAM

Declarations of exemptions under the Legislation of foreigners Act—laid on the Tables 960

Delhi Special Police Establishment Bill. 883-85.

Demand for Excess Grant for 1943-44 in respect of Indian Posts and Telegraphs Department. 350-51, 352.

Demands for supplementary grant for 1946-47 in respect of Commerce Department: 1259, 1260, 1261.

Demand for supplementary grant for 1946-47 in respect of currency. 1268-69.

Demand for supplementary grant for 1946-47 in respect of Department of Industries and Supplies. 1267-68.

Demands for supplementary grant for 1946-47 in respect of Department of Works, Mines and Power. 1261, 1262.

Demands for supplementary grants for 1946-47 in respect of Food Department. 1262-63, 1264, 1265.

Demands for supplementary grant for 1946-47 in respect of Forest. 1257.

Demand for supplementary grant for 1946-47 in respect of Indian Posts and Telegraphs Department. 1258.

Demand for supplementary grant for 1946-47 in respect of Medical Services. 1266.

Demand for supplementary grant for 1946-47 in respect of Panth Piploda. 1274.

Demand for supplementary grant for 1945-46 Railways in respect of Railway board. 128-133.

- AYYANGAR, Sri M. ANANTHASAYANAM
 —contd.
- Essential Supplies (Temporary Powers) Bill.
 Motion to consider. 808.
 Motion to pay. 824, 863-64, 867
 Foreigners Bill. 978.
- Hindu marriage disabilities removal Bill.
 665, 68, 676, 677-678, 679.
- Indian Navy (Discipline) (Amendment) Bill.
 Motion to consider, circulate and to refer to Select Committee. 1242-44
- Indian Tea Control (Amendment) Bill.
 1246.
- Indian Trade Unions (Amendment) Bill.
 Motion to refer to Select Committee and to circulate. 331-34.
- Industrial Disputes Bill.
 Motion to refer to Select Committee and to circulate. 413.
- Motion re—
 Food Situation. 477, 570, 606.
- Motion re third report of the Committee on Bretton Woods agreements. 180, 193, 200.
- Motor Vehicles (Second Amendment) Bill.
 Motion to refer to Select Committee. 984, 985.
- Question re—
 Cloth and Yarn position. 64.
 Directorate of Open Cut Coal Mining. 73.
 Editor of *Perfective*. 66.
 Names of Mines and Expenditure incurred by Government in working open Cut Coal Mining Plants. 84-85.
 Recruitment of Subordinate staff on M. and S. M. Railway. 66.
 Service Supplies from Australia. 67-68
 Victory Day Parade at Delhi. 66.
- Question (Supply) re—
 Action for the reduction of losses in storage of Grains. 2.
 Administration of the W.A.C. (I). 219, 220.
- Air Conditioned Coaches between Delhi and Ahmedabad. 1038
 American surplus food stores handed over to Government of India. 859.
 Appointments to the Vacancies in Secretary of States and to Central Services. 215.
- Assets in India of United Kingdom Nationals 697.
- Attack at Dasna on pilgrim train from Garhmukteshwar. 957.
- Catering and Vending on State Railways. 287.
- Commission to British Firm for Purchase of machinery for Fertilizer factory at Sindra. 495.
- Control Prices of Silk cloth and Artificial Silk Cloth manufactured in India. 82.
- Corruption in the Disposals Department. 760, 761.
- Cotton Textile Factories in India. 10
 Creation of civic guards an civil defence Corps. 1164.
- Cultivation and Manufacture of Opium in India. 447.
- Daily Air Service between Delhi and Madras. 1023.
- AYYANGAR, Sri M. ANANTHASAYANAM
 —contd.
- Dearness Allowance to Mint workers in Bombay. 930.
- Demonetization Ordinance. 216.
- Disallowance of alternating Electric Current for domestic use. 1100.
- Employment of superannuated Personnel in Commerce Department. 840.
- Existence of mineral sources of atomic energy in India and its control and development. 390.
- Expansion of Sugar industry in Madras. 1028
- Express Train between Delhi and Madras. 761.
- Extension of service to I.C.S. men (British Personnel). 688.
- Facilities for passengers in New Design Third and Inter Class Coaches on Railways. 498.
- Facilities Indian Nationals in French Indo China to send money to India. 1115.
- Financing of India by British Government from the Empire dollar pool for purchase of capital goods. 696.
- Fixation of purchase price of paddy by Bengal, Bihar and U.P. Governments. 1014.
- Fixation of sugarcane price. 1027.
- Forward trading in gold and silver. 1201.
- Grant to Muslim institutions from the Education Department. 1178.
- Heavy Profits to Textile Factories on sale of Cloth. 756.
- Hydari Mission Report. 494.
- Import of Foodgrains into India from the United States of America. 11.
- Indians under detention as Government of India's Prisoners. 211.
- Invitation to Mr. Compton Mackenzie to write History of India's War Effort. 1206, 1207.
- Kidnapping of Hindus by People of Tribal areas after termination of war. 835
- Late running of Railway trains. 297.
- Licences for importing commodities in India. 1097.
- Manufacture of Power Alcohol in Bengal. 518.
- Medical help for people in Rural areas. 691.
- Military traffic on Railways. 758.
- Number of Indian Civil Service Officer in employment of Government of India after termination of normal period of service. 701.
- Officers of the Lands, Hirings and Disposals Service in India. 928.
- Passports for Foreign countries to Indian National Congressmen. 835.
- Pay of junior readers in Government of India, Press, New Delhi. 843.
- Payment of subscription by India to International organization. 684
- Payments made out of the accumulated sterling balances of India. 923
- Penalty on refund of fare on un-used Railway tickets. 762.
- Policy of Protective Tariffs and "Discriminator Protection". 167.

AYYANGAR Sri M. ANANTHASAYANAM—*contd.*

Question Supply, *re*—

- Policy *re* temporary brick structures erected for War purposes in Delhi and elsewhere. 148-49.
- Position of India in the matter of Dollars and Hard Currencies. 701.
- Prices of Agricultural Produce. 750-51.
- Profits to importers on imports of dye-stuffs. 509.
- Progress of work by the Pay Commission 446.
- Proposal for abolition of Inter class and reduction of rates of second class on State Railways. 292.
- Provision for employment of retrenched officers of the Indian Army, Navy and Air Force. 921.
- Provision of Fans and removal of other grievances of III class Passengers on Railways. 293.
- Provision of waiting room in Income Tax Office, Delhi. 1180.
- Publication of reports and recommendations of Tariff Board. 861-862.
- Quality of Matches produced in India. 766.
- Rail Road Coordination Scheme. 6-7
- Road licences in India. 1164.
- Recruitment of Europeans and Britishers to services in India 685-86
- Release of military Tele Printer Lines between Ahababad and Jubbulpore for civilian use. 749.
- Rent of requisitioned properties. 1161.
- Reorganization of Central Services. 214.
- Retirement of Officials with 25 years' service on full pension. 519.
- Revision of pay of men in Civil and Military Services. 441.
- Rules *re* pensions, awards and gratuities to Indian Commissioned Officers and Other Ranks. 223.
- Running of a fast train between Delhi and Madras. 753.
- Sinking of wells and procurement of food-grains by subsidies. 1026.
- Sinking of Wells and Tube-wells as a result of "Grow more Food" Campaign. 285.
- Students for specialized training sent abroad by Central Government. 1171, 1172.
- Sub-divisional officers in the Central Public Works Department. 844.
- Superannuated Officers in the Transport Department. 1023.
- Supersession of competent Assistants in Railway Board by outsiders and Juniors. 759.
- Supply of Kerosene oil. 834.
- Supply of railway wagons. 1016.
- Supply of Sub-Soil water for irrigation. 1010.
- Supply of timber from Burma, Andamans and Indian forests. 1018.
- Surplus Military Stores. 280.
- Tele Printer News Service facilities for Central Provinces and Berar. 748.
- Use of deteriorated foodstuff as sizing flour. 510.

AYYANGAR Sri M. ANANTHASAYANAM—*contd.*

- Use of fire arms by Hooligans in Bengal and amendment of Indian Arms Act. 1203.
- Utilisation of Deteriorated food lying with Provincial Governments. 506, 507
- Value of goods lost in Transition Railways 764.
- Vegetable Ghee Factories. 286.
- Registration of transferred Companies (Amendment) Bill. 1248.
- Reports of the Labour investigation Committee—Laid on the Table. 1057.
- Report of the Public Accounts Committee on the Accounts of 1943-44. 342-46.
- Requisitioned Land (Continuance of Powers) Bill.
- Motion to consider and to refer to Select Committee. 891, 966-67.
- Reserve Bank of India (Amendment) Bill 795.
- Resolution *re* running of Civil Aviation, as a State Department. 712, 713 714, 729-31, 732, 734, 1217, 1219.
- Special marriage (Amendment) Bill.
- Motion to refer to Select Committee 1126.
- Special Tribunals (Supplementary Provisions) Bill. 980-81, 982.
- AZAD HIND ORGANIZATION—
- Question *re* Azad Hind Organization in Europe. 1110-14.

B

BADNERA—

- Question *re* passenger train at Night between— and Amraoti on G.I.P. Railway 1014-15.

BALANCE (8)

- Question *re* Petty—left over unclaimed with the manager of Publications after meeting orders for Government Publications from the Public. 171-72

BALUCHISTAN—

- Question *re*—
- Extension of service to men in Lower and Higher Selection Grades in Sind and—
- Circle of Posts and Telegraphs Department. 767.
- Posts in the Sind and — Income-Tax Offices. 234-35.

BAN—

- Question *re*—
- against Production of Cotton in Madras 770.
- in British India for entering a particular trade. 1052.
- on any section of population entering a particular trade in British India. 852.
- on Netaji Subhas Chandra Bose. 2-9.
- Banned Books and Publications under Section 19 of Sea Customs Act. 229.
- BANERJEE, SREE SATYAPRIYA—
- Motion for Adjournment *re*—
- Rice shortage in Bengal. 104.
- Motion *re* Food Situation. 589-92.

- Question *re*—
- Adjudicators award on the dispute of the Government of India Press Workers 1109.

BANERJEE, SREE SATYAPRIYA—*contd.*

- Arrears of pay and the appointment of Indian National Army Men in British Indian Army. 1199.
- Azad Hind Organization in Europe. 1110-14.
- Controller of Printing and Stationery. 1122.
- Control of Price, Supply and Distribution of Food-stuffs in Bengal. 56-58.
- Conviction of Indian enemy agents in India. 1197-98.
- Cultivation and Movement of Foodgrains in Provinces Since 1938. 51-53.
- Enquiry into the affairs of Government of India Presses. 110.
- Enquiry into the Co-operative Movement in India. 56.
- Godowns for storing rice in certain Bengal Districts. 88.
- Number of strikes in Industries in Provinces. 1122.
- Procurement of Foodgrains in Provinces. 47-51.
- Protection of Lives and Properties by the Government of India of the Population in Bengal. 222.
- Rice situation in Noakhali District. 1235.

BANGLE(S)—

- Question *re*—permits to Bombay Brokers to Import glass — from Czechoslovakia. 787.

BANGULI—

- Question *re* railway bridge over the river — near Mahimaganj Station on Bengal Assam Railway. 1044-45.

BANKING—

- Question *re* — facilities to pilgrims to Hejaz. 63.
- Companies Bill—
See "Bill" (s)

BANKING COMPANIES (RESTRICTION OF BRANCHES) BILL.

- See "Bill" (s).

BAR COUNCIL—

- Question *re*—
Constitution of Independent — 59.
- Formation of All-India — under Federal Court. 547.

BAREILLY—

- Question *re* restoration of agricultural land acquired for War purposes in — District. 933.

BARRY, ADMIRAL C. B.—

- Question *re* invitation by the Government of India to — Director General Designate of Naval Dockyard. 925.

BASRAH—

- Question *re* withdrawal of Indian Troops from —. 438-39.

BEAWAR—

- Question *re*—
Expenditure of — Municipality on Primary Education. 939.
- Uncovered platforms at — and Indore. 1046

BELANGANJ—

- Question *re*—
Action of Goods Inspector — station, Agra in the matter of short supply of Fuel and Coal. 787.

BENARES —

- Question *re*—
Acquired Lands in — for purposes of War. 232.
- Export of — silk to Ceylon and Hejaz 828.
- Improvement of Old — Road between Chanditala and Sheakhala. 781.
- Income Tax on compensation for lands acquired for War purposes in —. 232-33.
- Renovation of Dufferin Railway Bridge at —. 40-41.
- Running of Inter Class Sleeping coaches between — Cantonment and Howrah on E. I. Railway. 1012-13.
- Sernath Museum of —. 904.
- Transfer of E. I. Railway Claims Office from — to Calcutta. 81.

BENARES HINDU UNIVERSITY—

- See "University(ies)"

BENGAL—

- Motion for Adjournment *re*—
Communal Disturbances in — Bombay, U. P. Bihar, etc. 98-103.
- Rice Shortage in — 104.

Question *re*—

- Casualties among Railway Staff during communal disturbances in —. 782-83.
- Construction of Roa's in — 62.
- Control of Export Price of Jute in —. 619-21
- Controversy between the Central Governments and the — Government over prices of jute and jute Manufactures. 172-73.

- Decision of Interim Government *re* Higher Prices for — cultivator. 1089.

- Deterioration of Food in —. 518.

- Effect of Communal Disturbances—in on Railway Activities.

- Effect of communal disturbances in — on the working of Railways. 783-84.

- Effect of communal riots in Noakhali— and Tipperah—on the Activities of Central Excise Department. 952.

- Efficiency in the — Telephone Service. 46.

- Fixation of Purchase price of paddy by — Bihar and U. P. Governments. 1013-14

- Godowns for storing rice in certain — districts. 88.

- Manufacture of Power Alcohol in — 518.

- Money spent on irrigation projects in —. 558.

- Non-Co-operation of Ministry of — with the present (Interim) Government of India. 384-85.

- Particulars of Public killed or injured while travelling on Railways during communal riots in —. 784

BENGAL—contd.

- Percentage of Employees in Bengal Nagpur Railway from Mair s —and Orissa. 54-55.
- Police running Guar is on Train services on E. I. and O. T. Railways in —and Bihar. 790-92.
- Protection of lives and properties by the Government of India of the population in —. 1222.
- Public Speeches by Muslim Leaguers and the Disturbances in —. 211-12.
- Report on the Communal Disturbances in —. 240.
- Seinthia-Bheramara Railway project in —. 559-60.
- Scarcity of Mustard oil in —. 559.
- Shortage of Matches in —. 457-789.
- State acquisition of mineral rights in — and Bihar. 1097-98.
- Subventions, loans or advances paid to — Government by the Central Government for famine, etc. 242.
- Tour by Cabinet Ministers of the disturbed areas in — and Bihar. 1052-55.
- Use of fire arms by Hooligans in — and Amendment of India Arms Act. 1201-04.

BENGAL ASSAM RAILWAY—

See "Railway(s)".

BENGAL NAGPUR RAILWAY—

See "Railway(s)".

BETEL-NUT GARDENS—

Question re—

Award by Special Arbitration Court regarding compensation for — gardens in South Kanara. 84.

BETEL-NUT(S)—

Question re—

Excise duty on — 949.
Grant for Improvement and Production of —. 780.
Improvement and marketing of —. 449.

BHAKHRA DAM—

Question re—

— Project. 68.

BHALJA, Mr. G. S.—

Indian Army and the Indian Air Force Amendment) Bill.

Motion for leave to introduce. 462.

Indian Navy (discipline) (Amendment) Bill—

Motion for leave to introduce. 793.

Motions to consider circulate and to refer to select Committee. 1238-39.

Motion re—

Election of members to defence consultative Committee. 459-460.

Oath of office. 1.

Requisitioned land (Continuance of Powers) Bill—

Motion for leave to introduce. 568.

Motion to consider and to refer to select Committee. 889-90, 893, 961, 964, 967-69, 970, 1245.

BHARGAVA, PANDIT THAKURDAS—

Question re bhakhra Dam Project. 68.

BHATINDA—

Question re—

Direct train between Delhi and — via Rewari. 787-88, 89.

Third Class Tickets from Delhi to — by the Ahmedabad Express. 788.

BHATKAL—

Motion re ship building yard at — in Bombay Presidency. 1042

BHATTACHARYYA RAI BAHADUR DAVE NDRA MOHAN—

Motion re Food situation. 593-94, 602.

BHORE COMMITTEE(S)—

Question re—

Increased production of Milk as recommended by—779.

Recommendations of the — Report. 235-37.

Short term plan for implementing the recommendations of the —. 238-40.

BIHAR—

Motion for Adjustment re—

Communal Disturbances in Bengal, Bombay, U.P.,—etc. 98-103

Protection of Life and property of Railway Passengers in —. 565-66.

Withholding of telegrams in —on communal riots. 400.

Question re—

Fixation of purchase price of paddy by Bengal, —and U. P. Governments. 1013-14.

Police running Guards on Train services on E. I. and O. T. Railways in Bengal and —. 790-92.

Projects for opening New Lines in —. 505-06.

State acquisition of mineral rights in Bengal and—1097-98.

Statement on Communal disturbances in —. 1053-55.

Supply of Dhoties and Sarees to —. 92.

Tour by Cabinet Ministers of the disturbed areas in Bengal and —. 1052-55.

Unlawful stopping of Railway trains by National Congress Volunteers in —. 305.

Victimisation of and wrongful removal from service of an Income-tax Officer in —. 707.

BILL(S)—

Banking Companies Bill—

Appointment of certain members to Select Committee. 1237.

Banking companies (Restriction of Branches) —

—Introduced. 460

Motion to consider and to refer to Select Committee. 985-91, 1057-76.

Motion to refer to Select Committee with drawn. 1075.

Passed. 1076.

Code of Criminal Procedure (Amendment) Act.

Assent of the Governor General. 106.

Code of Criminal Procedure (Second Amendment) —

Assent of the Governor General 106.

BILL(S)—

Coffee Market Expansion (Amendment)

Introduced. 567.—

Delhi Special Police Establishment—

Introduced. 461.

Considered and Passed 881-88

Passed by the Council of State 1208.

Essential Supplies (Temporary Powers)—

Introduced. 567.

Motion to consider. 796-819.

Consideration of Clauses. 819-20.

Motion to pass as amended. 820-25, 863-68

Passed as amended. 868.

Passed by the Council of State. 1208.

Factories (Amendment)—

Assent of the Governor-General. 106.

Factories (Second Amendment) —

Introduced. 108.

Foreign Exchange Regulation —

Introduced. 567.

Referred to Select Committee. 868-81.

Foreigners —

Introduced. 461.

Considered and Passed. 970-79.

Hindu Marriage disabilities removal—

Motion to Consider. 647-76.

Consideration of Clauses. 676-79.

Motion to Pass as amended. 679-80.

Passed as amended. 680.

Hindu Married Women's Right to Separate

Residence and Maintenance —

Assent of the Governor-General. 106.

Indian Army and the Indian Air Force

(Amendment) —

Introduced. 462.

Indian Boilers (Amendment) —

Introduced. 108.

Indian Coconut Committee (Amendment)—

Assent of the Governor-General. 106.

Indian Companies (Amendment) —

Assent of the Governor-General. 106.

Indian Extradition (Amendment) —

Introduced. 461.

Indian Finance —

Assent of the Governor-General. 106.

Indian Income-tax (Amendment) —

Assent of the Governor-General. 106.

Indian Medical Council (Amendment) —

Introduced. 108.

Indian Mines (Amendment) —

Assent of the Governor-General. 106.

Indian Navy Discipline (Amendment) —

Introduced. 793.

Motion to consider, circulate, and to refer to

Select Committee. 1238-44.

Referred to Select Committee. 1275.

Indian Oil seeds Committee —

Assent of the Governor-General. 106.

Indian Railways (Amendment) —

Introduced. 461-62.

Indian Soldiers (Litigation) Amendment—

Assent of the Governor-General. 106.

Indian Tea Control (Amendment) —

Introduced. 793.

Considered and passed. 1245-7.

Indian Trade Unions (Amendment)—

Motions to refer to Select Committee and to

circulate. 202-08. 242-78. 321-39.

Referred to Select Committee. 339.

BILL(S)—contd.

Industrial Disputes —

Introduced. 108.

Motions to refer to Select Committee and

to circulate. 402-31, 1076-88

Referred Select Committee 1088.

Industrial Employment (Standing Orders)—

Assent of the Governor-General. 106.

Industrial Finance Corporation —

Introduced. 566.—

INSURANCE—

Question re Select Committees on—and other

Bills. 741.

Insurance (Amendment)—

Assent of the Governor-General. 106.

Insurance (Second Amendment) —

Appointment of certain members to Select

Committee. 1237.

Merchant Seamen (Litigation)—

Assent of the Governor-General. 106.

Mica Mines Labour Welfare Fund—

Assent of the Governor-General. 106.

Motor Vehicles (Second Amendment) —

Introduced. 567.

Motion to refer to Select Committee—Adop-

ted. 983-85.

Panth Piploda Laws (Amendment) —

Introduced. 793.

Prevention of Corruption —

Introduced. 1237.

Professions Tax Limitation (Amendment)—

Assent of the Governor-General. 106.

Protective Duties—

Assent of the Governor-General. 106.

Protective Duties (Continuation.—

Assent of the Governor-General. 106.

Provident Funds (Amendment)—

Assent of the Governor-General. 106.

Question re—for the imposition in India of

death duties. 684-85.

Railway Companies (Substitution of Parties in

Civil Proceedings)—

Assent of the Governor-General. 106.

Registration of transferred Companies (Amend-

ment) —

Introduced. 567.

Considered and passed. 1247-49.

Requisitioned Land (Continuance of Powers)—

Introduced. 568.

Motion to consider and to refer to Select

Committee. 889-94, 960-70.

Referred to Select Committee. 970.

Presentation of the Report of the Select

Committee. 1140.

Statement by Mr. G. S. Bhalja re Govern-

ment's intention not to take up considera-

tion of Bill as reported by Select

Committee during the Current session.

1245.

Reserve Bank of India (Amendment) —

Introduced. 461.

Considered and passed. 793-95.

Passed by the Council of State. 1208.

Special Marriage (Amendment) —

Consideration of Motion to refer to Select

Committee. 1123-54.

Not Considered.

Special Tribunals (Supplementary provisions)

Introduced. 462.

Considered as an

BILL (S)—*contd.*

- Trade Marks (Amendment)—
Assent of the Governor General. 106.
Workmen's Compensation (Amendment)—
Assent of the Governor-General. 106.
Workmen's State Insurance —
Introduced. 568.

BLACK MARKETING—

- Question *re* — in new Motor Cars sold
against Chief Commissioner's permits. 298.

BOARDING(S)—

- Question *re* arrangements for accommodation,
— Travelling, and protection of Members
of the Constituent Assembly. 1093-95.

WILD BEARS —

- Question *re* damage to crops by domesticated
— kept by Intimrardars of Ajmer-Mer-
wara. 543.

BOGY—

- Question *re* through — between Patna and
Dehra Dun. 1038.

BOILERS (AMENDMENT) BILL.

See "Indian—" under "Bill(s)".

BOOKING—

- Question *re*—
Lack of — facilities for goods at Ghorpuri
Station. 1043.
Shortage of — of Timber on the Satpura
Division of B. N. Railway. 301-02.

BOMBAY—

- Motion for Adjournment *re*—
Communal Disturbances in Bengal, —
U. P., Bihar, etc. 98-103.

- Question *re*—
Cancellation of Nagpur, — Express
Trains. 544-45.

- Dearness Allowance to Mint Workers in
—, 929-30.

- Foreign scholarships to students from —
Province. 936-37.

- Molestation of women by Railway police at
Victoria Terminus. 1009.

- Objection by — Muslims to the use by
All-India Radio of Sanskritised Hindustani
457.

- Payment of interim relief to — Mint
Workers. 930.

- Payment of War Bonus to — Mint Em-
ployees. 931-32.

- Permission to build more Sugar Factories
in certain Canal Irrigated Deccan Area
of — Province. 86.

- Permits to — Brokers to import Glass
Bangles from Czechoslovakia. 787.

- Proposed introduction of Message Rate
system for Telephone charges in Karachi
Ahmedabad and —, 541-42.

- Refusal of payment of expenses by Govern-
ment to deputation of — Mint workers.
931.

- Ship building yard at Bhatkal in —
Presidency. 1042.

- Strike by the Naval Ratings in —,
950-51.

BOMBAY—*contd.*

- Question *re*—
Time scale of pay to temporary cadre of
— Mint Employees.

- Want of good cattle and handicap in grow-
ing foodgram in North Kanara District
in —, 94.

BOMBAY, BARODA AND CENTRAL INDIA
RAILWAY—

See "Railway(s)".

BOMBING—

- Motion for Adjournment *re*—
— of Tribal Areas in Waziristan.
105, 176.

Question *re*—

- False propaganda in Tribal Areas *re* —
1121-22,
of Tribal Areas in Waziristan. 615-16.

- Protests in connection with the — of
Tribal Areas in N.W.F.P. 624-25.

BONUS—

- Question *re*—
Payment of War Bonus to Bombay Mint
Employees. 931-32.

- Victory — to Vizagapatam Harbour and
Port Workmen. 526.

BOOKSTALL(S)—

- Question *re*—
Monopoly of Messrs. A. H. Wheeler & Co.
for running — on most Railways.
500-01.
Tenders for — Licences on Railways.
12-13.

BOSE, SUBHAS CHANDRA—

Question *re*—

- Ban on Netaji — 229.
Enquiries *re* death of Netaji —, 212-13.

- Grant of compensation to Syt. Uttam
Chand, host of — in Afghanistan 10.5.
Information *re*— 225

BOTANICAL SURVEY—

- Demand for Excess Grant for 1943-44
in respect of — 349.

BRASS SHEETS—

Question *re*—

- Allotment to Assam of quota of direct
supply of — Cycles, Cloth and Corru-
gated Iron Sheets. 777-78.

- Monopoly of certain Firms for importing
—, 742-43.

BREITON WOODS AGREEMENT(S)—

- Motion *re* third report of the Committee on
—, 109-31, 177-202.

- Question *re* appointment of Governor and
future liabilities as a result of —, 681.

BREITON WOODS CONFERENCE AGREE-
MENTS—

- Pres. ntation of the third Interim Report of
the Committee 107,132—35

BRIDGE (S)

Question *re*—

- Construction of a — over the Ganges
in Patna District. 505.

- Provision for pedestrian traffic by the side
of all Railway Culverts and —, 294.

- R. ilway — over the river Banguli near
Mahiganaj Station on Bengal Assam
Railway. 1044-45.

- Renovation of Dufferin Railway — at
Benares. 41-41.

- Rivaz — on N. W. Railway. 774.

BRITISHER(S)—

Question *re*—Recruitment of Europeans and
—to services in India. 685-86.

BRITISH COLUMBIA—

Question *re* disabilities of Domiciled Indians
in — (Canada). 611.

BRITISH DOMINIONS—

See "Dominions".

BRITISH GOVERNMENT(S)—

Question *re*—
Financing of India by — from the Empire
Dollar Pool for purchase of capital
goods. 694-96.
Loss to Indians in South East Asia by the
refusal of — to substitute Japanese
Currency by British Notes. 627.

BRITISH OTHER RANKS—

Question *re* — in R.J.A.F. 1196.

BRITISH RESERVE—

Question *re* re-entering of inhabitants in
— Manipur. 1223-24.

BRITISH SOLDIERS—

See "Soldier(s)".

BRITISH TROOPS—

See "Troop(s)". 937.

BROADCAST(S)—

Question *re*—
Time given to — of English and Indian
Music and talks. 951-52.
Use of persianised urdu in Broadcasting
Hindustani News Bulletins by the All
India Radio. 924-25.

BROADCASTING—

Question *re*—
— station at Jubbulpore. 1166.
— stations in India. 955.

BROADCASTING STATION(S)—

Question *re* — at Karachi. 225-26.

BROKER(S)—

Question *re* permits to Bombay — to import
Glass Bangles from Czechoslovakia. 787.

BRUSSELS—

Question *re* quota of reparations allotted to
India by the Reparations Agency —
377.

BUDGET—

Question *re* — for the Tribal Areas in Assam.
165-66.

BUILDING(S)—

Question *re*—
Government assistance to private —
activities. 241.
— in Ward No. 14, Delhi, not acquired by
Delhi Improvement Trust. 458.
Policy *re* temporary brick structures erected
for War purposes in Delhi and elsewhere.
147-49.
Provision of Government — for Schools
in Rural Areas in Centrally Administered
Areas. 939.
Steps to encourage — of houses in India.
538.

BUILDING MATERIAL(S)—

Question *re*—
Prices of — in Delhi. 1107-08.
Relaxation of Control on —. 560-65.

BURMA—

Question *re*—
— refugees serving in Central Govern-
ment. 1162-63.
Emigration of Indian Workers to — and
Malaya. 167-69.
Number of Indians residing in Common-
wealth Countries (*e.g.*, —, Malaya, Austra-
lia, etc.) before and after War. 635-37.
Prices of Articles received from and des-
patched to Burma. 632-33.
Prices of Essential Commodities for Indian
Labourers in —. 66.
Restrictions on the entry of Indians into
—. 152-53.
Supply of timber from — Andamans
and Indian forests. 1017-19.
Trade Relations between India and —
153-54.

BUSINESS—

Question *re* desirability of introducing Hindus-
tani for the conduct of — of Legislative
Assembly. 1091-92.

BUSINESS, STATEMENT OF—

— by the Honourable Pandit Jawahar
Lal Nehru. 813.

BUS SERVICE—

Question *re* monopoly of the G.N.I.T. Co. for
running — in Delhi Province. 18-19

BY-PRODUCT(S)—

Question *re*—
— of Coal. 553-54.
Manufacture of — of coal. 395.

C

CABINET MINISTERS—

See "Ministers".

CABINET MISSION—

Question *re* cost to Government of India of
special train for Mr. M. K. Gandhi to partic-
ipate in talks with —. 93.

CABLE COMMUNICATIONS COMPANY—

See "Company".

CALCUTTA—

Motion for Adjournment *re* communal Dist-
urbances in —. 103, 104, 105-06.

Question *re*—

Appointment of Sir Patrick Spens,
Chief Justice of India as Chairman of
— Disturbances Commission. 385.

Basic salary of junior clerks under the
Deputy Controller of Stationery, —.
846.

Effect of Communal Disturbances on the
working of — Telephone System.
45.

Failure of Telephone Service in — during
the Communal Disturbances. 46-47.

CALCUTTA—*contd.*Question *re*—

Posting of Armed Forces in — and Eastern Bengal. 954.

Proposals by Bengal Nagpur Railway to divert through passenger trains between Madras and — from Simhachalam to Anakapalli direct. 527.

Proposal by the Commissioners of the port of — for a Canal from Kidderpore to Diamond Harbour. 299-300.

Protection of Railway Passengers from lawlessness in —. 773.

Recall of Government of India offices from Simla and — to New Delhi and pressure on housing in New Delhi. 550-52.

Removal of British Soldiers from —. 233.

Reports of lawlessness in — and Eastern Bengal published in the Amrita Bazar Patrika. 953.

Transfer of E. I. Railway Claims Office from Benares to —. 81.

Transfer of Lahore Mint to Calcutta. 694.

CANADA—

Question *re* disabilities of Indians in Commonwealth Countries (*e.g.*, Ceylon, South and East Africa, —, East Indies, etc.). 637-43.

CANAL(S)—

Question *re* proposal by the Commissioner^s of the Port of Calcutta for a — from Kidderpore to Diamond Harbour. 299-300.

CANDIDATE(S)—

Question *re* certificate from — for Government service. 685.

CAPE OF GOOD HOPE—

Question *re* letter of Government of — to Government of India assuring equal treatment to Indian Labourers. 1123.

CAPITAL(S)—

Question *re* control of alliance between Indian and Foreign —. 1173.

CAPITAL CONTROL—

Question *re* reasons for maintaining —. 455-56.

CAPITAL GOOD(S)—

Question *re* financing of India by British Government from the Empire dollar pool for purchase of —. 694-96.

CAPITAL ISSUES—

Question *re*—

Control on —. 451.

Permission for —. 453-54.

Registration of new firms after control of —. 1173.

CAPITAL PUNISHMENT(S)—

Question *re* abolition of —. 231.

CARRIAGE(S)—

Question *re* composite — in night Train between Hissar and Delhi. 788.

CARS—

See "Motor —."

CASH—

Question *re* non-return of — and the Valuables removed from persons of arrested I.N.A. men. 1204-05.

CASTE(S)—

Question *re* elimination from documents by High Courts of a Party's —, sub — and Religion. 754-55.

CASTOR OIL—

Question *re* licences for export of —. 617-18, 855.

CASUALTY(IES)—

Question *re*—

— among Railway Staff during communal disturbances in Bengal. 782-83.

Particulars of public killed or injured while travelling on Railways during communal riots in Bengal. 784.

CATERING—

Question *re* — and vending on State Railways. 287-88.

CATTLE—

Question *re*—

Crop and — insurance schemes suggested by Dr. B. V. N. Naidu to the Madras Government. 1044.

Loss of — due to infectious diseases. 1033-35.

Restrictions on Export of Indian — after lapse of Defence of India Rules. 741.

Slaughter of —. 1048.

Want of good — and handicap in growing foodgrains in North Kanara District in Bombay. 94.

CATTLE BYRES—

Question *re* allotment of — in New Delhi to Gowalas. 85.

CAYLEY, MR. H. D.—

Oath of Office. 827.

CENSOR—

Question *re* — of correspondence. 905.

CENSUS—

Demand for Excess Grant for 1943-44 in respect of —. 350.

Question *re* — of libraries in British India 692-93.

CENTRAL BOARD OF REVENUE—

Demand for Excess Grant for 1943-44 in respect of —. 348.

CENTRAL EXCISE DUTIES—

Demand for Excess Grant for 1943-44 in respect of —. 348.

CENTRAL EXCISES AND SALT ACT—

See "Act(s)".

CENTRAL GOVERNMENT—

Question *re*—

Burma refugees serving in —. 1162-63.

Controversy between the — and the Bengal Government over prices of jute and jute manufactures. 172-73.

CENTRAL GOVERNMENT—*contd.*Question re—*contd.*

- Deputation of C. I. D. Officers of the — to Provinces for detection of cases of corruption, etc. 948-49.
 Extension in Service to Gazetted Officers under —. 90.
 Subventions, Loans or Advances paid to Bengal Government by the — for Famine, etc. 242.

CENTRAL LEGISLATURE—

See "Legislature, Central". 1118-20.

CENTRAL PROVINCE(S)—

Question re—

- Comperative prices of Lac, Wheat and Rice in the —. 300, 1236.
 Development of mineral, thermal and Hydro Electric resources of Nerbudda territories of —. 838.

CENTRAL PROVINCES AND BERAR—

Question re—

- Permission for Publication of Newspapers in — after termination of hostilities and the Quota of News Print demanded by the *Sevak*. 18.
 Tele-Printer News Service facilities for —. 748.

CENTRAL PUBLIC WORKS DEPARTMENT—

Question re—

- Housing accommodation in provinces for offices of the —. 849.
 Sub-divisional officers in the —. 843-44.

CENTRAL SERVICE(S)—

See "Service(s)".

CENTRALLY ADMINISTERED AREA(S)—

Question re—

- Abolition of Zimindari, Jagirdari and Istimrari systems in Ajmer Merwara and other —. 543.
 Honorary Magistrates in the —. 705.
 Numbers of Schools in —. 69.
 Provision of Government Buildings for Schools in Rural Areas in —. 939.

CEYLON—

Question re—

- Disabilities of Indians in Commonwealth Countries (e.g., — South and East Africa, Canada, East Indies, etc.). 637-43.

- Export of Benar.s silk to — and Hejaz. 828.
 Indian interest re Trade with — in Copra and Copra oil. 829-31.
 Treatment of Indian Labour in —. 634.

CHAIRMAN(EN)—

See "Panel of —".

CHAMAN LALL, DIWAN—

- Motion re Food Situation. 569, 574-80, 601, 02.
 Motion re Payment to United Nations Relief and Rehabilitation administration. 1251.

CHAMAN LALL, DIWAN—*contd.*

Question Supply re—

- Adjudicators award on the dispute of the Government of India Press Workers. 1109.
 As ets in India of United Kingdom Nationals. 696.
 Remarks of Dr. Hugh Dalton, Chancellor of Exchequer re recovery of Sterling Balances. 442.
 Rent of requisitioned properties. 1160.
 Withdrawal of Indian Troops from Basrah. 439.
 Resolution re running of Civil Aviation as a State Department. 712, 713, 736-37, 1218.
 Special Marriage (A amendment) Bill. Motion to refer to Select Committee. 1147.

CHANCELLOR OF EXCHEQUER—

- Question re remarks of Dr. Hugh Dalton re recovery of Sterling Balances. 441-42.

CHANDA, MR. ARUN KUMAR—

- Oath of Office. 493.

CHANDITALA—

- Question re improvement of Old Benares Road between — and Sheakhale. 781.

CHANDPUR—

- Question re eviction of refugees from — Station by Railway authorities. 399-400

CHARTER(S)—

- Question re adoption of Miners' — by the International Industrial Committee on Coal. 169-70.

CHATTERJEE, LT.-COL. DR. J. C.—

- Motion re third report of the Committee on Bretton Woods Agreements. 184-89.

Question re—

- Central Scheduled Castes Scholarships. 220-22.

- Monopoly of the G. N. I. T. Co. for running Bus Service in Delhi Province. 18-19.

Question Supplementary re—

- Allowance to Members of the Constituent Assembly. 610.

- Appointments to the vacancies in Secretary of States and to Central Services. 214.

- Cry of 'Hindu Pani' and 'Islami Chai' at Railway Stations. 754.

- Establishment of Indian Diplomatic Service. 383-84.

- Existence of mineral sources of Atomic energy in India and its control and development. 389.

- Ex-service W. A. C. (I)'s seeking employment in Civil life. 380.

- Facilities for passengers in New Design Third and Inter Class Coaches on Railways. 499.

- Increase of Petrol Ration of members of Legislative and Constituent Assembly. 500.

- Monopolies in the Interim diate Board, Ajmer. 443.

- Policy re temporary brick structures erected for War purposes in Delhi and elsewhere. 148.

CHATTERJEE DR. J. C.—*contd.*Question (Supply) *re—contd.*

- Progress of work by the Pay Commission 446.
- Reports of the Labour Investigation Committee on the condition of Labourers in Mica Mines and Rikshaw and Hand cart pullers. 832.
- Revision of pay of Men in Civil and Military Services. 441.
- Rules *re* Military Pensions, Gratuities, etc. in force in U. S. A. and British Dominions. 224.
- Training of Indian Personnel for the Armed Forces. 452, 453.
- Transport difficulties in Delhi. 13.
- Views of Interim Government on Nationalization of Transport Services. 496-97.

CHAUDHURI, SREEJUT ROHINI KUMAR—

- Banking Companies (restriction of Branches) Bill.
- Motions to consider and to refer to select Committee. 1069-71.
- Demand for supplementary grant for 1945-46 Railways in respect of Railway Board. 1279-80, 1281.
- Essential Supplies (Temporary Powers) Bill. Motion to pay. 864-65.
- Hindu Marriage disabilities removal Bill. 676.
- Motion *re—*
- Food Situation. 594-96, 607.
- Third report of the Committee on Bretton Woods Agreements. 184.
- Question *re—*
- Admission of students from Assam into Colleges affiliated to Benares Hindu, Aligarh and Delhi Universities. 944-45.
- Admission of students from India in Colleges in U. S. A. and U. K. 945-47.
- Allotment to Assam of Quota of Direct Supply of Brass Sheets, Cycles, Cloth and Corrugated Iron Sheets. 777, 78.
- Appointments to Indian Diplomatic Service. 1118.
- B. O. R.'s in R. I. A. F. 1196.
- Budget for the Tribal Areas in Assam. 165-66.
- Deputation of C. I. D. Officers of the Central Government to Provinces for detection of cases of corruption etc. 948-49.
- Excise duty on Betel Nuts. 949.
- Extension of Bengal Assam Railway Line from Rangapara to Tezpur Town. 778-79.
- Hydro electric projects in Assam. 856.
- Letter of Government of Cape of Good Hope to Government of India assuring equal treatment to Indian Labourers. 1123.
- Low Control Prices of Paddy and Rice in Assam. 776-77.
- Money and Officers for the administration of Tribal Areas in Assam. 162-64.

CHAUDHURI, SREEJUT ROHINI KUMAR—*contd.*Question *re—contd.*

- Nationalization of petroleum companies. 856.
- Officers of the Provincial Civil Service or on the listed Posts serving in Government of India. 647-48.
- Permission to Members of Constituent Assembly to move in excluded and tribal Areas of Assam, Manipur, Khasi and Jaintia Hill States. 1120-21.
- Recommendations of Pay Commission *re* personnel of R. I. A. F. 1196.
- Re-entering of inhabitants in British Reserve, Manipur. 1223-24.
- Registered trade unions in Tea Estates 856.
- Repeal of "Chin Hill Regulation" 857.
- Return to Imphal in Manipur State of evacuated Indian traders. 857-58.
- Shooting of an Indian Labourer by European Manager of the Santak Tea Estate in Assam. 1117-18.
- Sugar, Gur, Salt and Dal Quota in Assam 776.
- Supply of Quinine and Cinchona to Provinces. 1191-95.
- Terms and conditions of agreement for engagement of R. I. A. F. Personnel. 1195-96.
- Trial Areas in Assam. 164-, 165.
- Question (Supply) *re—*
- Appointments to the Vacancies in Secretary of States and to Central Services. 215.
- Attack at Dasna on pilgrim train from Garhmukteshwar. 957.
- Catering and vending on State Railways 288.
- Cotton Textile Factories in India. 9.
- Cultivation and manufacture of opium in India. 447.
- Deterioration of Food in Bengal. 518.
- Facilities for passengers in New Design Third and Inter Class Coaches on Railways. 498.
- Honorary Magistrates in the Centrally administered Areas. 705.
- Sinking of Wells and Tube-wells as a result of "Grow More Food" Campaign. 285.
- Transport Difficulties in Delhi. 14.
- Special marriage (amendment) Bill. Motion to refer to Select Committee. 1152, 1153.
- Special Tribunals (Supplementary Provisions) Bill. 981.
- CHECK—
- Question *re* steps to — the rising of prices and wages. 455
- CHEMICAL FERTILIZER—
- See "Fertilizers".
- CHENAB—
- Question *re* transfer of stations of the Army Remount Department From — Area to Montgomery District. 933-34.

CHETTIAR, SRI T. A. RAMALINGAM—

Industrial Disputes Bill.
Motions to refer to Select Committee and to circulate. 419-22.

Motion *re* Food Situation. 596-97.

Question *re*—

Facilities to Indian Nationals in French Indo-China to send money to India. 1114-15.

Passage and other facilities to Indian Nationals in Saigon. 1115.

Question (Supply.) *re*—

Desirability of introducing Hindustani for the conduct of business of Legislative Assembly. 1092.

Monopoly and Price Pooling Arrangements in U. K. *re* Textile and Printing Machinery. 632.

Number and location of Aerodromes maintained for Military purposes. 909.

Number of Controls under Commerce Department. 391.

CHIEF COMMISSIONER—

Question *re*—

Advisory Council for the — of Delhi Province. 1199.

Dissatisfaction against the administration of —. 705.

Fresh requisitioning of accommodation by —, Delhi. 151-52.

CHIN HILL—

Question *re* repeal of “ — Regulation ”. 857.

CHUMMERY (IES).—

Question *re*—

Constructions of — in Lodi Road Colony. 1105-06.

High Rent charged from Government Servants for — in Lodi Road Colony. 1106.

CHUNDRIGAR, THE HONOURABLE MR. I. I.—

Demand for supplementary grant for 1946-47 in respect of Commerce Department. 1259-60, 1261.

Indian Tea Control (Amendment) Bill. 1245-46, 1247.

Insurance (Second Amendment) Bill.

Motion *re* Appointment of certain members to Select Committee. 1237.

Indian Tea Control (Amendment) Bill.

Motion for leave to introduce. 793.

Motion *re* Payment to United Nations Relief and Rehabilitation Administration. 1249-52, 1256-57.

Oath of Office. 1.

Registration of Transferred Companies

(Amendment) Bill.

Motion for leave to introduce. 567.

Registration of transferred Companies

(Amendment) Bill.

Motion to consider. 1247, 1248-49.

CHURCH (ES)—

Question *re* number of — maintained for British Troops in India. 937.

CINCHONA—

Question *re* supply of Quinine and — to Provinces. 1191-95.

CIRCULATION—

Question *re* inflation due to abnormal number of currency notes in —. 454.

CIVIC GUARDS—

Question *re* creation of — and civil defence corps. 1164-65.

CIVIL AVIATION—

Resolution *re* the “running of — as a State” Department. 709-740.

See “Aviation Civil”.

See “Aviation”.

CIVIL AVIATION DIRECTORATE—

Question *re* posts above Rs. 500 in —. 1224-34.

CIVIL DEFENCE CORPS—

Question *re* creation of civic guards and —. 1164-65.

CIVIL SUPPLY DEPARTMENT—

See “Supply Department”.

CIVIL SURGEON(S)—

Question *re* reservation of posts of — for European I. M. S. officers. 1155-56.

CIVIL VETERINARY SERVICES.—

Demand for supplementary grant for 1946-47. 1267.

CLAIM OFFICE—

Question *re* transfer of E. I. Railway — from Benares to Calcutta. 81.

CLASS(ES)—

Question *re* — optional subjects in Secondary — in Ajmer-Merwara. 937-38.

CLASSIFICATION(S)—

Question *re* classification of I. N. A. Prisoners. 72.

CLERK(S)—

Question *re*—

— on Medical Leave summoned for the Income-Tax Department test in Sind Circle. 234.

Grant of extensions to postmasters and postal —. 560.

Holidays to Administration — in the Sind Area of N. W. Railway. 288-89.

New Scales of pay for Old — in Income-Tax Office, Sind, who were reverted and then promoted. 448-49.

Order by the Divisional Accounts Officers, N. W. Railway, Karachi to — studying in Colleges. 58.

Supervisory allowance to — of Military Accounts Department. 952-53.

Working hours for — in Stores Department of B., B. & C. I. Railway. 1045-46.

CLOTH—

Question *re*—

Allotment to Assam of Quota of direct supply of Brass Sheets, Cycles, — and Corrugated Iron Sheets. 777-78.

— and Yarn position. 64.

— quota for hand dyers and hand printers of Ajmer-Merwara. 1235.

Complaint *re* export of timber, steel, — and cotton from India. 838-39.

CLOTH—*contd.*

- Question *re*—*contd.*
Consumption of — in N. W. F. Provinces. 82.
Countries to which Export of Sugar and — is permitted from India. 612-15.
Heavy profits to Textile Factories on sale of —. 755-56.
Licences for sale of — Oilseeds, and Iron. 743.
Loss to Government due to underhand practices in the export trade of — 394-95.
Method of fixation of prices of Yarn and —. 768-69.
Production of — and Yarn. 744-45.

COACHES—

- Question *re*—
Air Conditioned — between Delhi and Ahmedabad. 1037-38.
Facilities for passengers in New Design Third and Inter Class — on Railways. 498-99.
Provision of electric fans in Third class — on Government Railways. 544.
Running of Inter Class sleeping — between Benares Cantonment and Howrah on E. I. Railway. 1012-13.

COAL—

- Question *re*—
Action of goods Inspector Belangunj Station, Agra in the matter of short supply of Fuel and —. 787.
Adoption of Miners' Charter by the International Industrial Committee on — 169-70.
By-products of —. 553-54.
— for Railways. 781-82.
Demand for a Tripartite Conference on — Industry in the Standing Labour Committee. 170.
Manufacture of by-products of —. 395.
Names of Mines and Expenditure incurred by Government in working Open Cut — Mining Plants. 84-85.

COALFIELD COMMISSION—

- Question *re* recommendation by the Indian —. 1099.

COAL MINING—

- Question *re* directorate of Open Cut — 73.

COCONUT—

- Question *re* price of —. 1049-50.

COCONUT COMMITTEE (AMENDMENT) BILL—

- See "Indian —" under "Bill(s)."

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL—

- See "Bill(s)."

CODE OF CRIMINAL PROCEDURE (SECOND AMENDMENT) BILL—

- See "Bill(s)."

COFFEE MARKET EXPANSION (AMENDMENT) BILL—

- See "Bill(s)."

COINAGE—

- Question *re* silver realized from the withdrawal of Silver —. 227-28.

COLLEGE(S)—

- Question *re*—
Difficulties of overseas Indian students seeking admission to — in India. 63.
Order by the Divisional Accounts Officers, N. W. Railway, Karachi to Clerks studying in —. 58.

COLOUR—

- Question *re* removal of — prejudice and favouritism in W. A. C. (I). 1156.

COMBINED FOOD BOARD(S)—

- Question *re* constitutional position *re* Membership of India of International bodies *e.g.* —. 535-36.

COMMERCE DEPARTMENT—

- Demand for Excess Grant for 1943-44 in respect of —. 348.
Demand for supplementary grant for 1946-47. 1259-61.
Question *re*—
Employment of superannuated Personnel in Commerce —. 840-41.
Number of controls under —. 390-92.

COMMERCIAL INSPECTORS—

- See "Inspector(s)."

COMMISSION(S)—

- Question *re*—
Appointment of Army Reorganization — for Post War Indian Army. 216-17.
Appointment of Sir Patrick Spens, Chief Justice of India as Chairman of Calcutta Disturbances —. 385.
— to British Firm for Purchase of Machinery for Fertilizer Factory at Sindri. 494-95.
Grant of — to overage Emergency Commissioned Officers. 1187-88.
Grant of emergency — at the instance of Directorate of Public Relations and Officers in the *Fauji Akhbar*. 898-903.
Industrial —. 7-8.
Permanent — in the Royal Indian Navy to Muslims. 456-57.
Permanent — to Indians. 217-18.
Recommendations of the Road Roller —. 514-17.

COMMISSIONED OFFICERS—

- See "Officer(s)."

COMMITTEE(S)—

- Election of a Member to Standing Advisory — for Industries and Supplies Department. 647.
Election of a Member to the Public Accounts — 1056.
Election of a Member to the Standing — on pilgrimage to the Hejaz.
Election of Members to the Defence Consultative —. 657-58.

Motion *re*—

- Election of a Member to Standing Advisory — for Department of Industries and Supplies. 469.

COMMITTEE(S)—*contd.*

Motion *re—contd.*

Election of a member to Standing — on Pilgrimage to Hejas. 862.

Election of a Member to the Public Accounts — . 792.

Election of Members to Defence Consultative — . 459-60.

Third report of the — on Bretton Woods Agreements. 177-202.

Question *re—*

Advisory — on Railways. 19.

Appointment of a Taxation Enquiry — . 436-37.

Payments to Mr. Glover by Indian Lac Cess — without Central Government's sanction. 302-03.

Reports of the Labour Investigation — on the condition of Labourers in Mica Mines and Rikshaw and Hand-cart pullers. 831-33.

Select — on Insurance and other Bills. 744.

Steps *re* eradication of corruption in railway and appointment of High Power — . 540-41.

Report of the Public Accounts — on the Accounts of 1943-44. 339-47.

" See Labour — ". 170.

COMMITTEE ON PETITIONS—

Appointment of — . 255.

COMMONWEALTH COUNTRY(IES)—

Question *re—*

Disabilities of Indians in Commonwealth — (*e.g.*, Ceylon, South and East Africa, Canada, East Indies, etc.). 637-43.

Number of Indians residing in Commonwealth — (*e.g.*, Burma, Malaya, Australia, etc.) before and after War. 635-37.

COMMUNAL DISTURBANCES

See " Disturbances ".

COMMUNAL RIOTS—

See " Riot(s) ".

COMMUNICATIONS DEPARTMENT—

Question *re* superannuated Officers in— 1023-24.

COMPANY(IES)—

Question *re—*

Indian Radio and cable communications — limited. 767-68.

Individuals and — assessed to Income-Tax on Incomes over one crore of rupee during 1945-46. 690, 1236.

Companies (Amendment) Bill—

See " Indian — " under " Bill(s) ".

See " Registration of Transferred — " under " Bill(s) ".

COMPARTMENT(S)—

Question *re—*

Platforms of the Kharagpur Station and defective roofs of Train — on Bengal Nagpur Railway. 60.

Refurnishing of — on Railway Trains. 40.

COMPENSATION(S)—

Question *re—*

Award by Special Arbitration Court regarding — for Betelnut Gardens in South Kanara. 84.

— for acquired Land in South Kanara 84.

— Schedule for acquired houses by the Delhi Improvement Trust. 458.

Grant of — to Syt Uttam Chand, Host of Shri Subhas Chandra Bose in Afghanistan. 1095.

Income-Tax on — for Lands acquired of War purposes in Benares. 232-33.

War — to Indian Personnel of Indian Forces. 925-26.

COMPENSATORY ALLOWANCE—

See " Allowance(s) ".

COMPLAINT(S)—

Question *re—*

— against Contractors of Aerated Water Supply on E. Section of N. W. Railway. 67.

— against the personnel of delegation appointed by the Interim Government for International Organisations. 154-61.

— *re* inefficiency of Telephone system in Karachi. 542.

COMPOSITE CARRIAGE—

See " Carriage(s) ".

CONCESSION(S)—

Question *re* restoration of pre-war Railway— to Passengers. 293.

CONDENSER(S)—

Question *re* supply of Water by — at Karaman. 70.

CONDOLENCE—

Deaths of Mr. Bhulabhai Desai and Dr. Hassan Suhrawardy. 94-96.

Deaths of Pandit Madan Mohan Malaviya and Sir Sivaswami Aiyar. 958-60.

CONFERENCE(S)—

Question *re—*

Civil Aviation — . 495-96.

Resolutions of the Second Foreign Ministers' — in Moscow. 66.

Tripartite Labour — . 1116-17.

CONGRESS VOLUNTEER(S)—

See " Volunteer(s) " . 305.

CONGRESSMAN(EN)—

Question *re* passports for Foreign countries to Indian National — . 835.

CONSTITUENT ASSEMBLY—

Demand for supplementary grant for 1946-47. 1259.

Question *re—*

Allowance to Members of the — . 610-11. Arrangements for accommodation, Bording, Travelling and protection of Members of the — . 1093-95.

Date of Session of the — . 616-17.

ASSEMBLY

Increase of petrol ration of members of Legislative and— . 499-500.

CONSTITUENT ASSEMBLY—*contd.*

- Question *re*—
 Permission to Members of — to move in excluded and tribal Areas of Assam, Manipur, Khasi and Jaintia Hill States. 1120-21.
 Representation of tribal people in the Advisory Council of — . 847.
 Representation of tribes in excluded and partially excluded areas in the Advisory Council of the — . 847.
 Representation of Weavers, etc., on the Advisory Council of — . 847.
- CONSTRUCTION(S)—
 Question *re* priority of — of New Railway Lines. 555-58.
- CONTRACT(S)—
 Question *re* communal considerations in allotment of — for European style Tea Rooms at Tando Adam Station of N.W. Railway. 751-52.
- CONTRACTOR(S)—
 Question *re* complaints against — of aerated water supply on E. Section of N. W. Railway. 67.
- CONTRIBUTION—
 Question *re* Government — to Indian Labour Federation. 1222.
- CONTROL(S)—
 Motion for Adjournment *re* Jute — . 104, 105.
 Question *re*—
 — of alliance between Indian and Foreign capital. 1173.
 — of export price of Jute in Bengal. 619-21.
 — of price, supply and distribution of foodstuffs in Bengal. 56-58.
 — on Capital Issues. 451.
 — on export of cotton hard waste. 618-19.
 — on fuel oil imports. 772-73.
 — on sale of motor cars. 773.
 — under the Industries and Supplies Department. 510-12.
 De- — of sugar. 11-12.
 Government plans *re* meeting shortage of accommodation and — of rents. 149-50.
 Number of — under Commerce Department. 390-92.
 Policy *re* — on African and Sudanese Cotton. 392-93.
 Registration of new firms after — on Capital Issues. 1173.
 Relaxation of — on building materials. 560-65.
 Removal of — . 37.
 Removal of — in commodities other than foodstuffs and promotion of co-operative societies for supply of essential commodities. 38.
 See also "Rent —".
- CONTROL PRICE—
 See "Price".
- CONVENTION(S)—
 Question *re*—
 Ratification of — of the International Labour Organization concerning maritime workers. 847-48.

CONVENTION (S)*—contd.*

- Question *re*—
 Revision of — *re* separation of Railway Finance from General Finance. 513.
- CONVICTION(S)—
 Question *re* — of Indian enemy agents in India. 1197-98.
- COOLY(IES)—
 Question *re* —
 Payment to — for handling of parcels at Howrah Station. 83.
 Utilization of inferior staff for — jobs by Posts and Telegraphs officers. 521.
- CO-OPERATIVE FARMING—
 See "Farming".
- CO-OPERATIVE MOVEMENT(S)—
 Question *re* inquiry into the — in India. 56.
- CO-OPERATIVE SOCIETY(IES)—
 Question *re* removal of controls in commodities other than foodstuffs and promotion of — for supply of essential commodities. 38.
- COORG—
 Notification *re* amendments to — Motor Vehicles Rules, 1940, Laid on the Table. 320, 362-70.
 Question *re* allotment of new motor cars to — . 1043.
- COPRA—
 Question *re* Indian interest *re* trade with Ceylon in — and copra oil. 829-31.
- CORPORATION—
 Question *re* Municipal — for Delhi 1181.
- CORRESPONDENCE—
 Question *re* censor of — . 905.
- CORRUGATED IRON SHEETS—
 See "Iron sheets, corrugated".
- CORRUPTION—
 Question *re*—
 — in Civil Supply Department of Central and Provincial Governments. 1047.
 — in Railway Department Employees 497.
 — in the Disposals Department. 759-61.
 — in the Engineering Branch of the Posts and Telegraphs Department. 520.
 Deputation of C. I. D. Officers of the Central Government to Provinces for detection of cases of — , etc. 948-49.
 Steps *re* eradication of — in Railways and appointment of High Power Committee. 540-41.
- CORRUPTION BILL—
 See "Prevention of —" under "Bill(s)".
- COTTAGE—
 Question *re* enquiry into the number of workers employed in — and industrial concerns. 1235.

COTTON—

Question re—

Allotment of textile mills for the — producing Provinces. 774.

Ban against production of — in Madras: — 770.

Complaint re export of timber, steel, cloth and — from India. 838-39.

— textile factories in India. 8-10.

'Floor Prices' of — 769-70.

Manufacture of vegetable ghee from — seed. 1048.

Policy re control on African and Sudanese —. 392-93.

Prices of —. 769.

Purchase of — by the U. K. Government. 633, 780.

COTTON MILL(S) —

See "Mill (s)".

COTTON TEXTILES—

See "Textile(s)".

COTTON YARN—

See "Yarn".

COUNCIL HOUSE—

Motion for Adjournment re—

Use of tear gas outside the —. 107.

Use of tear gas outside the — on the 28th October 1946. 176-77.

COUNCIL OF STATE—

Message from the —. 1208.

COURT(S)—

Question re elimination from documents by High — of a party's caste, sub-caste and religion. 754-55.

CRIMINAL INVESTIGATION DEPARTMENT—

Question re deputation of — officers of the Central Government to Provinces for detection of cases of corruption, etc. 948-49.

CRIMINAL PROCEDURE (AMENDMENT) BILL—

See "Code of —" under "Bill(s)".

CRIMINAL PROCEDURE (SECOND AMENDMENT) BILL—

See "Code of —" under "Bill(s)".

CROP—

Question re—

— and cattle insurance schemes suggested by Dr. B. V. N. Naidu to the Madras Government. 1044.

Damage to — by domesticated wild boars kept by Istimrardars of Ajmer-Merwara. 543.

Policy of Government re increase to yield of food —. 302.

CROWN REPRESENTATIVE—

Question re Political Adviser to the —. 1090-91.

CULTIVATION—

Question re—
— and manufacture of opium in India. 447.

— and movement of foodgrains in Provinces since 1938. 51-53.

CULTIVATION—contd.

Question re—

— near Queensway in New Delhi. 1052.

— of land near Secretariat and War Memorial Arch, New Delhi. 38-39.

— of tea in India. 849.

CULTIVATOR(S)—

Question re decision of Interim Government re higher prices for Bengal —. 1089.

CURFEW ORDER—

Announcement re the supply of Assembly agenda, etc., to Members on account of the imposition of — in Delhi. 862.

CURRENCY (IES)—

Demand for Supplementary Grant for 1946-47. 1268-69.

Question re—

Inflationary — policy. 924.

Loss to Indians in Malaya due to change of —. 66.

Loss to Indians in South East Asia by the refusal of British Government to substitute Japanese — by British Notes. 627.

Position of India in the matter of dollars and hard —. 698-701.

CURRENCY NOTES—

Question re—

Inflation due to abnormal number of — in circulation. 454.

Results of demonetization of —. 444-45.

CUSTODIAN OF ENEMY PROPERTY—

Question re preferential treatment of British residents in South East Asia in the matter of return of property by the — after reconquest. 627-28.

CUSTOMS HOUSE—

Question re superfluous officers in Karachi —. 385.

CYCLE(S)—

Question re allotment to Assam of quota of direct supply of brass sheets, —, cloth and corrugated iron sheets. 777-78.

CZECHOSLOVAKIA—

Question re permits to Bombay brokers to import glass bangles from —. 787.

D

DABCA-MYMENSINGH—

Question re lawlessness on the — and Tipperah Sections of Bengal Assam Railway. 43-44.

DAGGER(S)—

Question re—

Action by the Police and Railway Authorities regarding consignments of — and knives in transit. 62.

Parcels of knives and —, their place of origin and destination. 62-63.

DAL—

Question re sugar, gur, salt and — quota in Assam. 776.

- DALTON, DR. HUGH—**
 Question *re* remarks of —, Chancellor of Exchequer *re* recovery of Sterling Balances. 441-42.
- DAM—**
 Question *re—*
 Bhakhra — Project. 68.
 Construction of a — across the Laxmanatirtha River. 1235.
- DAMAGE(S)—**
 Question *re* assessment of — on de-requisitioned properties. 84.
- DAMODAR SWROOP, SGT. SETH—**
 Question *re—*
 Exemption to Lansdowne Cantonment Board against Defence India Rules controlling house rent. 93.
 Pay of employees of Posts and Telegraphs Department for strike period. 775.
 Restoration of agricultural land acquired for war purposes in Bareilly District. 933.
- DANI, MR. G. B.—**
 Question *re* number of Indians in Germany. 855-56.
- DASNA—**
 Question *re* attack at — on pilgrim train from Garhmukteshwar. 955-57.
- DEARNESS ALLOWANCE—**
 See "Allowances".
- DEATH—**
 — of Mr. Bhulabhai Desai and Dr. Hassan Suhrawardy. 94, 95.
 — of Pandit Madan Mohan Malaviya and Sir Sivaswami Aiyar. 958-60.
 Question *re—*
 Abolition of — penalty. 1182.
 — of Mr. Bhulabhai Desai and Dr. Hassan Suhrawardy. 94-96.
 — of Mr. Xavier in Poona Mail. 81.
 Enquiries *re* — of Netaji Subhas Chandra Bose. 212-13.
 Enquiry into circumstances of — of Major Donald, Political Agent, Waziristan. 609.
- DEATH DUTY(IES)—**
 Question *re* Bill for the imposition in India of —. 684-85.
- DEBATE(S)—**
 Question *re* free supply of vernacular translation of — of Central Legislature. 1120.
- DECCAN—**
 Question *re* permission to build more sugar factories in certain canal irrigated — area of Bombay Province. 86.
- DECISION(S)—**
 Question *re—*
 — of the Income-Tax Appellate Tribunal. 233.
- DECISION (S)— *cond.***
 Question *re—*
 — *re* Province of Panth-Piploda. 689.
 Publication of — of Income-tax Appellate Tribunal. 553.
- DEFENCE CONSULTATIVE COMMITTEE—**
 See "Committee(s)".
- DEFENCE FORCE(S)—**
 Question *re* Indianisation of —. 1187.
- DEFENCE OF INDIA RULES—**
 See "Rule(s)".
- DEHRA DUN—**
 Question *re* through bogey between Patna and —. 1038.
- DELAY—**
 Question *re* — by Manager of Publications in attending to orders for Government publications. 617.
- DELEGATE(S)—**
 Question *re—*
 Remarks of M. Molotov *re* Indian — in Paris Peace Conference. 846-47.
 Selection of — to Washington World Food Board Commission. 550-52.
- DELEGATION(S)—**
 Question *re—*
 Complaints against the personnel of — appointed by the Interim Government for International Organisations. 154-61.
 Goodwill — to Nepal. 628.
 Indian — to United Nations Economic and Social Council. 611-12.
 Selection of personnel of Indian Delegation to U. N. O. 623-24.
 Reports on the work of Indian — to the Preparatory Commission and General Assembly of the United Nations — laid on the table. 177.
- DELHI—**
 Announcement *re* the supply of Assembly agenda, etc., to Members on account of the imposition of Curfew Order in —. 862.
 Motion for Adjournment *re* rioting and bloodshed in — City. 1055-56.
 Question *re—*
 Advisory Council for the Chief Commissioner of — Province. 1199.
 Air conditioned coaches between — and Ahmedabad. 1037-38.
 Auction of the property of Ramtal Ashram, Kathuria Serai Mehrauli, — Province. 915-19.
 Blackmarketing in new motor cars sold against Chief Commissioner's permits in —. 298
 Buildings in Ward No. 14, —, not acquired by — Improvement Trust. 458.
 Cancellation of fire arms licences in — Province. 926-27.
 Cancellation of gun licences by the Deputy Commissioner, —. 943.

DELHI—contd.

Question re—

- Circuit High Court at— 1199.
 Compensation Schedule for acquired houses by the — Improvement Trust. 458.
 Composite carriage in night train between Hissar and —. 788.
 Daily air service between — and Madras. 1021-23.
 Diplomas of the — Polytechnic. 939-42, 1188-89.
 Direct train between — and Bhatinda via Rewari. 787-88, 789.
 District Board of —. 919-20.
 Expenses of journey between Hissar and —. 788.
 Express train between — and Madras. 761-62.
 Fast express train between — and Madras. 767.
 Five-year plan for expansion of —. 927.
 Fresh requisitioning of accommodation by Chief Commissioner, —. 151-52.
 Fulfilment of aims of — Improvement Trust. 83.
 Government Houses for Poor of Serai Purani Idgah, —, under the — Re-housing Scheme. 458.
 Haryana express train between — and Hissar. 787.
 Monopoly of the G. N. I. T. Co. for running bus service in — Province. 18-19.
 Municipal Corporation for —. 1181.
 Notices under U. P. Town Improvement Act on residents of —, Ward No. 14 (Serai Purani Idgah Scheme). 454.
 Payment of bills for trunk/telephone calls to the Accounts Officer, Central Telephone Revenue Accounting Office, —. 1011-12.
 Permanent location in — of the Offices of Auditor General, Director of Railway Audit and Accountant General, Posts and Telegraphs. 928-29.
 Policy re motor transport business and Rail-Road Co-ordination Scheme in Ajmer-Merwara, —, etc. 1046.
 Policy re temporary brick structures erected for war purposes in — and elsewhere. 147-49.
 Prices of building material in —. 1107-08.
 Protest against the Serai Purani Idgah Scheme, Part I, in —. 454-55.
 Provision for accommodation of residents of Serai Purani Idgah, —. 458.
 Provision of electricity and water under the — Re-housing Scheme. 458.
 Provision of waiting room in Income-Tax Office, —. 1179-80.
 R. M. S. Rest House in Chandni Chowk, —. 519.
 Remarks by Honourable Member for External Affairs at Press Conference in — re Tribal Policy. 626.

DELHI—contd.

Question re—

- Representations against the Serai Purani Idgah Scheme in —. 455.
 Requisitioning of Anand Parbat (Ramjas College and School) Estate by — Government. 88.
 Rise in house-tax in —. 936.
 Running of a fast train between — and Madras. 752-53.
 Serai Purani Idgah Housing Scheme in —. 1155.
 Schedule for fixing of house tax in — Province. 953.
 Shortage of electric supply in —. 1095-96.
 Telephone connections in —. 1040.
 Third class tickets from — to Bhatinda by the Ahmedabad Express. 788.
 Transport difficulties in —. 13-14.
 Victory Day Parade at —. 66.
 Delhi Special Police Establishment Bill—
 See "Btll(4)".
- DELHI UNIVERSITY—
 See "University(ies)".
- DEMAND(S)—
- Question re — for a Tripartite Conference on Coal Industry in the Standing Labour Committee. 170.
 — for Excess Grant for 1943-44 in respect of—
 Administration of Justice. 348.
 Appropriation to Reserve. 402.
 Botanical Survey. 349.
 Census. 350.
 Central Board of Revenue. 348.
 Central Excise Duties. 348.
 Commerce Department. 348.
 Emigration—Internal. 350.
 Finance Department. 348.
 Indian Posts and Telegraphs Department. 350-353.
 Indian Posts and Telegraphs—Stores Suspense (Not charged to Revenue). 402.
 Interest Charges. 402.
 Interest Free Advances. 402.
 Jails and Convict Settlements. 349.
 Lighthouses and Lightships. 349.
 Meteorology. 349.
 Ports and Pilotage. 349.
 Working Expenses—Expenses of Electrical Department. 401.
 Working Expenses—Expenses of General Departments. 401.
 Working Expenses—Expenses of Traffic Department. 401.
 Working Expenses—Maintenance and Supply of Locomotive Power. 401.

DEMAND FOR EXCESS GRANT FOR 1943-44 IN RESPECT OF—*contd.*

Working Expenses—Miscellaneous Expenses—401.

DEMAND FOR EXCESS GRANT FOR 1943-44—"RAILWAYS" IN RESPECT OF—

Payments to Indian States and Companies. 354-56.

DEMAND FOR SUPPLEMENTARY GRANT FOR 1946-47—

Civil Veterinary Services. 1267.
Commerce Department. 1259-61.
Constituent Assembly. 1259.
Currency. 1268-69.
Department of Industries and Supplies. 1267-68.

Department of Works, Mines and Power. 1261-62.

Food Department. 1262-66.

Forest. 1257-58.

Indian Posts and Telegraphs Department. 1258.

Medical Services. 1266-67.

Meteorology. 1266.

Mint. 1269.

Miscellaneous. 1269-74.

Panth Piploda. 1274-75.

Post-War Planning and Development. 1274.

DEMANDS FOR SUPPLEMENTARY GRANTS FOR 1946-47—RAILWAYS—

—, 1275-78.

Audit. 1285.

Miscellaneous Expenditure. 1285.

Railway Board. 1278-84.

Working Expenses—

Expenses of Electrical Department. 1287-88

Expenses of General Departments. 1287.

Expenses of Traffic Department. 1287.

Maintenance and Supply of Locomotive Power. 1285.

Maintenance of Carriage and Wagon stock. 1285-87.

Maintenance of Structural Works. 1285.

Miscellaneous Expenses. 1287.

DEMOBILIZATION(S)—

Question *re*—

— and re-employment of Indian army Officers since V. J. Day. 950.

—of Indian Troops. 440.

Re employment of demobilized Indian Officers. 1187.

—Results of Currency Notes. 444-45.

DEMONEZITIZATION ORDINANCE—

See "Ordinance".

DE-REQUISITIONING—

Question *re*—

Assessment of damages on De-Requisitioned Properties. 84.

DE-REQUISITIONING—*contd.*

— of Property since the beginning of 1946. 209-10.

Houses De-requisitioned during the last six months. 1096-97.

DESAI, Mr. BHULABHAI—

Question *re* deaths of — and Dr. Hassan Suhrawardy. 94-96.

DESHMUKH, DR. G. V.—

Hindu Marriage Disabilities Removal Bill. 647-48, 649, 650, 651, 652, 654, 655, 656, 658, 659, 663, 674-75, 677, 678, 679, 680.

Question (Supplementary) *re*—

Maintenance of Ranchi Mental Hospital exclusively for Europeans. 703.

Officers of the Lands, Hirings and Disposals Service in India. 928.

Requisitioned Land (Continuance of Powers) Bill—

Motion to consider and to refer to Select Committee. 893, 963-64, 966.

Special Marriage (Amendment) Bill—

Motion to refer to Select Committee: 1123-30, 1132, 1134, 1144, 1147, 1149, 1150, 1151, 1152, 1153.

DESTITUTE(S)—

Question *re* funds for Establishment of — Homes. 448.

DESTRUCTION—

Question *re*—

— of Aeroplanes by Government after the close of War. 1191.

— of official papers relating to nationalist leaders. 433-34.

DETENTION—

Question *re*—

— and internment of Afghan Princes in India. 382-83.

— of Afghan Sardars in Poona. 828.

Indians under — as Government of India's Prisoners. 210-11.

DETENUS—

Question *re* — and Political Prisoners in British India Prisons. 237.

DETERIORATION—

Question *re* — of Food in Bengal. 518.

DEVELOPMENT—

Question *re*—

— Schemes to create employment as short notice. 241.

Statement *re* Industries to be planned and developed.

DEVELOPMENT DEPARTMENT—

See "Planning and —".

DHOTI(ES)—

Question *re* supply of — and Sarees to Bihar. 92.

DIAMOND HARBOUR—

Question re proposal by the Commissioners of the Port of Calcutta for a Canal from Kidderpore to — 299-300.

DIPLOMA(S)—

Question re—

— of the Delhi Polytechnic. 939-42, 1188-89.

Non-recognition of A. M. S. — of the Benares Hindu University by Medical Council of India. 1200.

DIPLOMATIC SERVICE—

Question re—

Appointments to Indian —, 1118.

Establishment of Indian —, 333-84.

DISABILITY(IES)—

Question re—

— of Domiciled Indians in British Columbia (Canada). 611.

Disabilities of Indians in Commonwealth Countries (e.g. Ceylon, South and East Africa, Canada, East Indies, etc.). 637-43.

DISCRIMINATION—

Question re — against Muslims in the Army. 456.

DISCRIMINATORY PROTECTION—

See "Protection". 166-67.

DISEASES—

Question re loss of Cattle due to infectious —. 1033-35.

DISMANTLING—

Question re Railway lines dismantled during War. 501-02.

DISMISSAL—

Question re victimisation of and wrongful removal from — service of an Income-Tax Officer in Bihar. 707.

DISPOSAL(S)—

Question re—

— of Jeep Motor Cars. 765.

— of Textiles by Disposals Board. 536-37.

Money realised by —. 538.

Officers of the Lands, Hirings and — Service in India. 927-28. 992-1006.

Private Ownership of Aeroplanes from U. S. A.'s —. 72.

Profiteering by Government in the — of certain articles. 281-82.

DISPOSAL DEPARTMENT(S)—

Question re corruption in the —. 759-61.

DISTRIBUTION—

Question re—

Control of Price, Supply and — of Food-stuffs in Bengal. 56-58.

Import and — of Newsprint since 1940. 1041-42.

BOARD(S)—

Question re — of Delhi. 919-20.

DISTURBANCE(S)—

Motion for Adjournment re communal — in Calcutta. 103, 104, 105-06.

Question re casualties among Railway Staff during communal — in Bengal. 782-83.

Communal — in Bengal, Bombay, U. P., Bihar etc. 99-103.

Effect of Communal — in Bengal on Railway Activities. 41-42.

Effect of communal — in Bengal on the Working of Railways. 783-84.

Effect of communal — on the Working of Calcutta Telephone System. 45.

Effect on the Activities of Posts and Telegraph Department as a result of Communal — in Provinces. 44-45.

Failure of Telephone Service in Calcutta during the Communal —. 46-47.

Lawlessness on the Dacca-Mymensingh and Tipperah section of Bengal Assam Railway. 43-44.

Particulars of — Public killed or injured while travelling on Railways during communal riots in Bengal. 784.

Public Speeches by Muslim Leagues and the — in Bengal. 211-12.

Reports of lawlessness in Calcutta and Eastern Bengal published in the Amrita Bazar Patrika. 953.

Report on the Communal — in Bengal. 240.

Statement on Communal — in Bihar. 1053-55.

Tour by Cabinet Ministers of the disturbed areas in Bengal and Bihar. 1052-55.

DISTURBANCES COMMISSION—

See "Commission".

DIVISION(S)—

— on the Motions to refer the Industrial Disputes Bill to Select Committee. 1087-88.

DOCTOR(S)—

Question re medical help for people in Rural areas. 690-91.

DOCUMENT(S)—

Question re elimination from — by High Courts of a Party's Caste, Sub-Caste and Religion. 754-55.

DOLLAR—

Question re—

Income-Tax on total profits of sterling and — companies in India. 1189.

Position of India in the matter of — and hard currencies. 698-701.

DOLLAR POOL

Question re financing of India by British Government from the — for purchase of capital goods. 694-96.

DOMINION(S)—

Question re rules re military pensions, gratuities etc. in force in U. S. A. and British —. 223-225.

DONALD, MAJOR—

Question re enquiry into circumstances of death of —, Political Agent, Waziristan. 609.

DOWRY—

Question *re* introduction of anti— Legislation. 319.

DUFFERIN BRIDGE—

See " Bridge(s) ".

DUTY(IES)—

Question *re*—

Bill for the imposition in India to death —. 684-85.

— of Assistant Controle of Salvage. Excise — on Betel Nuts. 949.

Import of Salt from outside and abolition of Salt —. 702.

DYERS—

Question *re* cloth quota for hand — and hand printers of Ajmer-Merwara. 1235.

DYESTUFF(S)—

Question *re* profits of importers on imports of —. 508-09.

E

EAST AFRICA—

Question *re*—

Disabilities of Indians in Commonwealth Countries (*e.g.*, Ceylon, South and —, Canada, East Indies, etc.) 637-43.

Proposed inclusion of — in the Union of South Africa. 837-38.

EAST INDIAN RAILWAY—

See " Railway(s) ".

EAST INDIES—

Question *re*—

Disabilities of Indians in Commonwealth Countries (*e.g.*, Ceylon, South and East Africa, Canada, —, etc.). 637-43.

EASTERN BENGAL—

Question *re*—

Posting of Armed Forces in Calcutta and —. 954.

Reports of lawlessness in Calcutta and — published in the Amrita Bazar Patrika. 953.

EASTERN GROUP COUNTRY(IES)—

Question *re* recovery of expenditure incurred in India on behalf of U. K. and —. 1156-57.

ECONOMIC ADVISER—

Question *re* appointment of an Indian as — to Government of India. 612.

ECONOMIC AND SOCIAL COUNCIL—

Question *re* Indian Delegation to United Nations —. 611-12.

EDITOR(S)—

Question *re* — of *Perspective*. 66.

EDUCATION(S)—

Question *re*—

Application of Sergeant scheme of — to muslims. 1175-76.

Expenditure of Beawar Municipality on Primary —. 939.

EDUCATION CODE—

Question *re* adoption of United Provinces — in Ajmer-Merwara Curriculum. 938-39.

EDUCATION DEPARTMENT—

Question *re*—

Grant to Muslim institutions from the —. 1176-78.

Proportion of Muslim officers in the —. 1179.

ELECTION(S)—

— of a Member to Standing Advisory Committee for Industries and Supplies Department. 647.

— of a Member to the Public Accounts Committee. 1056.

— of a Member to the Standing Committee on pilgrimage to the Hejaz. 1056.

— of Members to the Defence Consultative Committee. 657-58.

Motion *re*—

— of a Member to the Public Accounts Committee. 792.

— of a Member to Standing Advisory Committee for Department of Industries and Supplies. 459.

— of a member to Standing Committee on Pilgrimage to Hejaz. 862.

— of Members to Defence Consultative Committee. 459-60.

ELECTRICITY—

Question *re*—

Disallowance of Alternating Electric Current for domestic use. 1099-1100.

Extension of — to rural and semi-urban areas and nationalisation of power. 395-97.

Installation of Telephone Lines in all Towns where Electric Supply is available. 785.

Provision of — and water under the Delhi Re-Housing Scheme. 458.

Shortage of Electric supply in Delhi. 1095-96. Supply of — to Government Servants in Karolbagh. 1104-05.

ELECTRIFICATION—

Question *re* proposed — of East Indian, Bengal Nagpur and Bengal Assam Railways. 513-14.

EMBEZZLEMENT(S)—

Question *re* — in the Post Office at Pauri (Garhwal). 560.

EMERGENCY COMMISSION—

See " Commission ".

EMIGRATION—

Question *re* — of Indian Workers to Burma and Malaya. 167-69.

EMIGRATION—INTERNAL—

Demand for Excess Grant for 1943-44 in respect of — . 350.

EMPIRE DOLLAR POOL—

See "Dollar Pool".

EMPLOYEE(S)—

Question re—

Corruption in Railway Department — . 497.

Denial of relief of Rs. 4-8-0 in pay to Railway — who cease to be in Service after 1st July, 1945. 23-24.

Examination for temporary — in the Ministerial Service of the Government of India Secretariat. 943.

Percentage of — in Bengal Nagpur Railway from Madras Bengal and Orissa. 54-55.

Supply of copies of or letters of illiterate Railway — . 288.

EMPLOYMENT(S)—

Question re—

Development Schemes to create — as short notice. 241.

— in private firms of High Government Officers. 911-12.

— of superannuated Officers in Industries and Supplies Department. 761.

Ex-Service W. A. C. (I)'s seeking — in civil life. 379-80.

Provision for — of retrenched officers of the Indian Army, Navy and Air Force. 920-22.

— of demobilized Indian Officers. 1187.

Restrictions on the — in Public Service of Ex-I. N. A. Men. 232.

ENEMY—

Question re applications for naturalization form ex—aliens, refugees, etc. 912-13.

ENEMY AGENT(S)—

Question re conviction of Indian — in India 1197-98.

ENGINEERS—

Question re—

Importation of— in the Posts and Telegraphs Department. 1030-31.

Muslim temporary — on N. W. Railway. 1024-25.

Policy re retention of Royal Engineering Officers employed in Railways. 765.

ENGINEERING—

Question re research work in the Agricultural — Department. 1051.

ENGLISH—

Question re dropping of — as optional subject in certain schools in Ajmer-Merwara. 938.

ENGLISH MUSIC—

Question re Relaying of — from London. 951.

ENQUIRY (IES)—

Question re—

Commission to enquire into Indian Press. 1187.

ENQUIRY (IES)—*contd.*

Question re—*contd.*

— into circumstances of death of Major Donald, Political Agent, Waziristan. 609.

— into hooliganism during Pandit Jawaharlal Nehru's Frontier Tour. 173-76.

— into the affairs of Government of India Presses. 1110.

— into the Co-operative Movement in India. 56.

Railway Accidents and — during the year. 39-40.

ENQUIRY COMMISSION—

See "Commissions".

ENQUIRY COMMITTEE—

See "Committees".

ENTERTAINMENT—

Question re allotment on — of British and Indian Troops. 63.

ENTOMOLOGIST(S)—

Question re appointment of Mr. P. M. Glover as — in Indian Lac Research Institute 302.

ENTRY (IES)—

Question re—

Annual Quota for the — of Indians into the United States of America. 154.

Restrictions on — of Indians in Nepal. 628.

Restrictions on the — of Indians into Burma. 152-53.

EPIGRAPHIST(S)—

Question re appointment to the Post of Muslim — in the Department of Archaeology 913-14.

ESSENTIAL SUPPLIES (TEMPORARY POWERS) BILL—

See "Bill(s)".

EUROPE—

Question re—

Azad Hind Organization in — . 1110-14.

Indian Ambassadors in U. S. A., Soviet Russia and other European Countries. 628.

EUROPEAN—

Question re—

— Mental Hospital, Ranchi. 904.

Maintenance of Ranchi Mental Hospital exclusively for — . 702.

Recruitment of — and Britishers to services in India. 685-86.

EVACUEE(S)—

Question re expenditure on Refugees, — etc., in India. 1118-20.

EVICTION(S)—

Question re — of tenants for non-payment of Rent under the New Delhi House Rent Control Order. 1107.

EXAMINATION(S)—

Question re — for temporary employees in the Ministerial Service of the Government of India Secretariat. 943-44.

EXCAVATION(S)—

Question *re* Expenditure on Harappa—by the Director General of Archaeology. 707-08.

EXCHANGE REGULATION BILL—

See "Foreign ——" under "Bill(s)".

EXCHEQUER, CHANCELLOR OF—

See "Chancellor of Exchequer".

EXCISES AND SALT ACT—

See "Central ——" under "Act(s)".

EXCISE DEPARTMENT, CENTRAL—

Question *re* effect of communal riots in Noakhali and Tipperah in Bengal on the activities of ——. 952.

EXCISE DUTY—

See "Duty".

EXECUTIVE(S)—

Question *re* Separation of Judiciary from the ——. 238.

EXEMPTIONS—

Declarations of —— under the Registration of Foreigners Act—laid on the Table. 960, 1006-008.

EXILE(S)—

Question *re* repatriation to India of Indian —— and Prisoners in Allied hands outside India. 644-45.

EXPANSION(S)—

Question *re* five year plan for —— of Delhi. 927.

EXPENDITURE(S)—

Question *re*—
Capital and Recurring —— on Pilgrims and Staff at Kamaran. 69.

Cost to Government of India of Special Train for Mr. M. K. Gandhi to participate in Simla Conference. 94.

Cost to Government of India of Special Train for Mr. M. K. Gandhi to participate in talks with Cabinet Mission. 93.

— incurred on litigation under payment of Wages Act regarding Illegal Deductions on N. W. Railway. 69.

— of Beawar Municipality on Primary Education. 939.

— on Harappa Excavations by the Director General of Archaeology. 707-08.
— on Refugees, Evacuees, etc., in India 1118-20.

Expenses on tour of Director General of Archaeology to Persia and Afghanistan. 1190-91.

Recovery of —— incurred in India on behalf of U. K. and Eastern group countries. 1156-57.

Return on Outlay on Aerodromes in India. 73.

EXPENSE(S)—

Question *re* Refusal of payment of —— by Government to deputation of Bombay Mint Workers. 931.

EXPORT—

Question *re*—

Ban on —— of Groundnut Oil. 1028.

Complaint *re* —— of timber, steel, cloth and cotton from India. 838-39.

Control on —— of Cotton Hard Wasts. 618-19.

Control of —— price of Jute in Bengal. 619-21.

Countries to which —— of Sugar and Cloth is permitted from India. 612-15.

— of Benares silk to Ceylon and Hejaz. 828.

— of Ghee from India. 1038-39.

— of groundnuts. 839-40.

— of jute cloth and bags from India to U. S. A. and *re* —— to South Africa. 836.

Import and —— Control Department. 841-42.

Licences for —— of Castor Oil. 617-18, 855.

Profits to Government by —— Trades 630.

Recommendations of Archaeological Advisory Committee *re* prevention of —— of articles of artistic importance. 1181.

Restrictions on —— of Indian Cattle after lapse of Defence of India Rules. 741.

Restrictions on —— of Plywood from India 1103.

EXPORT TRADE—

See "Trade".

EXPRESS DELIVERY—

Question *re* —— of Inland Air Mail Letters. 520-21.

EXPRESS TRAIN(S)—

See "Train (s)".

EX-SERVICE—

Question *re* —— Preferential treatment to Anglo-Indians and —— men in railway services. 1037.

EXTENSION(S)—

Question *re*—
Cancellation of —— granted to officials. 520.

— in Service to Gazetted Officers under Central Government. 90.

— of Bengal Assam Railway Line from Rangapara to Tezpur Town. 778-79.

— of service to I. C. S. men (British Personnel). 686-88.

— of Service to men in lower and higher selection grades in Sind and Baluchistan Circle of Posts and Telegraphs Department. 767.

Grant of —— to postmasters and postal clerks. 560.

Physical Fitness and Mental Fitness of officers granted —— of service as postmasters. 560.

Withdrawal of —— granted to Officials. 949.

EXTERNAL AFFAIRS—

Question *re*—

Remarks by Honourable Member for —— at Press Conference in Delhi *re* Tribal Policy. 626.

Statement *re* Visit to N. W. Frontier by the Honourable Member for ——. 635.

EXTRADITION (AMENDMENT) BILL—

—"—" under "Bill (s)".

F

FACILITY(IES)—

Question *re* — for Railway Passengers. 16-17.

FACTORY(IES)—

Question *re*—
Assembling of Agricultural Tractors in Ordinance —. 770-72.

Commission to British Firm for Purchase of Machinery for Fertilizer — at Sindri. 494-95.

Cotton Textile — in India. 8-10.

— for radios, films, refrigerators and typewriters in India. 1019-20.

Heavy Profits to Textile — on sale of Cloth. 755-56.

Permission to build more — in certain Canal Irrigated Deccan Area of Bombay Province. 86.

Vegetable Ghee —. 285-86.

Factories (Second Amendment) Bill. See "Bill(s)".

FAMILY(IES)—

Question *re* Taxation of Income of Hindu-Undivided family. 943.

FAMINE(S)—

Question *re* subventions, loans or advances paid to Bengal Government by the Central Government for — etc. 242.

FAN(S)—

Question *re*—

Provision of electric — in Third class coaches on Government Railways. 544.

Provision of — and removal of other grievances of III Class passengers on Railways. 293.

FAQIR OF IPI—

Question *re* establishment of friendly relations with the —. 378-79.

FARE—

Question *re*—

Expenses of Journey between Hissar and Delhi. 788.

Penalty on refund of — on un-used Railway tickets. 762-63.

FARMING—

Question *re* introduction of Co-operative — in Centrally Administered Areas. 497.

FAUJI AKHBAR—

Question *re* grant of Emergency Commission at the instance of Directorate of Public Relations and Officers in the —. 898-903.

FAVOURITISM—

Question *re* removal of colour prejudice and — in W.A.C. (I). 1156.

FAZL-I-HAQ PIRACHA, KHAN BAHADUR SHAIKH—

Question *re* banking facilities to Pilgrims to Hejaz. 63.

FEDERAL COURT(S)—

Question *re*—

Enlargement of Appellate jurisdiction of —. 546.

Enlargement of powers and jurisdiction of 304.

Formation of All-India Bar Council under —. 547.

Privileges of the Judges of the —. 827-28.

Sittings of the — during the year. 827.

FEDERAL PUBLIC SERVICE COMMISSION—

Question *re*—

Appointment of Under Secretary from the Administrative Reserve made by the —. 935-36.

Policy of Government of India regarding filling up of vacancies in Imperial Secretariat and attached offices through the —. 954-55.

Selection for administrative reserve by the —. 935.

FERTILIZERS—

Question *re* chemical —. 1031-33.

FERTILIZER FACTORY—

See "Factory(ies)".

FILM(S)—

Question *re* factories for radios, — refrigerators and typewriters in India. 1019-20.

FINANCE(S)—

Question *re*—

Effects on Indian — by the abolition of Salt-Tax.

Financing of India by British Government from the Empire Dollar Pool for purchase of capital goods. 694-96.

Revision of Convention *re* Separation of Railway — from General —. 513.

FINANCE BILL—

See "Indian —" under "Bill (s)".

FINANCE DEPARTMENT—

Demands for Excess Grants for 1943-44 in respect of —. 348.

FIRE ARM (S)—

Question *re*—

Uniform policy *re* Licences for — under the Indian Arms Act, 1165-66.

Use of — by Hooligans in Bengal and Amendment of Indian Arms Act. 1201-04.

FIRE ARMS—

See also "Arm(s)".

FIRM(S)—

Question *re*—

Employment in private — of High Government Officers. 911-12.

Monopoly of certain — for importing Brass Sheets. 742-43.

Registration of new — after control of Capital Issued. 1173.

War Orders placed with Indian —. 68.

FISH—

Question *re* transport of — by Road and Rail. 772.

FISHERY(IES)—

Question *re* action for increasing the yield of Food from —. 3-5.

FITNESS—

Question *re* physical — and mental — of officers granted extensions of service as postmasters. 560.

FLOOR PRICE(S)—

See "Price(s)".

FLOUR—

Question *re* use of deteriorated foodstuffs as Sizing of —. 509-10.

FODDER—

Question *re* Livestock improvement Boards and — and Grazing Committees. 775.

FOOD—

Question *re*—

Action for increasing the yield of — from Fisheries. 3-5.

American surplus — stores handed over to Government of India. 858-59.

Deterioration of — in Bengal. 518.

Purchase of — by India from abroad. 528-31.

Supply of — by Russia to India. 628-30.

Utilisation of deteriorated — lying with Provincial Governments. 506-08.

FOOD BOARD—

Question *re*—

Selection of delegates to Washington World—Commission. 550-52.

See also "Combined —".

FOOD CROPS—

See "Crop(s)".

FOOD DEPARTMENT—

Demand for Supplementary grant for 1946-47. 1262-66.

Question *re* appointment of Sir Henry Knight in the — for Southern India. 19.

FOOD INSPECTORS—

See "Inspector(s)".

FOOD SHIPS—

See "Ship(s)".

Question *re*—

DETAILS

FOOD SITUATION—

Motion *re*—
— 462-92, 568-608.

Question *re*—

— in India. 24-37, 56.

Statement regarding — Province by Province. 61-62.

FOODGRAIN(S)—

Question *re*—

Cultivation and Movement of — in Provinces since 1938. 51-53.

Import of — into India from the United States of America. 10-11.

Procurement of — in Provinces. 47-51.

Sinking of wells and procurement of — by subsidies. 1025-26.

Want of good cattle and handicap in growing — in North Kanara District in Bombay. 99.

FOODSTUFFS—

Question *re*—

Compensatory allowance to Government servants in lieu of supply of — at concessional rates. 932.

Control of Price, Supply and Distribution of — in Bengal. 56-58.

Removal of Controls in Commodities other than — and promotion of Co-operative Societies for Supply of Essential Commodities. 38.

Use of deteriorated — as Sizing of flour. 509-10.

FORCE(S)—

Question *re* war compensations to Indian Personnel of Indian —. 925-26.

FOREIGN EXCHANGE REGULATION BILL—

See "Bill(s)".

FOREIGN MINISTERS' CONFERENCE—

See "Conference".

FOREIGN SCHOLARSHIPS—

See "Scholarship(s)".

FOREIGN SETTLEMENTS—

Question *re* Indians in Goa and other — in India. 836-37.

FOREIGN STATES—

Question *re* contract with — in matter of sports and athletics. 398-99.

FOREIGNERS ACT—

See "Registration of —" under "Act(s)".

FOREIGNERS BILL—

See "Bill(s)".

FOREST—

Demand for supplementary grant for 1946-47. 1257-58.

Question *re* supply of timber from Burma, Andamans and Indian —. 1017-19.

FORWARD POLICY—

Question *re* — in connection with the Frontier Tribes. 378.

FORWARD TRADE—

Question *re* forward trading in gold and silver. 1201.

FRONTIER—

Question *re* enquiry into holliganism during Pandit Jawaharlal Nehru's — Tour. 173-76.

- FRONTIER TRIBE(S)**—
See "Tribe(s)".
- FUEL**—
Question *re* action of goods Inspector belan. junj Station, Agra in the matter of short supply of — and Coal. 787.
- FUEL DEPOT(S)**—
Question *re* construction of quarters for labourers on the premises of — in New Delhi. 913.
- FUEL OIL**—
See "Oil(s)".
- FUNDS**—
Question *re* — for establishment of Destitute Homes. 448.
Statement *re* Aviation share of the Petrol Tax — laid on the Table. 320.
- FURNISHING**—
Question *re* Re- — of Compartments on Railway trains. 40.

G

- GADGIL, SJT. N. V.**—
- BANKING COMPANIES (RESTRICTION OF BRANCHES) BILL**—
Motion to consider and to refer to Select Committee. 1061, 1062, 1063.
Delhi Special Police Establishment Bill. 886.
Demand for Excess Grant for 1943-44 in respect of Indian Posts and Telegraphs Department. 351, 353.
Demand for supplementary grant for 1946-47. Miscellaneous, 1273.
Demand for supplementary grant for 1946-47.—in respect of Railway Board. 1281.
Essential Supplies (Temporary powers) Bill. Motion to consider 805. 806—08.
Motion to pass. 864.
- FOREIGNERS BILL.** 971-72, 974.
- HINDU MARRIAGE DISABILITIES REMOVAL BILL**—
651, 652, 654, 655, 656, 668-72.
- INDIAN TRADE UNIONS (AMENDMENT) BILL**—
Motions to refer to Select Committee and to circulate. 205, 207, 208, 251, 264, 268, 271, 273, 274-78, 321-25, 326, 328.
- INDUSTRIAL DISPUTES BILL**—
Motions to refer to Select Committee and to circulate. 409, 410, 412, 413, 414, 415, 430.
- GADGIL, SJT. N. V.**—
Motion *re*—
Food situation. 572, 573.
Third Report of the Committee on Bretton Woods Agreement. 110, 127—30, 179, 195.
Question supplementary *re*—
Administration of the W.A.C. (I). 219-20.
Appointments to the Vacancies in Secretary of States and to Central Services. 215.
- GADGIL, SJT. N. V.**—*contd.*
Countries to which Export of Sugar and Cloth is permitted from India. 614.
Express Train between Delhi and Madras. 762.
Licences for Export of Castor Oil. 618.
Number of Indian Civil Service Officer in employment of Government of India after termination of normal period of service. 701
Rail-Road Coordination Scheme. 6.
Rules *re* military pensions, gratuities, etc. in force in U.S.A. and British Dominions. 224.
Supply of Railway Wagons. 1016, 1017.
Supply of timber from Burma, Andamans and Indian forests. 1018.
Use of fire arms by Hooligans in Bengal and amendment of Indian Arms Act. 1203.
Report of the public Accounts Committee on the Accounts of 1943-44. 340.
- SPECIAL MARRIAGE (AMENDMENT) BILL**—
Motion to refer to Select Committee. 1127, 1129, 1132-37, 1138, 1150, 1152.
- GANDHI, Mr. M. K.**—
Question *re*—
Cost to Government of India of Special Train for — to participate in talks with Cabinet Mission. 93.
Cost to Government of India of Special Train for — to participate in Simla Conference. 94.
- GANGARAJU, SRI V.**—
Question *re* selection for the posts of Income-Tax Officers. 933.
- GANGES**—
Question *re* construction of a Bridge over the — in Patna District. 505.
- GARMUKTESHWAR**—
Question *re* attack at Dasna on Pilgrim Train from —. 955-57.
- GAZETTED OFFICER(S)**—
Question *re* extension in Service to — under Central Government. 90.
- GENERAL FINANCE**—
See "Finance(s)".
- GENERAL HEADQUARTERS**—
Question *re* retrenchment in —. 1182-86.
- GEOLOGICAL SURVEY OF INDIA**—
Question *re* expansion and re-organisation of —. 385-89.
- GERMANY**—
Question *re*—
Further quota of reparations received from —. 377.
Number of Indians in —. 855-56.
Restrictions on the return of Sardar Ajit Singh from —. 152.
- GHAZANFARULLAH, HAFIZ M.**—
Question *re*—
Import and distribution of Newsprint since 1940. 1041-42.
Rail Road Companies in United Provinces. 745-47.

GHAZIPUR—

Question *re* gatesmen at Level Crossings between Allahabad and — on O. T. Railway. 92.

GHEE—

Question *re*—
Adulteration of pure —. 1009.
Export of — from India. 1038-39.
Vegetable — Factories. 285-86.

GHEE, VEGETABLE—

See "Vegetable Ghee".

GHETTO BILL(S)—

Question *re* ill-treatment of Indian Prisoners convicted in Satyagraha Movement against — in South Africa. 610.

GHOSPURI—

Question *re* lack of booking facilities for goods at — Station. 1043.

GLASS BANGLES—

See "Bangles".

GLOVERS, Mr. P. M.—

Question *re*—
Appointment of — as Entomologist in Indian Lac Research Institute. 302.
Payments to — by Indian Lac Cess Committee without Central Government's sanction 302-03
Recovery of Over-payments made to — 303.
Repayment of Loan taken by —. 303-04.

GOA—

Question *re*—
Arrest of Dr. Lohia by Goanese Government. 645-47.
Indians in — and other Foreign settlements in India. 836-37.

GODOWN(S)—

Question *re* — for storing rice in certain Bengal Districts. 88.

GOKHALE, Mr. B. K.—

Demand for supplementary grant for 1946-47 in respect of Department of Works, Mines and Power. 1261, 1262.
Indian Boilers (Amendment) Bill.
Motion for leave to introduce. 108.
Oath of Office. 1.

GOLD—

Question *re*—
Forward trading in — and silver. 1201.
— Par Value of the Rupee. 442-43.

GOLE, Mr. P. B.—

Hindu Marriage Disabilities Removal Bill. 649-61, 669, 676.
Motion *re* Third Report of the Committee on Bretton Woods Agreements. 184.

Question *re*—

Financing of India by British Government from the Empire Dollar Pool for purchase of capital goods. 694-96.
Indian interest *re* Trade with Ceylon in Copra and Copra oil. 829-31.
Inflation due to abnormal number of currency notes in circulation. 454.

Introduction of Skelton's Guideways System of Transport between villages by Railways. 525.

Loss to Indians in South East Asia by the refusal of British Government to substitute Japanese Currency by British Notes. 627.

Method of fixation of prices of Yarn and Cloth. 768-69.

Passenger train at Night between Badnera and Amraoti on G.I.P. Railway. 1014-15.

Permission for Publication of Newspapers in C.P. and Berar after termination of Hostilities and the Quota of Newsprint Demanded by the *Sewak*. 18.

Preferential treatment of British Residents in South East Asia in the matter of return of property by the Custodian of Enemy Property after reconquest. 627-28.

Refusal of Permission to Re-publish the *Sewak* from Akola. 17.

Reports of the Labour Investigation Committee on the condition of Labourers in Mica Mines and Rikshaw and Hand-cart pullers. 831-33.

Representation of India on the International Labour Office. 828-29.

Shortage of Passenger Trains on Nagpur-Bhusawal Line of G.I.P. Railway. 291-92.

White Paper Scheme *re* Rail-Road Coordination. 521-25.

Question supplementary *re*—
Financing of India by British Government from the Empire dollar pool for purchase of capital goods. 695.

Special Marriage (Amendment) Bill.
Motion to refer to Select Committee. 1127, 1129, 1130, 1141-54.

GOODS—

Question *re*—
Increase in carriage of — by sea. 1223.
Lack of booking facilities for — at Ghorpuri Station. 1043.
Responsibility for — entrusted to one Railway for despatch to a station on another Railway. 764-65.
Value of lost in transit on Railways. 763-64.

GOODS INSPECTOR(S)—

See "Inspector(s)".

GOUNDER SRI V. C. VELLENGIRI—
Motion *re* Food situation. 572, 601.

Question *re*—

Assembling of Agricultural Tractors in Ordnance Factories. 770-72.
Livestock improvement Boards and Fodder and Grazing Committees. 775.
Research work in the Agricultural Engineering Department. 1051.
Utilisation of Deteriorated Food lying with Provincial Governments. 507.

Question supplementary *re*—
Cancellation of fire Arms Licences in Delhi Province. 926.
Students for specialized training sent abroad by Central Government. 117-2.

GOVERNMENT(S)—

Question re—

- Complaints against the personnel of delegation appointed by the Interim — for International Organisations. 154-61.
Profits to — by Export Trade. 630.

GOVERNMENT OF INDIA—

Question re—

- American surplus food stores handed over to —. 853-59.
Appointment of an Indian as Economic Adviser to —. 612.
Cost to — of Special Train for Mr. M. K. Gandhi to participate in talks with Cabinet Mission. 13.
Cost to — of Special Train for Mr. M. K. Gandhi to participate in Simla Conference. 94.
Financing of Provinces by — for Compensating Zamindars. 301.
Number of Indian Civil Service Officers in employment of — after termination of Normal period of service. 701.
Officers of the Provincial Civil Service or on the listed Posts serving in —. 947-48.
Political relations of — with Nepal Government. 1120.
Protection of lives and properties by the — of the population in Bengal. 222.

GOVERNMENT OF INDIA PRESS—

See "Press".

GOVERNOR(S)—

Question re—

- Appointment of — and future liabilities as a result of Bretton Woods Agreement. 631.
Appointment of Provincial —. 161-62.

GOVERNOR GENERAL—

—'s assent to Bills. 106.

GOVIND DAS, SETH—

- Demand for Excess Grant for 1943-44 in respect of Indian Posts and Telegraphs Department. 352-53.
Motion re Food situation. 4741.

Question re—

- Arrangements for accommodation, Boarding, Travelling and protection of Members of the Constituent Assembly. 1093-95.
Broadcasting station at Jubbulpore. 1166.

- Broadcasting stations in India. 955.
Chemical Fertilizers. 1031-33.
Comparative prices of lac, wheat and rice in the Central Provinces. 300—1236.
Creation of civic guards and Civil Defence Corps. 1164-65.
Decisions of the Income-tax Appellate Tribunal. 233.
Difference in local weights and measures. 1036.
Desirability of introducing Hindustani for the conduct of business of Legislative Assembly. 1091-92.
Development of mineral, thermal and Hydro Electric resources of Nerbudda territories of Central Provinces. 838.

GOVIND DAS, SETH—contd.

- Disabilities of Indians in Commonwealth Countries (e.g., Ceylon, South and East Africa, Canada, East Indies, etc.). 637-43.
Disposal of surpluses, obsolete stores and salvage by the Industries and Supplies Department. 1035-36.
Enlargement of Appellate jurisdiction of Federal Court. 546.
Export of jute cloth and bags from India to U.S.A. and re-export to South Africa. 836.
Extension of Railway Line from Jubbulpore to Nagpur. 54
Financing of provinces by Government of India for Compensating Zamindars. 301.
Formation of All-India Bar Council under Federal Court. 547.
Funds for establishment of Destitute Homes. 448.
Grant of compensation to Syt. Uttam Chand, Host of Shri Subhas Chandra Bose in Afghanistan. 1095.
Indians in Goa and other Foreign settlements in India. 836-37.
Inflationary currency policy. 924.
Introduction of Legislation in Legislative Assembly based on Draft Hindu Code. 546-47.
Liability to penal interest for non-deposit of advance Tax. 234.
Location of Basic and Medium industries in provinces. 547.
Loss of cattle due to infectious diseases. 1033-35.
Loss to Indians in Malaya due to change of currency. 66.
Maintenance of Ranchi Mental Hospital exclusively for Europeans. 702-03.
Nationalization of Air Transport in India. 301.
Nationalisation of Indian Armed Forces. 704-705.
Non-recognition of A.M.S. Diploma of the Benares Hindu University by Medical Council of India. 1200.
Number of Indians residing in Commonwealth Countries (e.g., Burma, Malaya, Australia, etc.) before and after War. 635-37.
Payments made out of the accumulated sterling balances of India. 922-24.
Percentage of Employees in Bengal Nagpur Railway from Madras Bengal and Orissa. 54-55.
Political Adviser to the Crown Representative. 1090-91.
Posting of Armed Forces in Calcutta and Eastern Bengal. 954.
Preferential treatment to Anglo-Indians and ex-service men in railway services. 1037.
Prices of Agricultural Produce. 750-51.
Production of Sugar and Textiles in India and quantity available of Kerosene Oil. 751.
Promotions in Bengal Nagpur Railway. 55.
Proposed inclusion of East Africa in the Union of South Africa. 837-38.

GOVIND DAS, SETH—*contd.*

- Publication of Decisions of Income-tax Appellate Tribunal. 553.
- Purchase of grain from United States. 459.
- Recruitment to Indian Armed Forces. 704.
- Reform of the Land Revenue System and the removal of zamindars. 300.
- Refunds of Income-Tax. 233-34.
- Release of Military Tele-printer Lines between Allahabad and Jubbulpore for civilian use. 748-49.
- Reports of lawlessness in Calcutta and Eastern Bengal published in the *Amrita Bazar Patrika*. 953.
- Research on Atomic studies. 1172-73.
- Reservation of Vacancies in I.C.S. for I.N.A. Personnel. 703.
- Residential accommodation for Members of the Legislative Assembly. 1092-93.
- Shortage of Bookings of Timber on the Satpura Division of B. N. Railway. 301-02.
- Statement *re* Industries to be planned and developed. 547.
- Students for specialized training sent abroad by Central Government. 1166-72.
- Teleprinter lines in India. 1052.
- Teleprinter News Service facilities for Central Provinces and Berar. 748.
- Uniform policy *re* Licences for Firearms under the Indian Arms Act. 1965-66.
- Use of Persianised urdu in Broadcasting Hindustani News Bulletins by the All India Radio. 924-25.
- Acceptable vocabulary of Hindustani. 688.
- Action for the Reduction of Losses in Storage of Grain. 3.
- Appointments to the Vacancies in Secretary of States and to Central Services. 215.
- Bill for the imposition in India of death duties. 685.
- Corruption in the Disposals Department 760.
- Cotton Textile Factories in India. 9.
- Cry of 'Hindu Pani' and 'Islami Chai' at Railway Stations. 754.
- De-Control of Sugar. 12.
- Derequisitioning of Property since the beginning of 1946. 210.
- Destruction of Official papers relating to nationalist leaders. 433.
- Establishment of friendly relations with Faqir of Ipi. 379.
- Existence of mineral sources of Atomic energy in India and its control and development. 389.
- Facilities for passengers in New Design Third and Inter Class Coaches on railways. 498.
- Fixation of sugarcane price. 1027.
- Government plans *re* meeting shortage of accommodation and Control of Rents. 150.

GOVIND DAS, SETH—*contd.*

- Health of Rickshaw Pullers. 1174.
- Honorary Magistrates in the Centrally administered Areas. 705.
- Hydari Mission Report. 493.
- Indian Troops in Indonesia. 435.
- Loss to Government due to unorthodox practices in the export trade of cloth. 394-95.
- Medical help for people in Rural areas. 690.
- Monopoly of Messrs A. H. Wheeler & Co. for running Bookstalls on most Railways. 501.
- Non-Indian prisoners of war in India. 1162.
- Number of Controls under Commerce Department. 392.
- Number of tractors and ploughs received by Government. 1027, 1028.
- Officers of the Lands, Hirings and Disposals Service in India. 928.
- Penalty on refund of fare on un-used Railway tickets. 762.
- Proposal for Abolition of Inter Class and reduction of Rates of Second Class on State Railways. 292.
- Protests in connection with the bombing of Tribal Areas in N.W.F.P. 624.
- Provision for employment of retrained officers of the Indian Army, Navy and Air Force. 921-22.
- Qualifications for posts in the Hindustani Programme Section of All India Radio. 897.
- Rent of requisitioned properties. 1160.
- Reservation of posts of civil surgeons for European I.M.S. Officers. 1156.
- Situation in South Africa *re* Satyagrah struggle. 381, 382.
- Supply of kerosene oil. 834.
- Supply of sub-soil water for irrigation. 1010.
- Supply of timber from Burma, Andamans and Indian forests. 1018.
- Surplus Military Stores. 280.
- Vegetable Ghee Factories. 286.
- Resolution *re* running of Civil Aviation as a State Department. 714-16.
- GOWALA(S)—
- Question *re* Allotment of cattle byres in New Delhi to —. 85.
- GRAIN (S)—
- Question *re*—
- Action for the reduction of losses in storage of —. 1-3.
- Compulsory procurement of — from peasants in United Provinces during 1945-46. 39.
- Licences for sale of —. 743-44.
- Purchase of — from United States. 458.
- GRAIN SHOP(S)—
- Question *re*— for Employees of East India Railway. 782.
- GRANT(S)—
- Question *re*—
- for Improvement and Production of Betel-Nuts. 780.
- to Muslim institutions from The Education Department. 1176-78.

GRATUITY(IES)—

Question re—

Retirement on proportionate pension and gratuities to I.C.S. Officers. 910-11.

Rules re Military Pensions, — etc. in force in U.S.A. and British Dominions. 223-225.

Rules re pensions, awards and — to Indian Commissioned Officers and other Ranks. 222-23.

GRAZING—

Question re livestock improvement Board and Fodder and — Committees. 775.

GREAT BRITAIN—

Question re statement re Conditions of Indian Seamen in — by Mr. Dhyani Singh Mungat. 1101-03.

GREAT INDIAN PENINSULA RAILWAY—
See "Railway(s)".

GRIEVANCE(S)—

Question re — of Hindi Speaking Public against the language Policy of All India Radio. 897-98.

GRIFFITHS, Mr. P. J.—

Deaths of Mr. Bhulabhai Desai and Mr. Has-san Suhrawardy. 95-96.

Death of Pandit Madan Mohan Malaviya and Sir Sivaswami Aiyar. 958-59.

Foreigners Bill. 974.

Indian Trade Unions (Amendment) Bill.—
Motion to refer to Select Committee and to circulate. 250-61, 265, 266, 322.

Industrial Disputes Bill.—

Motion to refer to Select Committee and to circulate. 408, 418-19.

Motion re Food Situation. 599, 604.

Nomination of — on the panel of Chairman. 109.

GROUNDNUTS—

Question re—

Ban on export of — oil. 1028.

Export of —. 839-40.

GROW MORE FOOD CAMPAIGN—

Question re sinking of Wells and Tube-Wells as a result of —. 282-85.

GROWER(S)—

Question re inconvenience due to instruction to — to sell Tobacco before February. 93.

GUJRAT—

Question re facilities for Import into — of Building Stone from Stations on Nizam State Railway, the G.I.P. and the M.&S.M. Railways. 789.

GUN LICENCES—

See "Licence(s)".

GUPTA, Mr. K. S.—

Question re allotment on entertainment of British and Indian Troops. 63.

GUPTA, LALA DESHBANDHU—

Motion for Adjournment re—

Rioting and Bloodshed in Delhi City. 1056.

Oath of Office. 1.

Question re—

Advisory Council for the Chief Commissioner of Delhi Province. 1199.

Attack at Dasna on Pilgrim Train from Garhmukteshwar. 955-57.

Auction of the property of Ramtal Ashram Kathuria'Serai, Mehrauli, Delhi Province 915-19.

Cancellation of Fire Arms Licences in Delhi Province. 926-27.

Circuit High Court at Delhi. 1199.

Commission to enquire into Indian Press. 1187.

District Board of Delhi. 919-20.

Enquiry into Holliganism during Pandit Jawaharlal Nehru's Frontier Tour. 172-76.

Five year plan for expansion of Delhi 929.

Honorary Magistrates in the centrally administered areas. 705.

Houses De-Requisitioned during the last six months. 1096-97.

Improvement of conditions of travel for third class passengers on Railways. 541.

Invitation to Mr. Compton Mackenzie to write History of India's Wareffort. 1205-08.

Kidnapping of Hindus by people of Tribal areas after termination of War. 834-35.

Municipal Corporation for Delhi. 1181.

Non-return of Cash and the Valuables removed from persons of arrested I.N.A. men. 1204-05.

Officers of the Lands, Hirings, and Disposals Services in India. 927-28, 992-1006.

Passports for Foreign countries to Indian National Congressmen. 835.

Pay of junior readers in Government of India Press, New Delhi. 842-43.

Provision of waiting room in Income Tax Office, Delhi. 1179-80.

Shortage of Electric Supply in Delhi. 1095-96.

Steps re eradication of corruption in railways and appointment of High Power Committee. 540-41.

Sub-divisional officers in the Central Public Works Department. 843-44.

Question Supplementary re—

Charges against eight Delhi Papers for publishing speech of a Muslim League Leader. 694.

Destruction of Official papers relating to nationalist leaders. 433.

Ex-service W.A.C. (I)'s seeking employment in civil life. 380.

Facilities for passengers in New Design Third and Inter Class Coaches on Railways. 499.

GUPTA, LALA DESHBANDHU—

Question supplementary *re*—

Medical help for people in Rural areas. 691

Police running Guards on Train Services on E.I. and O.T. Railways in Bengal and Bihar. 732

Protests in connection with the bombing of Tribal Areas in N.W.F.P. 625

Recruitment of Europeans and Britishers to services in India. 685

Reservation of posts of civil surgeons for European I.M.S. Officers. 1156

Results of Demonetization of Currency Notes. 444.

Transport Difficulties in Delhi. 14.

Uniform policy *re* Licences for Firearms under the Indian Arms Act. 1166.

GUR—

Question *re*—

Sugar, —, Salt and Dal Quota in Assam. 776.

Supply of — for rural areas of Ajmer-Marwara during last six months. 544.

GURUSWAMI, MR. S.—

Demand for supplementary grant for 1946-47—Railways in respect of Railway Board. 1278-79.

Working Expenses—Maintenance of Carriage and Wagon Stock. 1286.

Indian Trade Unions (Amendment) Bill.

Motions to refer to Select Committee and to circulate. 329-31.

Question (supplementary) *re* progress of work by the Pay Commission. 446.

GWALIOR AND NORTHERN INDIA TRANSPORT COMPANY—

Question *re*—monopoly of the — for Running Bus Service in Delhi Province. 18-19.

GWILT, MR. E. L. C.—

Banking Companies (Restriction of Branches) Bill. 1075, 1076.

Demand for supplementary grant for 1946-47 in respect of Food Department. 1266.

Essential supplies (Temporary Powers) Bill.

Motion to consider. 795-800.

Question (supplementary) *re*—

Controls under the Industries and Supplies Department. 512.

Corruption in the Disposals Department. 761.

Desirability of introducing Hindustani for the conduct of business of Legislative Assembly. 1092.

Facilities for passengers in New design Third and Inter Class Coaches on Railways. 499.

Health of Rikshaw pullers. 1174.

Prices of Articles received from and despatched to Burma. 632.

H

HAMIRPUR—

Question *re* absence of Railway in — District of the United Provinces. 60

HAND-LOOMS—

Question *re*—

Action on Resolution *re* Reservation of Mill yarn for use of —. 547.

Reconstruction of All-India — Board. 548-49.

HANDLOOM WEAVERS—

See "Weaver(s)." "

HANS RAJ, RAIZADA—

Question *re* Dearness allowance to Pensioners. 1200.

HARAPPA—

Question *re* expenditure on — Excavations by the Director General of Archaeology. 707-08.

HARBOUR(S)—

Question *re* Victory Bonus to Vizagapatam — and Port workmen. 526.

HARIANA—

Question *re* — Express Train between Delhi and Hissar. 787.

HEAD-LIGHT(S)—

Question *re* regulations *re* use of — in Motor Cars in New Delhi. 1196-97.

HEAD-RESTS—

Question *re* lack of — on New Delhi Roads. 706.

HEADMASTER(S)—

Question *re*—

Appointment of Junior Officers on Selection Board for selection of —. 786.

Post of — in Provincial schools 786.

Selection Board for the post, —, Moghulsarai School of E. I. Railway. of 786.

HEALTH(S)—

Question *re* — of Rikshaw Pullers. 1174.

HEALTH INSURANCE—

Question *re* proposal of Prof. B. P. Adarkar *re* — for workers. 1104.

HEALTH OFFICER(S)—

Question *re* qualifications for the post of Chief Medical and — on Railways. 289-90.

HEJAZ—

Election of a member to the Standing Committee on pilgrimage to the —. 1056.

Motion *re* election of a member to Standing Committee on Pilgrimage to —. 862.

Question *re*—

Banking facilities to Pilgrimage to —. 63.

Export of Benares silk to Ceylon and —. 828.

HIGH COMMISSIONER(S)—

Question *re* tenders by the — for India— laid on the Table. 108, 136-45.

HIGH COURT—

Question *re* Circuit — at Delhi. 1199.

HIGH COURT(S)—

See also "Court(s)".

HIGH POWER COMMITTEE—

See "Committee(s)".

HINDI—

Question re—

Grievances of — Speaking Public against the language Policy of All India Radio. 897-98.

— and Urdu Qualifications of Hindustani Translator in All India Radio. Delhi. 89.
— as common language for Hindustan. 936.

Number and qualifications of Urdu and — Programme Assistants in All India Radio.

Recommendations of the — Urdu Radio Advisory Committee. 1197.

Talks in — and Urdu from various Stations of All India Radio. 89.

HINDU(S)—

Question re—

Kidnapping of — by people of Tribal areas after termination of war. 834-35

Taxation of Income of — Un-divided family. 943.

HINDU CODE—

Question re introduction of Legislation in Legislative Assembly based on Draft —. 546-47.

HINDU MARRIAGE DISABILITIES REMOVAL BILL—

See "Bill(s)".

HINDU MARRIED WOMEN'S RIGHT TO SEPARATE RESIDENCE AND MAINTENANCE BILL—

See "Bill(s)".

HINDU PANI—

Question re cry of — and Islami Chai at Railway stations. 753-54.

HINDUSTAN—

Question re Hindi as common language for —. 936.

HINDUSTANI—

Question re—
Acceptable vocabulary of —. 688.

Desirability of introducing — for the conduct of business of Legislative Assembly. 1091-92.
— teachers in Mauritius. 855.

Objection by Bombay Muslims to the use by All India Radio of Sanskritised —. 457.

Qualifications for Posts in the — Programme Section of All India Radio. 895-97.

Qualifications of Candidates for — News Editorship and other Posts. 73-74.

Restrictions on propaganda of — language in Mauritius. 853-54.

Use of Persianised urdu in Broadcasting — News Bulletins by the All India Radio. 924-25.

HIRAY, SRJT. B. S.—

Question re permission to build more Sugar Factories in certain Canal Irrigated Deccan Area of Bombay Province. 86.

HIRING(S)—

Question re Officers of the Lands, — and Disposals Service in India. 927-28, 992-1006.

HIRTZEL, Mr. Mr. A. F.—

Motor Vehicles (Second Amendment) Bill Motion to refer to Select Committee. 985.

Question re—

(Supplementary) Rail Road co-ordination Scheme 7.

Reports of the Labour Investigation Committee on the condition of Labourers in Mica Mines and Rikshaw and Hand-cart pullers. 832.

Supply of sub-soil water for irrigation. 1010.

Value of goods lost in Transition Railways. 764.

Resolution re running of Civil Aviation as a State Department. 1212-13.

HISSAR—

Question re—

Composite carriage in night Train between — and Delhi. 788.

Expenses of Journey between — and Delhi. 788.

Haryana Express Train between Delhi and —. 787.

HISTORY(IES)—

Question re invitation to Mr. Compton Mackenzie to write — of India's War effort. 1205-08.

HOLIDAY(S)—

Question re — to Administration Clerks in the Sind Area of N. W. Railway. 238-89.

HOOLIGANISM(S)—

Question re enquiry in to — during Pandit. Jawaharlal Nehru's Frontier Tour. 173-76

HONOURS—

Question re surrender of — and Titles in 1946. 635.

HOSPITAL(S)—

Question re—

European Mental —, Ranchi. 904.

Maintenance of Ranchi Mental — exclusively for Europeans. 702-03.

HOUSE(S)—

Question re—

Compensation Schedule for acquired — — by the Delhi Improvement Trust. 458.

Government — for poor of Sarai Purani Idgah, Delhi, under the Delhi Re-housing Scheme. 458.

— De-Requisitioned during the last six months. 1096-97.

Number of — for Members of the Legislative Assembly. 644.

Provision of electricity and water under the Delhi Re-Housing Scheme. 458.

HOUSE (S) *contd.*Question *re*—

Requisitioning of — after the termination of War. 849-50.

Steps to encourage building of — in India. 538.

Supply of — to Members of the Legislature. 643-44.

HOUSE RENT(S)—

Question *re* exemption to Lansdowne Cantonment Board against Defence of India Rules Controlling —. 93.

HOUSE RENT CONTROL ORDER—

Question *re* eviction of tenants for Non-payment of Rent under New Delhi —. 1107.

HOUSE TAX(ES)—

Question *re*—

Rise in — in Delhi. 936.

Schedule for fixing of — in Delhi Province. 953.

HOUSING—

Question *re*—

— of Industrial workers. 1116.

Recall of Government of India offices from Simla and Calcutta to New Delhi and pressure on — in New Delhi. 850-52.

Sarai Purani Idgah — Scheme in Delhi. 1155.

Subsidized — Schemes by the Labour Department. 241.

See also "House(s)".

HOUSING SCHEME—

See "Scheme(s)".

HOWRAH—

Question *re*—

Payment to Coolies for Handling of Parcels at — station. 83.

Running of Inter Class Sleeping Coaches between Benares Cantonment and — on E. I. Railway. 1012-13.

HYDARI MISSION(S)—

Question *re* — Report. 493-94.

HYDERABAD—

Question *re*—

Loan of services of an officer as Director of Archaeology in — State. 1199-1200.

Loan of services of an officer of the Department of Archaeology for appointment as Director of Archaeology by State —. 835-36.

HYDERABAD SIND—

Question *re*— interference by the Jodhpur Railway Administration in the Management of — Station. 19-23.

HYDRO-ELECTRIC—

Question *re*—

Development of mineral, thermal and — resources of Nerbudda territories of Central Provinces. 838.
— projects in Assam. 856.

I

IMPHAL—

Question *re* return to — in Manipur State of evacuated Indian traders. 857-58.

IMPORT(S)—

Question *re*—

Control on Fuel Oil —. 772-73.

Facilities for — into Gujrat of Building Stone from Stations on Nizam State Railway, the G. I. P. and the M. & S. M. Railways. 789.

— and distribution of Newsprint since 1940. 1041-42.
— and export Control Department. 841-42.

— of Foodgrains into India from the United States of America. 10-11.
— of Salt. 1224.

— of Salt from outside and abolition of Salt Duty. 702.

Licences for importing commodities in India. 1097.

Monopoly of certain Firms for importing Brass Sheets. 742-43.

Permits to Bombay Brokers to — Glass Bangles from Czechoslovakia. 787.

Profits to importers on — of dyestuffs. 508-09.

IMPORT LICENCE—

See "Licence(s)".

IMPORTER(S)—

Question *re* profit on imports of dyestuffs. 508-09.

IMPROVEMENT ACT—

See "Act(s)".

IMPROVEMENT TRUST—

Question *re*—

Buildings in Ward No. 14, Delhi, not acquired by Delhi —. 458.

Compensation Schedule for acquired houses by the Delhi —. 458.

Fulfillment of Aims of Delhi —. 83.

INCOME-TAX—

Question *re*—

Clerks on Medical Leave summoned for the — Department test in Sind Circle. 234.

Decisions of the — Appellate Tribunal. 233.

— on compensation for Lands acquired for War purposes in Benares. 232-33.
— on total profits of sterling and dollar companies in India. 1189.

Individuals and companies assessed to — on incomes over one Crore, of rupees during 1945-46. 690, 1236.

Liability to Penal Interest for Non-Deposit of Advance Tax. 234.

New Scales of pay for old clerks in — Office, Sind, who were reverted and then promoted. 448-49.

Posts in the Sind and Baluchistan — offices. 234-35.

Provision of waiting room in — Office, Delhi. 1179-80.

INCOME-TAX—*contd.*Question *re*—

Publication of Decisions of — Appellate¹⁹
Tribunal. 553.

— Refunds of —. 233-34.

Selection for the posts of — Officers.
933.

Taxation of Income of Hindu Un-divided
family. 943.

Test for Ministerial Staff in the — Offices
in Sind. 448.

Unqualified — Officers in Sind. 706-07.

Victimisation of and wrongful removal
from service of an — Officer in
Bihar. 707.

INCOME-TAX (AMENDMENT) BILL—

See "Indian —" under "Bills".

INDIA—

Question *re*—

Afghan Sardars in —. 1090.

Agreement with U. S. A. *re* operation of
American Air Services across —.
1221.

Allowance for exiled Afghan Sardars in
— 1089-90.

Broadcasting stations in —. 955.

Central Maritime Board for —. 858.

Constitutional Position *re* Membership^P
of — of International bodies, *e.g.*,
Combined Food Board. 535-36.

Conviction of Indian enemy agents in
— 1197-98.

Financing of — by British Government^t
from the Empire Dollar Pool for pur-
chase of capital goods. 694-98.

Non-Indian prisoners of war in —.
1161-62.

Payment of subscriptions by — to
International organizations.

Position of — in the matter of Dollars
and hard currencies. 698-701.

Purchase of food by — from Abroad.
528-31.

Quota of reparations allotted to —
by the Reparations Agency, Brussels.
377.

Recruitment of Europeans and Britishers
to service in —. 685-86.

Representation of — on the International
Labour Office. 828-29.

Trade Relations between — and Burma.
153-54.

INDIAN(S)—

Motion for adjournment *re* treatment of
— in South Africa. 96-97.]

Question *re*—

Annual Quota for the entry of — into
the United States of America. 154.

Disabilities of Domiciled — in British
Columbia (Canada). 611.

Disabilities of — in Commonwealth
Countries (*e.g.*, Ceylon, South and East
Africa, Canada, East Indies, etc.).
637-43.

INDIAN (S)—*contd.*Question *re*—

Facilities to — Nationals in French
Indo-China to send money to India
1114-15.

— in Goa and other Foreign settlements^s
in India. 836-37.

— in Mauritius. 853.

— labourers in Mauritius. 854.

Loss to — in Malaya due to change of
currency. 66.

Number of — in Germany. 855-56.

Number of — residing in Common-
wealth Countries (*e.g.*, Burma, Malaya,
Australia, etc.) before and after War.
635-37.

Passage and other facilities to —
Nationals in Saigon. 1115.

Permanent Commission to —. 217-18.

Restrictions on the entry of — into
Burma. 152-53.

INDIAN ARMY ACT—

See "Act(s)".

INDIAN ARMY AND THE INDIAN AIR
FORCE (AMENDMENT) BILL—

See "Bill(s)".

INDIAN BOILERS (AMENDMENT) BILL—

See "Bill(s)".

INDIAN CIVIL SERVICE—

Question *re*—

Extension of service to — men (British
Personnel). 686-88.

Number of — Officers of Government
of India after termination of normal
period of service. 701.

Recruitment to —. 909-10.

Reservation of vacancies in — for I. N. A.
Personnel. 703.

Retirement on proportionate pension
and gratuities to — Officers. 910-11.

INDIAN COCONUT COMMITTEE (AMEND-
MENT) BILL—

See "Bill(s)".

INDIAN COMPANIES (AMENDMENT)
BILL—

See "Bill(s)".

INDUSTRIAL DISPUTES BILL—

See "Bill(s)".

INDIAN EXTRADITION (AMENDMENT)
BILL—

See "Bill(s)".

INDIAN FINANCE BILL—

See "Bill(s)".

INDIAN INCOME-TAX (AMENDMENT)
BILL—

See "Bill(s)".

INDIAN LABOURERS—

See "Labourer(s)".

INDIAN LABOUR FEDERATION—

See "Labour Federation".

INDIAN MEDICAL COUNCIL (AMEND-
MENT) BILL—

See "Bill(s)".

INDIAN MEDICAL SERVICE—

Question *re* reservation of posts of civil surgeons for European — officers. 1155-56.

INDIAN MINES (AMENDMENT) BILL—

See "Bill(s)".

INDIAN NATIONAL ARMY—

Question *re*—

Arrears of pay and the appointment of — men in British Indian Army. 1199.

Imprisoned or detained — personnel. 437-38.

Non-return of cash and the valuables removed from persons of arrested — men. 1204-05.

Policy *re* military training of Indian girls and particulars *re* Indian women in —. 691.

Punishment to certain — men. 90.

Punishments to — personnel. 231.

Repatriation and trial of — Officers in Singapore Camp. 86.

Reservation of vacancies in I.C.S. and — personnel. 703.

Restrictions on the employment in public service of ex — men. 232.

Resolution *re*—

Release of — men and political prisoners. 708.

INDIAN NATIONAL ARMY PRISONERS—

See "Prisoner(s)".

INDIAN NAVY (DISCIPLINE) (AMENDMENT) BILL—

See "Bill(s)".

INDIAN OILSEEDS COMMITTEE BILL—

See "Bill(s)".

INDIAN POSTS AND TELEGRAPHS DEPARTMENT—

Demand for excess grant for 1943-44 in respect of —. 350-53.

Demand for supplementary grant for 1946-47. 1258.

— Stores Suspense (not charged to Revenue). Demand for excess grant for 1943-44. 402.

INDIAN RAILWAYS (AMENDMENT) BILL—

See "Bill(s)".

INDIAN SOLDIERS (LITIGATION) AMENDMENT BILL—

See "Bill(s)".

INDIAN STORES DEPARTMENT—

Question *re* revival of old —. 82.

INDIAN TEA CONTROL (AMENDMENT) BILL—

See "Bill(s)".

INDIAN TRADE UNIONS (AMENDMENT) BILL—

See "Bill(s)".

INDIAN TRADERS—

See "Trader(s)".

INDIANISATION—

Question *re*—

— of Defence Forces. 1187.

— of the Army. 898.

INDO-CHINA—

Question *re* facilities to Indian Nationals in French — to send money to India. 1114-15.

INDONESIA—

Motion for Adjournment *re* withdrawal of Indian troops from —. 103.

Question *re* Indian troops in —. 434-35.

INDORE—

Question *re* need for covered railway platforms and overbridges at level crossings at —, B. B. & C. I. Railway 91.

Uncovered platforms at Beawar and —. 1046.

INDUSTRIAL COMMISSION—

See "Commission(s)".

INDUSTRIAL DISPUTES BILL—

See "Bill(s)".

INDUSTRIAL EMPLOYMENT (STANDING ORDERS) BILL—

See "Bill(s)".

INDUSTRIAL FINANCE CORPORATION BILL—

See "Bill(s)".

INDUSTRIES AND SUPPLIES DEPARTMENT—

Demand for supplementary grant for 1946-47 1267-68.

Election of a member to Standing Advisory Committee for —. 647.

Motion *re* election of a member to Standing Advisory Committee for —. 459.

Question *re*—

Controls under the —. 510-12.

Disposal of surpluses, obsolete stores and salvage by the —. 1035-36.

Employment of superannuated officers in —. 761.

INDUSTRY (IES)—

Question *re*—

Applications to Tariff Board for protection by —. 633.

Demand for a Tripartite Conference on Coal — in the Standing Labour Committee. 170.

Enquiry into the number of workers employed in cottage and industrial concerns. 1235.

Expansion of sugar — in Madras. 1028.

Housing of industrial workers. 1116.

Investigation into — and recommendations by the Tariff Board. 161.

Legislation *re* Standing Orders for industrial workers. 1117.

Location of basic and medium — in Provinces. 547.

Nationalisation of petroleum —. 397-98.

INDUSTRY (IES)—*contd.*Question *re*—

New — during war in India. 67.

Number of strikes in —. 1122.

Number of strikes in — in provinces—
1123.

Recommendations of Tariff Board *re* pro-
tection to wartime —. 852.

Reports of the Rege Investigation Com-
mittee on abuses in —. 850.

Statement *re* — to be planned and
developed. 547.

INFECTIOUS DISEASES—

See "Diseases".

INFLATION—

Question *re*—

— due to abnormal number of currency
notes in circulation. 454.

Inflationary currency policy. 924.

INGOLDBY, MR. ERIC—

Oath of Office. 279.

INSPECTOR (S)—

Question *re*—

Action of goods —, Belanganj Station,
Agra, in the matter of short supply of
fuel and coal. 787.

Appointment of untrained persons as
Commercial and Transportation — on
N. W. Railway. 305-08.

Promotion of — of Post Offices. 520.

Selection of Food — in Karachi Division,
N. W. Railway. 83.

Selection of Railway Food — at Karachi.
81.

INSTITUTE—

Question *re* appointment of Mr. P. M. Glover
as Entomologist in Indian Lac Research
—, 303.

INSURANCE—

Question *re*—

Crop and Cattle — Schemes suggested
by Dr. B. V. N. Naidu to the Madras
Government. 1044.

Nationalisation of — business in India
627.

Rules *re* compulsory — of motor vehicles
503-04.

INSURANCE (AMENDMENT) BILL—

See "Bill(s)".

INSURANCE (SECOND AMENDMENT) BILL—

See "Bill(s)".

INSURANCE RULES—

See "Rule(s)".

INTERIM GOVERNMENT—

Question *re*—

Decision of — *re* higher prices for
Bengal cultivator. 1089.

Non-co-operation of Ministry of Bengal
with the present — of India. 384-85.

Salaries and allowances of Ministers in
—, 693.

Views of — on nationalisation of trans-
port services. 496-97.

INTERNMENT—

Question *re* detention and — of Afghan
Princes in India. 382-83.

INTEREST CHARGES—

Demand for excess grant for 1943-44 in
respect of —, 402.

INTEREST FREE ADVANCES—

Demand for excess grant for 1943-44. 402.

INTERMEDIATE BOARD—

Question *re* monopolies in the —, Ajmer.
443.

INTERNATIONAL LABOUR OFFICE—

Question *re* representation of India on the
—, 828-29.

See also "Officer(s)".

INTERNATIONAL LABOUR ORGANIZA-
TION(S)—

Question *re* ratification of conventions of the
— concerning maritime workers. 847-48.

INTERNATIONAL ORGANIZATION(S)—

Question *re* payment of subscriptions by India
to —, 682-84.

See also "Organisation(s)".

INVESTIGATION(S)—

Question *re* — into Industries and recom-
mendations by the Tariff Board. 161.

IPI, FAQIR OF—

See "Faqir of Ipi".

IRAN—

Question *re* Indian troops in —, 451.

IRON—

Question *re* licences for sale of cloth, oilseeds
and —, 743.

IRON SHEETS, CORRUGATED—

Question *re* allotment to Assam of quota
of direct supply of brass sheets, cycles,
cloth and —, 777-78.

IRRIGATION—

Question *re*—

Money spent on — projects in Bengal.
558.

Supply of sub-soil water for —, 1009-
10.

ISHAQ SETH, HAJI ABDUS SATTAR
HAJI—

Banking Companies (Restriction of Branches)
Bill. Motion to consider and to refer to
Select Committee. 991

Indian Trade Unions (Amendment) Bill.
Motion to refer to Select Committee. 208,
244-47, 338.

Industrial Disputes Bill. Motion to refer
to Select Committee and to circulate.
1086.

Motion for Adjournment *re*—
Protection of life and property of railway
passengers in Bihar. 566.

Use of tear gas outside the Council House.
107.

Motor Vehicles (Second Amendment) Bill.
Motion to refer to Select Committee. 984-
85.

ISHAQ SETH, HAJI ABDUL SATTAR
HAJI—*contd.*

Question re—

Daily air service between Delhi and Madras. 1021-23.

Fast express train between Delhi and Madras. 767.

Elimination from documents by High Courts of a party's caste, sub-caste and religion. 755.

Use of firearms by hooligans in Bengal and amendment of Indian Arms Act. 1203, 1204.

Requisitioned Land (Continuance of Powers) Bill. Motions to consider and to refer to Select Committee. 969.

Resolution re running of Civil Aviation as a State Department. 713, 714.

ISLAMI CHAI—

Question re cry of Hindu pani and ——— at Railway Stations. 753-54.

ISMAIL KHAN, HAJEE CHOWDHURY MOHAMMAD—

Election of ——— to the Standing Committee in Pilgrimage to the Hejaz. 1056.

Question re policy re retention of Royal Engineering Officers employed in Railways. 765.

ISTIMRARI—

Question re abolition of Zamindari, Jagirdari and ——— systems in Ajmer-Merwara and other Centrally Administered Areas. 543.

——— tenure in Ajmer-Merwara. 1047.

ISTIMRARI AREA(S)—

Question re backward conditions in ——— of Ajmer-Merwara. 542.

J

JAFFER, Mr. AHMED E. H.—

Essential Supplies (Temporary Powers) Bill. Motion to consider. 798.

Industrial Disputes Bill. Motion to refer to Select Committee and to circulate. 406-07.

Motion for Adjournment re communal disturbances in Bengal, Bombay, U.P., Bihar, etc. 100, 102.

Motion re—

Election of members to Defence Consultative Committee. 463.

Food situation. 572, 580-82.

Question re—

Activities of Dr. A. Jha in connection with the proposed Indian War Academy. 688.

Afghan Sardars in India. 1090.

Allowance for exiled Afghan Sardars in India. 1089-90.

Amendments to Anglo-Dutch agreement and International Sanitary Convention. 73.

Appointment of Mr. V. K. Krishna Menon as Ambassador for Western Countries. 626-27, 859-60.

JAFFER Mr. AHMED E. H.—*contd.*

Question re—

Appointment of Provincial Governors. 161-62.

Appointment of Sir Henry Knight in the Food Department for Southern India. 19.

Appointment to the post of Muslim Epigraphist in the Department of Archaeology. 913-14.

Appointments to temporary posts in the Department of Archaeology. 914-15.

Cancellation of extension granted to officials. 520.

Capital and recurring expenditure on pilgrims and staff at Kamaran. 69.

Charges against eight Delhi papers for publishing speech of a Muslim League Leader. 693-94.

Cloth quota for hand dyers and hand printers of Ajmer-Merwara. 1235.

Constructions of Chummeries in Lodi Road Colony. 1105-06.

Corruption in the Engineering Branch of the Posts and Telegraphs Department. 520.

Cost of staff at Kamaran Quarantine Station. 69.

Decision of Interim Government re high prices for Bengal cultivator. 1089.

Demobilization of Indian troops. 440.

Detention of Afghan Sardars in Poona. 828.

Discrimination against Muslims in the Army. 456.

Effect on Indian Finances by the abolition of Salt Tax. 708.

Express Delivery of Inland Air Mail letters. 520-21.

Grant of Commission to overage Emergency Commissioned Officers. 1187-88.

High rent charged from Government servants for Chummeries in Lodi Road Colony. 1106.

Hindi as common language for Hindustan. 936.

Increase of petrol ration of members of Legislative and Constituent Assemblies. 500.

Increased pay to Circle Office Officials in Posts and Telegraphs Department. 521.

Information re Subhas Chandra Bose. 225.

Loan of services of an officer as Director of Archaeology in Hyderabad State. 1199-1200.

Loan of services of an officer of the Department of Archaeology for appointment as Director of Archaeology by Hyderabad State. 835-36.

Muslims in the Military Accounts Department. 1188.

Nationalization of insurance business in India. 627.

Objection by Bombay Muslims to the use by All India Radio of Sanskritised Hindustani. 457.

Permanent Commission in the Royal Indian Navy to Muslims. 456-57.

Promotion of Inspectors of Post Offices. 520.

JAFFER Mr. AHMED E. H.—*concl'd.*Question *re*—

- Protests in connection with the bombing of Tribal Areas in N.W.F.P. 624-25.
- R. M. S. Rest House in Chandni Chowk, Delhi. 519.
- Remarks by Honourable Member for External Affairs at Press Conference in Delhi *re* Tribal Policy. 626.
- Rest and recreation leave for men in the office of Director General of Archaeology 914.
- Retirement of officials on full pension after serving 25 years. 949.
- Retirement of officials with 25 years' service on full pension. 519.
- Rule *re* military pensions, gratuities, etc., in force in U. S. A. and British Dominions. 223-25.
- Rules *re* pensions, awards and gratuities to Indian Commissioned Officers and Other Ranks. 222-23.
- Running of Civil Aviation as a State Department. 716-18.
- Salaries and allowances of Ministers in Interim Government. 693.
- Selection of personnel of Indian Delegation to U.N.O. 623-24.
- Ship building yard at Bhatkal in Bombay Presidency. 1042.
- Statement *re* visit to N.W. Frontier by the Honourable Member for External Affairs. 635.
- Strictures by Members of Parliament on Judge Advocate of India. 457.
- Supply of water by condensers at Kharan. 70.
- Treatment of Indian labour in Ceylon. 634.
- Utilization of inferior staff for coolie jobs by Posts and Telegraphs officers. 521.
- Withdrawal of extensions granted to officials. 949.
- Withdrawal of Indian troops from Basrah. 438-39.
- Administration of the W.A.C.(I). 219.
- Air conditioned coaches between Delhi and Ahmedabad. 1038.
- Attack at Dasna on pilgrim train from Garhmukteshwar. 957.
- Blackmarketing in new motor cars sold against Chief Commissioner's permits. 298.
- Complaints against the personnel of delegation appointed by the Interim Government for International Organisations. 161.
- Central Scheduled Castes Scholarships. 222.
- Cotton textile factories in India. 9.
- De-requisitioning of property since the beginning of 1946. 210.
- Desirability of introducing Hindustani for the conduct of business of Legislative Assembly. 1092.

JAFFER Mr. AHMED E. H.—*concl'd.*Question *re*—

- Detention and internment of Afghan Princes in India. 382, 383.
- Disposal of surpluses, obsolete stores and salvage by the Industries and Supplies Department. 1035.
- Enquiries *re* death of Netaji Subhas Chandra Bose. 213.
- Enquiry into hooliganism during Pandit Jawaharlal Nehru's Frontier Tour. 174-75, 176.
- Invitation to Mr. Compton Mackenzie to write History of India's War Effort. 1203.
- Officers of the Lands, Hirings and Disposals Service in India. 928.
- Passports for foreign countries to Indian National Congressmen. 835.
- Proportion of Muslim officers in the Education Department. 1179.
- Proposal for abolition of Inter class and reduction of rates of second class on State Railways. 292.
- Provision of fans and removal of other grievances of III class passengers on Railways. 293.
- Rent of requisitioned properties. 1160.
- Residential accommodation for Members of the Legislative Assembly. 1093.
- Revision of pay of men in civil and military services. 440-41.
- Statement on communal disturbances in Bihar. 1055.
- Supply by V.P.P. of Government publications by the Manager of Publications. 171.
- Supply of railway wagons. 1016.
- Supply of timber from Burma, Andamans and Indian forests. 1018, 1019.
- Tour by Cabinet Ministers of the disturbed areas in Bengal and Bihar. 1055.
- Training of Indian personnel for the armed forces. 453.
- Uniform policy *re* licences for firearms under the Indian Arms Act. 1165-66.
- Use of firearms by hooligans in Bengal and amendment of Indian Arms Act. 1202, 1203.
- Views of Interim Government on nationalization of transport services. 496.
- Requisitioned land (Continuance of Powers) Bill. Motion to consider and to refer to Select Committee. 961-63, 969.
- JAGIRDARI—
- Abolition of Zamindari, — and Istimrari systems in Ajmer-Merwara and other Centrally Administered Areas. 543.
- JAGJIWAN RAM, THE HONOURABLE SHRI—
- Factories (Second Amendment) Bill. Motion for leave to introduce. 108.
- Indian Trade Unions (Amendment) Bill. Motions to refer to Select Committee and to circulate 202-04, 334-38.

JAGJIVAN RAM THE HONOURABLE SHRI

—contd.

Industrial Disputes Bill.

Motion for leave to Introduce 108.

Motions to refer to Select Committee and to circulate. 402-06, 410, 411, 419, 424, 427, 1084-86.

Oath of Office. (1).

JAI HIND—

Question *re* taboo of the Words — in the Indian Armed Forces. 238.

JAILS AND CONVICT SETTLEMENTS

Demands for Excess Grants for 1943-44 in respect of —. 349.

JAINTIA HILL STATE—

Question *re* permission to Members of Constituent Assembly to move in excluded and tribal areas of Assam, Manipur, Khasi and —. 1120-21.

JAPAN—

Question *re* loss to Indians in South East Asia by the refusal of British Government to substitute Japanese Currency by British Notes. 627.

JELANI MAKHDOM AL-HAJ SYED SHER SHAH—

Question *re* expenditure on Harappa Excavations by the Director General of Archaeology. 707-08.

JEEPS—

Question *re* disposal of — Motor Cars. 765.

JAHANGIR, SIR COWASJEE—

Demand for supplementary grant for 1945-46

— Railways in respect of Railway Board. 1282.

Essential Supplies (Temporary Powers) Bill.

Motion to pass. 824.

Indian Trade Union (Amendment) Bill—

Motion to refer to Select Committee and to consider 204, 264, 265, 272-74, 278.

Industrial Disputes Bill.—

Motions to refer to Select Committee and to circulate 410, 415, 419, 423.

Motion for Adjournment *re* communal disturbances in Bengal, Bombay, U.P. Bihar etc. 101.Motion *re* third report of the Committee on Bretton Woods Agreement. 120, 199.Question *re* reduction in prices of matches.Question (Supplementary) *re*—

Action for increasing the yield of Food from Fisheries. 5.

Appointment of Army Re-organisation Commission for Post-war Indian Army. 217.

Financing of India by British Government from the Empire dollar pool purchase of capital good 695.

Quality of Matches produced in India. 766.

Requisitioned Land (Continuance of Powers) Bill—

Motion to consider and to refer to Select Committee. 894.

Resolution *re* running of Civil Aviation as a State Department 720-22, 728, 733

JHA, DR. AMARNATH—

Question *re* activities of — in connection with the proposed Indian War Academy. 688.

JHUNJHUNWALA, MR. B. P.—

Question *re*—

Income Tax on total profits of sterling and dollar companies in India. 1189.

Number and qualifications of Urdu and Hindi Programme Assistants in All India Radio. 86-87.

Question Supplementary *re* countries to which Export of Sugar and Cloth is permitted from India. 615.

JINACHANDRAN, SRI M. K.—

Question *re*—

Cultivation of tea in India. 849.

Stenographers in South Indian Railway. 1044.

JINNAH, MR. M. A.—

Motion for Adjournment *re* bombing of Tribal Areas in Waziristan. 105.

JODHPUR RAILWAY—

See "Railway (s)"

JOGINDRA SINGH SARDAR—

Election of — to the Defence Commutative Committee. 658.

JOSHI, MR. N. M.—

Banking companies (Restriction of Branches) Bill—

Motion to consider and to refer to Select Committee. 1061.

Demand, for supplementary grant for 1945-46 Railways in respect of Railway Board 1280, 1281, 1283-84.

Essential Supplies (Temporary powers) Bill.—

Motion to consider 893-06

HINDU MARRIAGE DISABILITIES REMOVAL BILL 655.

Indian Navy (Discipline) (Amendment) Bill—

Motions to consider, circulate and to refer to Select Committee. 1239, 1241-42 1243, 1244.

Indian Trade Unions (Amendment) Bill—

Motions to refer to Select Committee and to circulate. 205, 257, 263—68 333.

Industrial Disputes Bill—

Motions to refer to Select Committee and to circulate. 407-18, 428, 429 430, 1084, 1085, 1086-87.

Oath of Office. 1.

Question *re*—

Award of Adjudicator on grievances of employees of Government of India Press, Aligarh. 1117.

Housing of Industrial Workers. 116.

Legislation *re* Standing Orders for Industrial workers. 1117.

Sale of copies of the Reports of Rego Committee. 1117.

Tripartite Labour Conference. 1116-17.

JOSHI Mr. N. M.—*contd.*Question Supplementary *re*—

Adjudicators award on the dispute of the Government of India Press workers. 1109.

Appointment of Army Reorganisation Commission for Post War Indian Army. 217.

Appointment of Governor and future liabilities as a result of Bretton Woods Agreement. 681.

Catering and vending on State Railways 287.

Controls under the Industries and Supplies Department. 512.

Dearness Allowance to Mint workers in Bombay. 929, 930.

Fixation of sugarcane price. 1026.

Government plans *re* Meeting shortage of accommodation and Control of Rents. 150.

International Maritime Conference at Seattle, U.S.A. 848.

Monopoly of Messrs. A.H. Wheeler & Co., for running Bookstalls on most Railways. 501.

Number of controls under Commerce Department. 390, 391.

Nutrition Department. 905.

Planning Board. 1098.

Policy of Protective Tariffs and "Discriminatory Protection." 167.

Policy *re* Temporary brick structures erected for War purposes in Delhi and elsewhere. 148.

Proposal of Prof. B. P. Adarkar *re* Health Insurance for workers. 1104.

Reports of the labour Investigation Committee on the condition of Labourers in Mica Mines and Rikshaw and hand cart pullers. 832.

Representation of India on the International Labour Office. 829.

Requisitioned land (Continuance of powers) Bill—

Motion to consider and to refer to Select Committee. 963, 965.

Resolution *re* running of Civil Aviation as a State Department. 717, 721, 722, 727-29, 730, 731.

Special Marriage (Amendment) Bill—

Motion to refer to Select Committee. 1129.

JOSHI, Mr. S. C.—

Indian Trade Unions (Amendment) Bill—
Motions to refer to select Committee and to circulate. 338.

Industrial Disputes Bill—

Motion to refer to Select Committee and to circulate. 419.

Reports of the Labour Investigation Committee—
Laid on the table. 1056-57.

JOURNEY(S)—

Question *re* Break of—on Railways 296-97.

Instructions to passengers how to behave on Railway —. 503.

JUBBULPORE—

Question *re*—

Broadcasting station at — 1166.

Extension of Railway line from — to Nagpur 54

Release of Military teleprinter lines between Allahabad and — for civilians. 748-49.

JUDGE(S)—

Question *re* privileges of the — of the Federal Court. 827-28.

JUDGE ADVOCATE—

Question *re* structures by Members of Parliament on — of India 457.

JUDICIARY—

Question *re* separation of — from the Executive. 238.

JUNCTION(S)—

Question *re* arrangements for connecting trains at — Stations 295-96.

JURISDICTION(S)—

Question *re* Enlargement of Appellate— of Federal Court. 546.

Enlargement of powers and — of Federal Court. 304.

JUTE—

Motion for Adjournment *re*—Control. 104, 105.

Question *re*—

Control of Export Price of — in Bengal. 619-21.

Controversy between the Central Government and the Bengal Government over prices of — and jute manufactures 172-73.

Export of — cloth and bags from India to U.S.A. and re-export to South Africa 836.

K

KAMARAN—

Question *re*—

Capital and Recurring Expenditure on Pilgrims and Staff at — 69.

Cost of staff at — Quarantine Station. 69.

Supply of Water by Condensers at — 70.

KANARA, NORTH—

Question *re* want of good cattle and handicap in growing food grains in — District in Bombay. 94.

KANARA, SOUTH—

Question *re*—

Award by Special Arbitration Court regarding compensation for Betelnut Gardens in —, 84.

Compensation for Acquired Land in — 84.

KARA, MISS MANIBEN—

- Indian Navy (Discipline) (Amendment) Bill—
 Motions to consider—circulate and to refer to Select Committee. 1239-40, 1244, 1275.
- Indian trade Unions (Amendment) Bill—
 Motion to refer to Select Committee and to circulate. 206, 245, 247-50.
- Industrial Disputes Bill—
 Motion to refer to Select Committee and to circulate. 422-26, 429.
- Motion for Adjournment *re* communal Disturbances in Bengal, Bombay, U.P. Bihar, etc. 99.
- Question *re*—
 Adoption of Miners' Charter by the International Industrial Committee on Coal. 169-70.
- Central Maritime Board for India. 858.
- Compensatory allowance to Government servants in lieu of supply of foodstuffs at concessional rates. 932.
- Cost to Government of India of Special Train for Mr. M. K. Gandhi to participate in Simla Conference. 94.
- Cost to Government of India of Special Train for Mr. M. K. Gandhi to participate in talks with Cabinet Mission. 93.
- Dearness Allowance to Mint Workers in Bombay. 929-30.
- Demand for a Tripartite Conference on Coal Industry in the Standing Labour Committee. 170.
- Emigration of Indian Workers to Burma and Malaya. 167-69.
- Examination for temporary employees in the Ministerial Service of the Government of India Secretariat. 943-44.
- International Maritime Conference at Settle, U.S.A. 848-49.
- Payment of interim relief to Bombay Mint Workers. 930.
- Payment of Salaries, etc. to workers of the Posts and Telegraphs Department for the strike period. 38.
- Payment of War Bonus to Bombay Mint Employees. 931-32.
- Policy of Protective Tariffs and "Discriminatory Protection". 166-167.
- Price of Indian Silk. 15.
- Ratification of conventions of the International Labour Organization concerning maritime workers. 847-48.
- Refusal of payment of expenses by Government to deputation of Bombay Mint Workers. 931.
- Removal of Controls in Commodities other than Foodstuffs and promotion of Co-operative Societies for Supply of Essential Commodities. 38.
- Reports of the Rege Investigation Committee on abuses in industries. 850.
- Security from the *Vanguard* under Press Emergency Powers Act 229-31.

KARA MISS MANIBEN—*contd.*

- Question *re*—
 Statement *re* conditions of Indian Seamen in Great Britain by Mr. Dhyani Singh Mungat. 1101-03.
- Stenographers on South Indian Railway. 1040.
- Supply of Electricity to Government Servants in Karolbagh. 1104-05.
- Time scale of pay to temporary cadre of Bombay Mint Employees. 931.
- Question (Supplementary) *re*—
 Appointment of a Taxation Enquiry Committee. 436.
- Charges against eight Delhi Papers for publishing speech of a Muslim League Leader. 693-94.
- Employment of superannuated personnel in Commerce Department. 841.
- Import of Food grains into India from the United States of America.
- Indians under detention as Government of India's Prisoners. 211.
- Planning Board. 1098.
- Policy *re* Military training of Indian girls and particulars *re* Indian women in I.N.A. 691.
- Progress of work by the Pay Commission. 446.
- Proposal of Prof. B. P. Adarkar *re* Health Insurance for workers. 1104.
- Rail Road Coordination Scheme. 7.
- Repeal of Press Laws. 692.
- Reports of the Labour Investigation Committee on the condition of labourers in Mica Mines and Rikshaw and hand cart pullers. 832-33.
- Representation of India on the International Labour Office. 829.
- Resolution *re* running of Civil Aviation as a State Department. 718-20, 721, 723.

KARACHI—

- Question *re*—
 Broadcasting Station at — 225-26.
- Complaints *re* inefficiency of Telephone system in — 542.
- Order by the Divisional Accounts Officers, N. W. Railway, — to clerks studying in, College. 58.
- Proposed Introduction of Massage Rate System for Telephone charges in — Ahmedabad and Bombay. 541-42.
- Selection of Food Inspectors in — Division, N. W. Railway. 83.
- Selection of Railway Food Inspectors at —, 81.
- Superfluous officers in — Customs House. 385.

KARMARKAR, SHRI D. P.—

- Essential Supplies (Temporary powers) Bill—
Motion to consider 810-13.
- Foreign Exchange Regulation Bill—
Motion to refer to Select Committee. 876.
- Hindu Marriage Disabilities Removal Bill.
650.
- Question *re*—
- Cancellation of Gun Licences by the Deputy
Commissioner, Delhi. 943.
- Construction of a dam across the Lakshmana-
tirtha River. 1235.
- Death of Mr. Xavier in Poona Mail. 81.
- Foreign scholarships to students from
Bombay Province. 936-37.
- Inconvenience due to instruction to Gro-
wers to sell Tobacco before February.
93.
- Indianisation of Defence Forces. 1187.
- Lack of booking facilities for goods at
Ghorpuri Station. 1043.
- Manufacture of vegetable ghee from Cotton
seed. 1048.
- Planning Board. 1098.
- Price of coconut. 1049-50.
- Recommendations of Archaeological Ad-
visory Committee *re* prevention of Ex-
port of articles of artistic importance.
1181.
- Re-employment of demobilized Indian
Officers. 1187.
- Report of Mr. Peppercall on milk problem in
India. 1043.
- Want of good cattle and handicap in grow-
ing foodgrains in North Kanara District
in Bombay. 94.
- Question Supplementary *re*—
- Azad Hind Organization in Europe. 1114.
- Controls under the Industries and
Supplies Department. 512.
- Cotton Textile Factories in India. 9.
- Imprisoned or detained I.N.A. Personnel.
438.
- Increase of petrol ration of Members of
Legislative and Constituent Assembly.
500.
- Withdrawal of Indian Troops from
Basrah. 439.
- Resolution *re* running of Civil Aviation as
a State Department. 737-40.
- KAROLBAGH—
- Question *re* supply of Electricity to Govern-
ment Servants in —. 1104-05.
- KATI HAR—
- Question *re* reconstruction of — Junction
in B. A. and O. T. Railways on one side
of town. 92.
- KEROSENE OIL(S)—
- Question *re*—
- Production of Sugar and Textiles in
India and quantity available of Kero-
sene —. 751.
- Purchase of National Savings Certificates
as condition precedent for issue of permits
for Sugar, — and Rice. 83.
- Supply of — 833-34.
- KHALLIKOTE, RAJA BAHADUR OF—
Motion *re* Food Situation. 588-89.

KHAN ABDUL GHANI KHAN—

- Question Supplementary *re* maintenance
of Ranchi Mental Hospital exclusively
for Europeans. 703.
- Resolution *re* running of Civil Aviation as
a State Department. 726-27.

KHAN, MR. DEBENDRA LAL—

- Question *re*—
- Efficiency in the Bengal Telephone Service.
46.
- Efficiency in the Posts and Telegraphs
Department. 61.
- Failure of Telephone Service in Calcutta
during the Communal Disturbances.
46-47.
- Platforms of the Khargpur Station and
defective roofs of Train Compart-
ments on Bengal-Nagpur Railway. 60.
- Removal of British Soldiers from Calcutta.
233.
- Taboo of the Words 'Jai Hind' in the
Indian Armed Forces. 238.
- Trains and Third Class Waiting Rooms on
Bengal-Nagpur Railway. 60-61.

KHARGPUR—

- Question *re* platforms of the — Station
and defective roofs of Train Compart-
ments on Bengal-Nagpur Railway. 60.

KHAREGAT, SIR PHEROZE—

- Motion *re* Food Situation. 594, 597-99.
- Oath of Office. 1.
- Panth Piploka Laws (Amendment) Bill—
Motion for leave to introduce. 793.

KHASHI HILL STATE—

- Question *re* permission to Members of
Constituent Assembly to move in ex-
cluded and tribal areas of Assam, Mani-
pur, — and Jaintia Hill States. 1120-
21.

KIDARPORE—

- Question *re* proposal by the Commissioners
of the Port of Calcutta for a Canal from
— to Diamond Harbour. 299-300.

KIDNAPPING—

- Question *re* — of Hindus by people of Tribal
areas after termination of War. 834-35.

KILLEDAR, MR. MOHAMMAD M.—

- Question *re* facilities for Import into Gujarat
of Building Store from Stations on the
Nizam State Railway, the G.I.P. and the
M. & S.M. Railways. 789.

KNQIVE (S)

- Question *re*—
- Action by the Police and Railway Autho-
rities regarding consignments of daggers
and — in transit. 62.
- Parcels of — and daggers, their place
of origin and destination. 62-63.

KNIGHT, SIR HENRY—

- Question *re* appointment of — in the Food
Department for Southern India. 19.

L

LABOUR(S)—

Question *re* treatment of Indian — in Ceylon. 634.

LABOUR COMMITTEE—

Question *re* demand for a Tripartite Conference on Coal Industry in the Standing —. 170.

LABOUR CONFERENCE—

See "Conference(s)".

LABOUR DEPARTMENT—

Question *re* subsidized Housing Schemes by the —. 241.

LABOUR FEDERATION—

Question *re* Government contribution to Indian —. 1222.

LABOUR INVESTIGATION COMMITTEE—

Reports of the — laid on the Table. 1056-57.

See also "Committee (s)".

LABOUR OFFICE—

See "International —."

LABOUR WELFARE FUND BILL—

See "Mica Mines —" under "Bill(s)".

LABOURER(S)—

Question *re*—
Construction of quarters for — on the premises of fuel Depots in New Delhi. 913.

Improvement of status and position of — and fixing of a minimum wage. 619.

Indian — in Mauritius. 854.

Letter of Government of Cape of Good Hope to Government of India assuring equal treatment to Indian —. 1123.

Prices of Essential Commodities for Indian — in Borna. 66.

Reports of the Labour Investigation Committee on the condition of — in Mica Mines and Rikshaw and Handcart pullers. 831-33.

Shooting of an Indian — by European Manager of the Santak Tea Estate in Assam. 1117-18.

LAC—

Question *re* comparative prices of —, Wheat and Rice in the Central Provinces 300, 1236.

LAC CESS COMMITTEE—

See "Committee(s)".

LAC RESEARCH INSTITUTE(S)—

See "Institute(s)".

LAHIRI CHAUDHURY, S.JT. DHIRENDRA KANTA—

Question *re* creation of Assam Postal Circle and certain Officers' Post. 93.

Question supplementary *re*—

Policy *re* temporary brick structures erected for War purposes in Delhi and elsewhere. 148.

Supply of Food by Russia to India. 629.

LAHORE—

Question *re* transfer of — Mint to Calcutta. 684.

LALLJEE, MR. HOOSAINBHOY, A.—

Question *re* difficulties of overseas Indian students seeking admission to Colleges in India. 63.

LAND(S)—

Question *re*—

Acquired — in Benares for purposes of War. 232.

Compensation for Acquired — in South Kanara. 84.

Income-Tax on compensation for — acquired for War purposes in Benares. 232-33.

Officers of the —, Hirings and Disposals Service in India. 927-28, 992-1006.

Restoration of agricultural — acquired for War purposes in Bareilly District. 933.

LAND REVENUE—

See "Revenue(s)".

LANGUAGE—

Question *re*—

Grievances of Hindi Speaking Public against the — Policy of All India Radio. 897-98.

Hindi as common — for Hindustan. 936.

LANSDOWNE CANTONMENT—

Question *re* exemption to — Board against Defence of India Rules Controlling House Rent. 93.

LAWSON, MR. C. P.—

Appointment of — on Committee on Petitions. 255.

Motion *re* Food Situation. 462, 475-80.

Question *re*—

Action for increasing the yield of Food from Fisheries. 3-5

Action for the reduction of losses in storage of Grains. 1-3

Blackmarketing in new Motor Cars sold against Chief Commissioner's Permits. 298.

Derequisitioning of Property since the beginning of 1946-209-10.

Fresh requisitioning of accommodation by Chief Commissioner, Delhi. 151-52.

Government plans *re* Meeting shortage of accommodation and control of Rents 149-50.

Policy *re* temporary brick structures erected for War purposes in Delhi and elsewhere. 147-49.

Return of Requisitioned Property. 71.

Question (Supplementary) *re*—

Chemical Fertilizers. 1033.

Control of Export, Price of Jute in Bengal. 621.

Houses De-Requisitioned during the last six months. 1096, 1097.

Requisitioned Land (Continuance of Powers) Bill. 889-94.

Motion to consider — and to refer to Select Committee 890-94.

LAKMANATIRTHA—

Question *re* construction of a Dam across the — River. 1235.

LEADER(S)—

Question *re* destruction of Official papers relating to Nationalist. 432-34

LEAVE—

Question *re* rest and recreation — for men in the office of Director General of Archaeology. 914.

LEGISLATION(S)—

Question *re* Introduction of Anti-Dowry —. 319.

Introduction of — in Legislative Assembly based on Draft Hindu Code 546-47.

— *re* Standing Orders for Industrial workers. 1117.

LEGISLATIVE ASSEMBLY—

Announcement *re* the supply of — agenda, etc., to Members on account of the imposition of Curfew Order in Delhi. 862.

Question *re* —

Desirability of introducing Hindustani for the conduct of business of Legislative Assembly. 1091-92.

Increase of petrol ration of Members of — and Constituent Assembly. 499-500.

Introduction of Legislation in Legislative based on Draft Hindu Code. 546-47.

Number of Houses for Members of the —. 644.

Residential accommodation for Members of the —. 1092-93.

Telephone connections for Members of the — in New Delhi. 1040-41.

See also "Assembly(ies).

LEGISLATURE(S)—

Question *re* supply of Houses to Members of the —. 643-44.

LEGISLATURE, CENTRAL—

Question *re* free supply of Vernacular Translation of Debates of —. 1120.

LETTER(S)—

Question *re* — of Government of Cape of Good Hope to Government of India assuring equal treatment to Indian Labourers. 1123.

LEVEL CROSSING(S)—

Question *re* —

Gateways at — between Allahabad and Ghazipur on O. T. Railway. 92.

Need for covered Railway Platforms and Overbridges at — at Indore, B., B. & I. Railway. 91.

LIAQUAT ALI KHAN, THE HONOURABLE MEMBER—

Banking Companies Bill.

Motion *re* Appointment of certain members to Select Committee. 1237.

Banking Companies (Restriction of Branches) Bill—

Motions to consider and to refer to Select Committee. 985-87, 1063, 1073-76.

Motion to pass. 1076.

Demand for excess Grant for 1943-44 in respect of—

Administration of Justice. 348.

Appropriation to Reserve. 402.

Botanical Survey. 349.

Central Board of Revenue. 348.

Central Excise Duties. 348.

Census. 350.

Commerce Department. 348.

Emigration—Internal. 350.

Finance Department. 348.

Indian Posts and Telegraphs Department. 350, 353.

Indian Posts and Telegraphs—Stores Suspense (Not charged to Revenue). 402.

Interest Charges. 402.

Interest Free Advances. 402

Jails and Convict Settlements 349.

Lighthouses and Lightships. 349.

Meteorology. 349.

Ports and Pilotage. 349.

Working Expenses—expenses of Electrical Department. 401.

Working Expenses—Expenses of General Departments. 401.

Working Expenses—Expenses of Traffic Department. 401.

Working Expenses—Maintenance and Supply of Locomotive Power. 401

LIAQUAT ALI KHAN, THE HONOURABLE MEMBER—*contd.*

- Demand for Excess Grant for 1943-44 in respect of—
- Working Expenses—Miscellaneous Expenses. 401.
- Demand for Excess Grant for 1943-44 "Railways" in respect of— Payments to Indian States and Companies. 354.
- Demand for supplementary grant for 1946-47 in respect of —
- Civil Veterinary Services. 1267.
- Commerce Department. 1259.
- Constituent Assembly 1259.
- Currency. 1268, 1269.
- Department of Industries and Supplies. 1267, 1268.
- Department of Works, Mines and Power. 1261.
- Food Department. 1262.
- Forest. 1257.
- Indian Posts and Telegraphs Department. 1258.
- Medical Services. 1266.
- Meteorology. 1266.
- Mint. 1269.
- Miscellaneous. 1269.
- Panth Piploda. 1274, 1275.
- Post-war Planning and Development. 1274.
- Essential supplies (Temporary Powers) Bill Motion to pass. 825.
- Foreign Exchange Regulation Bill—
- Motion for leave to introduce. *567.
- Motion to refer to Select Committee. 868-71, 880-81.
- Industrial Finance Corporation Bill—
- Motion for leave to introduce. 566.
- Motion *re*—
- Election of a Member to the Public Accounts Committee. 792.
- Third report of the Committee on Bretton Woods Agreement. 109-112, 197, 200-02.

LIAQUAT ALI KHAN, THE HONOURABLE MEMBER—*contd.*

- Question *re*—
- Notifications under the Central Excises and Salt Act—laid on the table. 1237, 1288-1306.
- Oath of Office. 1.
- Public Debt (Central Government) Rules 1946—Laid on the Table. 242.
- Report of the Public Accounts Committee on the Accounts of 1943-44. 339, 346-47.
- Reserve Bank of India (Amendment) Bill 793-94, 795.
- Resolution *re* release of Indian National Army Men and Political Prisoners. 708.
- LIBRARY(IES)—
- Question *re* census of — in British India 692-93.
- LICENCE(S)—
- Question *re*—
- Cancellation of Fire Arms — in Delhi Province. 926-27.
- Cancellation of Gun— by the Deputy Commissioner, Delhi. 643.
- and Facilities for Establishment of New Cotton Mills in India. 309-10.
- for Export of Castor Oil 617-18, 855
- for importing commodities in India 1097.
- for Sale of Cloth, Oilseeds, and Iron. 743.
- for Sale of Grains. 743-44.
- Radio — in India. 1163-64.
- Sago Flour and the import — on starch. 393-94.
- Tenders for boostall — on railways. 12-13.
- Uniform policy *re* — for Firearms under the Indian Arms Act. 1165-66.
- LIGHTHOUSES AND LIGHTSHIPS—
- Demand for Excess Grant for 1943-44 in respect of —. 349.
- LIGHTING—
- Question *re* — arrangement on passenger Coaches on B. A. Railway Meter Gauge Section. 308-09.
- LISTED POSTS—
- Question *re* officers of the Provincial Civil Service or on the — serving in Government of India. 947-48.
- LITIGATION—
- Question *re* expenditure incurred on — under payment of Wages Act regarding Illegal deductions on N. W. Railway. 69.
- LIVESTOCK(S)—
- Question *re* — improvement Boards and Fodder and Grazing Committees. 775.
- LOAN(S)—
- Question *re*—
- Repayment of — taken by Mr. Glover. 303-04.
- Subventions. — or advances paid to Bengal Government by the Central Government for famine, etc. 242.

LOCO SHED(S)—

Question *re* tenders for work in E. I. Railway Loco Running Sheds. 82.

LODHI ROAD—

Question *re*—
Construction of Chummeries in—, 1105-06
High Rent Charged from Government—
Servants for Chummeries in — Colony. 1106.

LOHIA, DR.—

Question *re* arrest of — by Goanese Government. 645-47.

LONDON—

Question *re* relaying of English Music from —. 951.

LOSS(ES)—

Question *re*—
Action for the reduction of — in storage of Grains. 1-3.
Loss to Government due to under hand practices in the export trade of cloth. 394-95.
— to Indians in South East Asia by the refusal of British Government to substitute Japanese Currency by British Notes. 627.

Value of goods lost in transition Railways 763-64.

LUCKNOW—

Question *re* refusal of permission to Mr. Anand Singh of Ganeshganj Rawaiya, — to start *India's Voice*. 93.

M

MACHINERY(IES)—

Question *re* —
Commission to British Firm for Purchase of — for Fertilizer Factory at Sindri. 494-95.
Manufacture of Telephone and Telegraph —. 1030.
Monopoly and Price Pooling Arrangements in U. K. *re* Textile and Printing —. 630-32.

MACKENZIE, MR. COMPTON—

Question *re* invitation to — to write History of India's War Effort. 1205-08.

MADANDHARI SINGH, MR.—

Hindu Marriage Disabilities Removal Bill. 677.

Question *re*—
Census of libraries in British India. 692-93.

Construction of a Bridge over the Ganges in Patna District. 505.

Control on sale of Motor Cars. 773.

Cultivation near Queensway in New Delhi. 1052.

Detenus and Political Prisoners in British India Prisons. 237.

MADANDHARI SINGH, MR. *contd.*

Question *re*—

Fixation of purchase price of paddy by Bengal, Bihar and U. P. Governments. 1013-14.

Food situation in India. 56.

Health of Rikshaw Pullers. 1174.

Medical help for people in Rural areas. 690-91.

Number and location of Aerodromes maintained for Military purposes. 906-09.

Number of Churches maintained for British Troops in India. 937.

Nutrition Department. 905.

Policy of Government *re* increase in yield of Food Crops. 302.

Political relations of Government of India with Nepal Government. 1120.

Projects for opening New Lines in Bihar 505-06.

Proposal of Prof. B. P. Adarkar *re* Health Insurance for workers. 1104.

Recommendations of the Bhoré Committee Report. 235-37.

Recommendations of the Sargent Report. 449-50.

Rise in House-Tax in Delhi. 936.

Schedule for fixing of House Tax in Delhi Province. 953-54.

Tenders for work in E. I. Railway Loco Running Sheds. 82.

Through boggy between Patna and Dehra Dun. 1038.

Tour by Cabinet Ministers of the disturbed areas in Bengal and Bihar. 1052-55.

Trade Agreement with U. S. A. 621-23.

MADRAS—

Question *re*—

Ban against Production of Cotton in —. 770.

Crop and Cattle insurance schemes suggested by Dr. B. V. N. Naidu to the — Government. 1044.

Daily Air Service between Delhi and — 1021-23.

Expansion of sugar industry in — 1028.

Express Train between Delhi and —. 761-62.

Fast Express Train between Delhi and —. 767.

Increased supply of local yarn to weavers in — Province. 548.

New textile policy of the — Government. 1042.

Percentage of Employees in Bengal Nagpur Railway from —, Bengal and Orissa. 54-55.

Proposal of Bengal Nagpur Railway to divert through passenger trains between — and Calcutta from Simhachalam to Anakapalli direct. 527.

Report of Dr. B. V. N. Naidu to — Government *re* prices of paddy and rice. 1043-44.

Running of a fast train between Delhi and —. 752-53.

- MADRAS AND SOUTHERN MAHRATTA RAILWAY—**
See "Railway."
- MAGISTRATE(S)—**
Question *re* Honorary — in the centrally administered areas. 705.
- MAHIMGANJ—**
Question *re—*
Mohammadan applicant for stall in— railway station on Bengal Assam Railway. 1045.
Railway bridge over the river Bengauli near—Station on Bengal Assam Railway. 1044-45.
- MALAKWAL-SHORKOT ROAD LINE(S)—**
Question *re* shortage of Third Class Tickets on—on N. W. Railway. 774.
- MALAVIYA, PANDIT GOVIND—**
Motion for adjournment *re* Communal Disturbances in Bengal, Bombay, U. P., and Bihar, etc. 100-101.
Question *re—*
Hindi and Urdu Qualifications of Hindustani Translator in All-India Radio, Delhi. 89.
Talks in Hindi and Urdu from various Stations of All-India Radio. 89.
Question (Supplementary) *re—*
Enquiry into Hooliganism during Pandit Jawaharlal Nehru's Frontier Tour. 176.
Late running of Railway trains. 293.
Running of E. I. Railway *cum* G. I. P. Railway Bombay-Calcutta Mails *via* Benares Cantonment between Allahabad and Moghulsarai. 295.
Report of the Public Accounts Committee on the Accounts of 1943-44. 346.
- MALAVIYA, PANDIT MADAN MOHAN—**
Deaths of — and Sir Sivaswami Aiyar. 958-60.
- MALAYA—**
Question *re—*
Emigration of Indian Workers to Burma and—. 167-69.
Loss to Indians in— due to change of currency. 66.
Number of Indians residing in Commonwealth Countries (*e.g.*, Burma, Australia, etc.) before and after War. 635-37.
- MANDAL, THE HONOURABLE MR. JOGENDRA NATH—**
Oath of Office. 433.
Requisitioned Land (Continuance of Powers) Bill—
Presentation of the Report of the Select Committee. 1140.
Question *re—*
Special Marriage (Amendment) Bill. 1153.
Special Tribunals (Supplementary Provisions) Bill. 462, 979-80, 981-82, 983.
- MANGAL SINGH, SARDAR—**
Appointment of — on Committee on Petitions. 255.
Motion for adjournment *re—*
Treatment of Indians in South Africa. 97.
Withdrawal of Indian Troops from Indonesia. 103.
Motion *re* Food situation. 470-490-92.
Question *re—*
Allowance to Members of the Constituent Assembly. 610-11.
Annual quota for the entry of Indians into the United States of America. 154.
Appointment of a Taxation Enquiry Committee. 436-37.
Appointment of Army Reorganisation Commission for Post War Indian Army. 216-17.
Appointment of Governor and future liabilities as a result of Bretton Woods Agreement. 681.
Appointment of Under Secretary from the Administrative Reserve made by the F. P. S. C. 935-36.
Appointments to the vacancies in Secretary of States and to Central Services. 214-15.
Assistants in the Government of India Secretariat. 934-35.
Bill for the imposition in India of death duties. 684-85.
Candidates of Posts and Telegraphs Department sent Overseas for specialized training. 1029-30.
Catering and Vending on State Railways. 287-88.
Civil Aviation Conference. 495-96.
Commission to British Firm for Purchase of Machinery for Fertilizer Factory at Sindri. 494-95.
Complaints against the personnel of delegation appointed by the Interim Government for International Organizations. 154-61.
Corruption in Railway Department Employees. 497.
Cotton Textile Factories in India. 8-10.
Creation of a new portfolio to look after the interests of Scheduled Castes. 378.
De-Control of Sugar. 11-12.
Demonetisation Ordinance. 215-16.
Destruction of official papers relating to Nationalist Leaders. 433-34.
Diplomas of the Delhi Polytechnic 1188-89.
Disabilities of Domiciled Indians in British Columbia (Canada). 611.
Enquiries *re* death of Netaji Subhash Chandra. Bose 212-13.

MANGAL SINGH, SARDAR—*contd*

Question re—

Enquiry into circumstances of death of Major Donald, Political Agent, Waziristan. 609.

Establishment of Indian Diplomatic Service. 383-84.

Export of Ghee from India. 1038-39.

Further quota of Reparations received from Germany. 377.

Grant of Emergency Commission at the instance of Directorate of Public Relations and Officers in the *Pauji Akhbar*. 898-903. Hydari Mission Report. 493-94.

Ill-treatment of Indian Prisoners convicted in Satyagrah Movement against Ghetto Bill in South Africa. 610.

Import of Foodgrains into India from the United States of America. 10-11.

Importation of engineers in the Posts and Telegraphs Department. 1030-31.

Imprisoned or detained I. N. A. Personnel. 437-38.

Indian Delegation to United Nations Economic and Social Council. 611-12.

Indian Troops in Indonesia. 434-35.

Industrial Commission. 7-8.

Introduction of Co-operative farming in Centrally Administered Areas. 497.

Investigation into Industries and recommendations by the Tariff Board. 161.

Licences for importing commodities in India. 1097.

Manufacture of telephone and telegraph machinery. 1030.

Payment of subscriptions by India to International Organizations. 682-84.

Permanent Commissions to Indians. 217-18.

Permanent Officers in branches of Posts and Telegraphs Department. 1028-29.

Political pensions to foreign refugees and others. 471-76.

Profiteering by Government in the Disposal of certain articles. 281-82.

Quota of reparations allotted to India by the Reparations Agency, Brussels. 377.

Rail Road Coordination Scheme. 5-7.

Recruitment of Europeans and Britishers to services in India. 686.

Re-employment of released Army personnel by the Resettlement Directorate. 377-78.

Reorganization of Central Services. 213-14.

Restrictions on the entry of Indians into Burma. 152-53.

Restrictions on the return of Sardar Ajit Singh from Germany. 152.

Retrenchment in General Headquarters. 1182-86.

Selection for administrative reserve by the F. P. S. C. 935.

Sinking of Wells and Tube-wells as a result of "Grow more Food" Campaign. 282-85.

MANGAL SINGH, SARDAR—*contd*.

Question re—

Surplus Military Stores. 279-80.
Talks re Settlement of Sterling Balances. 435-36.

Telephone Connections in Delhi. 1040.
Trade Relations between India and Burma. 153-54.

Transfer of Lahore Mint to Calcutta. 684.
Vegetable Ghee Factories. 285-86.

Views of Interim Government on Nationalization of Transport Services. 496-97.

Question (Supplementary) re—

Action for the Reduction of Losses in Storage of Grain. 3.

Azad Hind Organization in Europe. 1114.

Countries to which Export of Sugar and Cloth is permitted from India. 614.

Disabilities of Indians in Commonwealth Countries (e.g., Ceylon, South and East Africa, Canada, East Indies, etc.). 643.

Enquiry into Hooliganism during Pandit Jawaharlal Nehru's Frontier Tour. 175.

Health of Rikshaw Pullers. 1174.

Price of Indian Silk. 15.

Recruitment to Indian Armed Forces. 704.

Rent of requisitioned properties. 1161.

Training of Indian Personnel for the Armed Forces. 453.

Tribal Areas in Assam. 165.

Resolution re running of Civil Aviation as a State Department. 709-12, 715, 718, 738, 1213, 1218, 1219-20.

MANIPUR—

Question re—

Permission to Members of Constituent Assembly to move in excluded and tribal Areas of Assam, —, Khasi and Jaintia Hill States. 1120-21.

Re-entering of inhabitants in British Reserve, —, 1223-24.

Return to Imphal in — State of evacuated Indian traders. 857-58.

MANU SUBEDAR, MR.—

Baking Companies (Restriction of Branches) Bill—

Motion to consider and refer to Select Committee. 988, 1062, 1065-69.

Demand for supplementary grant for 1946-47—

Panth Piploa. 1274-75.

Essential Supplies (Temporary powers) Bill—

Motion to consider. 800-02, 804.

Foreign Exchange Regulation Bill—

Motion to refer to Select Committee. 871-76.

Foreigners Bill. 972-73.

Indian Tea Control (Amendment) Bill. 1247.

MANU SUBEDAR, MR.—*contd.*

- Question *re*—
 Indian Trade Unions (Amendment) Bill—
 Motions to refer to Select Committee
 and to consider. 264.
- Motion *re*—
 Payment to United Nations relief and
 Rehabilitation administration. 1251,
 1252-55.
 Third report of the Committee on Bretton
 Woods Agreement. 112-121.
- Question *re*—
 Applications for naturalization from ex-
 enemy aliens, refugees, etc. 912-13.
 Applications to Tariff Board for protection
 by Industries. 633.
 Assets in India of United Kingdom
 Nationals. 696-97.
 Burma refugees serving in Central Gov-
 ernment. 1162-63.
 Complaint *re* export of timber, steel, cloth
 and cotton from India. 838-39.
 Constitutional position *re* Membership of
 India of International bodies, e.g., Combined
 Food Board. 535-36.
- Cry of 'Hindu Pani' and 'Islami Chai' at
 Railway stations. 753-54.
 Dearness Allowance to Pensioners. 950.
 Demobilization and re-employment of
 Indian Army Officers since V. J. Day.
 950.
 Disposal of Textiles by Disposals Board.
 536-37.
 Elimination from Documents by High
 Courts of a Party's Caste, Sub-Caste
 and Religion. 754-55.
 Employment in private firms of High
 Government Officers. 911-12.
 Expansion of Tariff Board and existing
 Tariff inequalities. 634.
 Expenditure on Refugees, Evacuees, etc.,
 in India. 1118-20.
 Export of groundnuts. 839-40.
 Factories for radios, films, refrigerators
 and typewriters in India. 1019-20.
 Forward trading in gold and silver. 1201.
 Gold Par Value of the Rupee. 442-43.
 Heavy Profits to Textile Factories on sale
 of Cloth. 755-56.
 Import of Salt from outside and abolition
 of Salt Duty. 702.
 Increase in Carriage of goods by Sea. 1223.
 Manufacture of Radios in India. 72.
 Manufacture of telephone equipment in
 India. 1020-21.
 Military Traffic on Railways. 756-58.
 Modification of certain Sections of Reserve
 Bank of India Act. 228.
 Money realised by Disposals. 538.
 Monopoly and Price Pooling Arrangements
 in U. K. *re* Textile and Printing
 Machinery. 630-32.
 Non-Indian prisoners of war in India.
 1161-62.
 Number of Food Ships which arrived in
 India since January 1946. 531-35.

MANU SUB

- Number of Houses for Members of the
 Legislative Assembly. 644.
- Number of Indian Civil Service Officers
 in employment of Government of India
 after termination of normal period of
 service. 701.
- Position of India in the matter of Dollars
 and Hard Currencies. 698-701.
- Posts above Rs. 500 in Civil Aviation
 Directorate. 1224-34.
- Price of Silver sold in India and brought
 under the Silver Agreement during the
 War. 227.
- Prices of Articles received from and
 despatched to Burma. 632-33.
- Prices of Cotton. 769.
- Profits to Government by Export Trade.
 630.
- Purchase of cotton by the U. K. Govern-
 ment. 633.
- Purchase of Cotton by U. K. Govern-
 ment. 780.
- Purchase of food by India from Abroad.
 528-31.
- Quality of Matches produced in India 766.
- Radio licences in India. 1163-64.
- Reasons for maintaining Capital Control.
 455-56.
- Recall of Government of India offices
 from Simla and Calcutta to New Delhi
 and pressure on housing in New Delhi.
 850-52.
- Recovery of expenditure incurred in India
 on behalf of U. K. and Eastern group
 countries. 1156-57.
- Recruitment to Indian Civil Service.
 909-10.
- Relaying of English Music from London.
 951.
- Rent of requisitioned properties. 1157-61.
- Repayment of Sterling Balances and
 Repeal of Section 41 of the Reserve Bank
 of India Act. 697.
- Retirement on proportionate pension and
 gratuities to I. C. S. Officers. 910-11.
- Return on Outlay on Aerodromes in
 India. 73.
- Revival of Old Indian Stores Depart-
 ment. 82.
- Silver realized from the withdrawal of
 Silver coinage. 227-28.
- Steps to check the rising of prices and
 wages. 455.
- Steps to encourage building of houses in
 India. 538.
- Strike by the Naval Ratings in Bombay.
 950-51.
- Supply of Food by Russia to India. 628-
 30.
- Supply of Houses to Members of the
 Legislature. 643-44.
- Supply of railway wagons. 1015-17.
- Supply of timber from Burma, Andamans
 and Indian forests. 1017-19.

MANU SUBEDAR, MR.—*contd.*

- Question *re*—
 Telephone connections for Members of the Legislature in New Delhi. 1040-41.
 Time given to Broadcasts of English and Indian Music and talks. 951-52.
 Waugh Mission to U. S. A. 226.
 Waugh Mission to U. S. A. and the obligation to pay silver in kind. 226-27.
- Question (Supplementary) *re*—
 Abolition of Salt Tax. 445.
 Administration of the W. A. O. (I). 220.
 Appointment of Army Reorganisation Commission for Post War Indian Army. 217.
 Census of libraries in British India. 693.
 Chemical Fertilizers. 1033.
 Commission to British Firm Purchase of Machinery for Fertilizer Factory at Sindri. 494.
 Control of Export Price of Jute in Bengal. 621.
 Controls under the Industries and Supplies Department. 512.
 Countries to which Export of Sugar and Cloth is permitted from India. 614.
 Derequisitioning of Property since the beginning of 1946. 209.
 Employment of superannuated Personnel in Commerce Department. 841.
 Establishment of Indian Diplomatic Service. 384.3
 Existence of mineral sources of Atomic energy in India and its control and development 389.
 Expansion and re-organisation of Geological Survey of India. 388.
 Extension of service to I. C. S. men (British Personnel). 688.
 Financing of India by British Government from the Empire dollar pool for purchase of capital goods. 694-695.
 Hydari Mission Report. 493.
 Increase of petrol ration. Members of Legislative and Constituent Assembly. 399.
 Indian interest *re* Trade with Ceylon in Copra and Copra oil. 831.
 Indian Troops in Indonesia. 835.
 Indian Troops in Iran. 451.
 Indianisation of the Army. 898.
 Inflationary currency policy. 924.
 International Maritime Conference at Seattle, U. S. A. 849.
 Late running of Railway Trains. 297.
 Loss to Government due to underhand practices in the export trade of cloth. 394.

MANU SUBEDAR, MR.—*concl.*

- Question *re*—
 Monopoly of Messrs A. H. Wheeler & Co. for running Bookstalls on most Railways. 501.
 Nationalisation of petroleum Industry. 398.
 Number and location of Aerodromes maintained for Military purposes. 909.
 Officers of the Lands, Hirings and Disposals Service in India. 927, 928.
 Payments made out of the accumulated sterling balances of India. 923.
 Petty Balance left over unclaimed with the Manager of Publications after meeting orders for Government Publications from the Public. 172.
 Policy for Protective Tariffs and "Discriminatory Protection." 167.
 Policy *re* temporary brick structures erected for War purposes in Delhi and elsewhere. 148.
 Profiteering by Government in the Disposal of certain articles. 281.
 Proposal for abolition of Inter Class and reduction of rates of Second Class on State Railways. 292.
 Provision for employment of retrenched officers of the Indian Army, Navy and Air Force. 922.
 Reduction in prices of matches. 861.
 Remarks of Dr. Hugh Dalton, Chancellor of Exchequer *re* recovery of Sterling Balances. 441-42.
 Residential accommodation for Members of the Legislative Assembly. 1092-93.
 Rules *re* Military Pensions, Gratuities etc., in force in U. S. A. and British Dominions. 224.
 Rules *re* pensions, awards and gratuities to Indian Commissioned Officers and Other Ranks. 223.
 Supply of kerosene oil. 834.
 Surplus Military Stores. 279-80.
 Talks *re* Settlement of Sterling Balances 435.
 Trade Agreement with U. S. A. 623.
 Trade Relations between India and Burma. 154.
 Transfer of Lahore Mint to Calcutta. 634
 Value of goods lost in Transition Railways. 763.
 Vegetable Ghee Factories. 286.
 Withdrawal of Indian Troops from Basrah. 439.
 Registration of transferred Companies (Amendment) Bill. 1248.
 Requisitioned Land (Continuance of Powers) Bill—
 Motion to consider and to refer to Select Committee. 967, 968, 969.
 Reserve Bank of India (Amendment) Bill. 794-95.
- MANUFACTURE—
 Question *re*—
 — of by-products of coal. 395.
 — of Power Alcohol in Bengal. 618.
 — of Radios in India. 72.

MANUFACTURE—contd.**Question re—**

- of telephone and telegraph Machinery. 1030.
- of telephone equipment in India. 1020-21.

MARITIME BOARD(S)—

- Question re—**
- Central — for India. 858.

MARITIME CONFERENCE(S)—

- Question re International — at Seattle, U. S. A. 848-49.**

MARITIME WORKER(S)—

- Question re ratification of conventions of the International Labour Organization concerning —, 847-48.**

MARKETING—

- Question re improvement and — of Betel-Nuts. 449.**

MARRIAGE (AMENDMENT) BILL—

- See "Special —" under "Bill(s)".**

MARRIAGE DISABILITIES REMOVAL BILL—

- See "Hindu —" under "Bill(s)".**

MASANI, MR. M. R.—

- Motion re Food Situation. 480-86.**
- Question re—**
- Agreement with U. S. A. re Operation of American Air Services across India. 1221.
- Arrest of Dr. Lohia by Goanese Government. 646-47.
- Question (Supplementary) re—**
- Use of persianised urdu in Broadcasting Hindustani News Bulletins by the All India Radio. 925.
- Resolution re running of Civil Aviation as a State Department. 1209-11.

MATCH(ES)—

- Question re—**
- Quality of — produced in India. 766.
- Reduction in prices of —. 860-61.
- Shortage of — in Bengal. 457, 789.

MATTHAI, THE HONOURABLE DR. JOHN—

- Coffee Market Expansion (Amendment) Bill—
- Motion for leave to introduce. 567.
- Essential Supplies (Temporary Power) Bill—
- Motion for leave to introduce. 567.
- Motion to consider. 796-98.
- Consideration of clauses. 817-19.
- Motion to pass. 820.
- Motion re—**
- Election of a Member to Standing Advisory Committee for Department of Industries and Supplies. 459.
- Third report of the Committee on Bretton Woods Agreement. 121-25.
- Oath of Office. 1.
- Tenders by the High Commissioner for India—laid on the Table. 108, 136-45.

MATTHAI, THE HONOURABLE DR. JOHN—contd.

- Workmen's State Insurance Bill—
- Motion for leave to introduce. 568.

MAURITIUS—

- Question re—**
- Hindustani teachers in —. 855.
- Indian labourers in —. 854.
- Indians in —. 853.
- Representation of Indians on public bodies in —. 853.
- Restrictions on propaganda of Hindustani language in —. 853-54.

MEASURES—

- Question re difference in local weights and —. 1036.**

MEDICAL COUNCIL—

- Question re non-recognition of A. M. S. Diploma of the Benares Hindu University by — of India. 1200.**

MEDICAL COUNCIL (AMENDMENT) BILL—

- See "Indian —" under "Bill(s)".**

MEDICAL HELP(S)—

- Question re — for people in Rural areas. 690-91.**

MEDICAL OFFICER—

- Question re qualifications for the post of Chief — and Health Officer on Railways. 289-90.**

MEDICAL SERVICES—

- Demand for supplementary grant for 1946-47. 1266-67.**

MEHRAULI—

- Question re auction of the property of Ramtal Ashram, Kathuria Serai —, Delhi Province. 915-19.**

MEMBER(S)—

- Question re—**
- Allowance to — of the Constituent Assembly. 610-11.
- Number of Houses for — of the Legislative Assembly. 644.
- Statement re visit to N. W. Frontier by the Honourable — for External Affairs. 635.
- Supply of Houses to — of the Legislature. 643-44.

MEMBERSHIP—

- Question re constitutional position re — of India of International bodies, e.g., combined Food Board. 535-36.**

MENON, SRI A. K.

- Question re—**
- Assessment of damages on De-Requisitioned Properties. 84.
- Award by Special Arbitration Court regarding compensation for Betelnut Gardens in South Kanara. 84.
- Compensation for Acquired Land in South Kanara. 84.
- Grant for Improvement and Production of Betel-Nuts. 780.
- Improvement and marketing of Betel-Nuts. 449.

MENON, Sir A. K.—*contd.*

Question *re*—*contd.*

Purchase of National Savings Certificates as condition precedent for issue of permits for Sugar, Kerosene and Rice. 83.

Restrictions on Export of Plywood from India. 1103.

Rules for filling of Selection Posts on State Managed Railways. 83.

MENON, MR. V. K. KRISHNA—

Question *re* appointment of Mr. — as Ambassador for Western Countries. 626-27, 859-60.

MENTAL HOSPITAL—

See "Hospital."

MERCHANT SEAMEN (LITIGATION) BILL—

See "Bill (s)".

MESSAGE RATE SYSTEM(S)—

Question *re* proposed Introduction of — for Telephone charges in Karachi, Ahmedabad and Bombay. 541-42.

METEOROLOGY—

Demand for Excess Grant for 1943-44 in respect of —. 349.

Demand for supplementary grant for 1946-47. 1266.

MICA MINES—

See "Mine(s)".

MICA MINES LABOUR WELFARE FUND BILL—

See "Bill(s)".

MILITARY—

Question *re* surplus — Stores. 279-80.

MILITARY ACCOUNTS DEPARTMENT—

Question *re*—

Muslims in the —. 1188.

Supervisory allowance to clerks of—. 952-53.

MILITARY TRAFFIC—

See "Traffic."

MILITARY TRAINS—

See "Train(s)".

MILITARY TRAINING—

See "Training."

MILK—

Question *re*—

Increased production of — as recommended by Bhoré Committee. 779.

Report of Mr. Popperall on — problem in India. 1043.

MILL(S)—

Question *re*—

Allotment of Textile — for the Cotton producing Provinces. 774.

Licences and Facilities for establishment of New Cotton — in India. 309-10.

MILL YARN—

See "Yarn."

MINE(S)—

Question *re*—

Names of — and Expenditure incurred by Government in working open Cut Coal Mining Plants. 84-85.

Reports of the Labour Investigation Committee on the condition of Labourers in Mica — and Rikshaw and Handcart pullers. 831-33.

MINES (AMENDMENT) BILL—

See "Industries" under "Bill(s)."

MINER(S)—

Question *re*—

Adoption of — Charter by the International Industrial Committee on Coal. 169-70.

MINERAL(S)—

Question *re*—

Development of — thermal and Hydro Electric resources of Nerbudda territories of Central Provinces. 838.

State acquisition of — rights in Bengal and Bihar. 1097-98.

MINERAL SOURCES—

Question *re*—

Existence of — of Atomic energy in India and its control and development. 389-90.

MINISTER(S)—

Question *re*—

Salaries and allowances of — in Interim Government. 693.

Tour by Cabinet — of the disturbed areas in Bengal and Bihar. 1052-55.

MINISTRY—

Question *re*—

Non-co-operation of — of Bengal with the present (Interim) Government of India. 384-85.

MINT—

Demand for supplementary grant for 1946-47. 1269.

Question *re*—

Dearness Allowance to — Workers in Bombay. 929-30.

Payment of interim relief to Bombay — workers. 930.

Payment of War Bonus to Bombay — Employees. 931-32.

Refusal of payment of expenses by Government to deputation of Bombay — Workers. 931.

Time scale of pay to temporary cadre of Bombay — Employees. 931.

Transfer of Lahore Mint to Calcutta. 684.

MISCELLANEOUS—

Demand for supplementary grant for 1946-47. 1269-74.

MISCELLANEOUS EXPENDITURE—

Demand for supplementary grant for 1945-46. Railways. 1285.

MOGHALSARAI—

Question *re*—

Running of E. I. Railway *cum* G. I. P. Railway Bombay-Calcutta Mails via Benares Cantonment between Allahabad and —. 294-95.

Selection Board for the post of Headmaster, — School of E. I. Railway. 786.

MOLOTOV, M.—

Question *re* remarks of — *re* Indian Delegates in Paris Peace Conference. 846-47.

MONEY—

Question *re* facilities to Indian Nationals in French Indo-China to send — to India. 1114-15.

MONOPOLY(IES)—

Question *re*—
— and Price Pooling Arrangements in U. K. *re* Textile and Printing Machinery. 630-32.
— in the Intermediate Board, Ajmer. 443.

— of certain Firms for importing Brass Sheets. 742-43.

— of Messrs. A. H. Wheeler & Co. for running Bookstalls on most Railways. 500-01.

— of the G. N. I. T. Co. for Running Bus Service in Delhi Province. 18-19.

MONTGOMERY—

Question *re* transfer of stations of the Army Remount Department from Chenab Area to — District. 933-34.

MORRIS, MR. R. C.—

Question *re*—
Allotment of New Motor Cars to Coorg. 1043.

Express Train between Delhi and Madras. 761-62.

New textile policy of the Madras Government. 1012.

Transport of Fish by Road and Rail. 772.

Question (Supplementary) *re*—

Loss of Cattle due to infectious diseases. 1035

MOSCOW—

Question *re* resolutions of the Second Foreign Ministers' Conference in —. 66.

MOTION FOR ADJOURNMENT—

See "Adjournments."

Motion *re*—

Food Situation. 462-92.

Adopted as Amended. 568-608.

Payment to United Nations Relief and rehabilitation Administration — withdrawn 1249-57.

Third Report of the Committee on Bretton Woods Agreements. 103-31, 177-202.

MOTOR CARS—

Question *re*—

Allotment of new — to Coorg. 1043.

Black marketing in new — sold against Chief Commissioner's permits. 298.

Control on sale of —. 773.

Disposal of Jeep —. 765.

Regulations *re* use of hand lights in — in New Delhi. 1196-97.

MOTOR TRANSPORT—

See "Transport."

MOTOR VEHICLES—

See "Vehicle(s)."

MOTOR VEHICLES RULES—

See "Rule(s)."

MOTOR VEHICLES (SECOND AMENDMENT) BILL—

See "Bill(s)."

MUKUT BIHARI LAL BHARGAVA, PANDIT

Question *re*—

Abolition of Zamindari, Jagirdari and Istimrari Systems in Ajmer-Merwara and other Centrally administered Areas. 543.

Adoption of United Provinces Code of Education in Ajmer-Merwara Curriculum. 938-39.

Backward conditions in Istimrari areas of Ajmer-Merwara. 542.

Damage to crops by domesticated wild boars kept by Istimrardars of Ajmer-Merwara. 543.

Dissatisfaction against the administration of Chief Commissioners. 705.

Dropping of English as optional subject in certain schools in Ajmer-Merwara. 938.

Expenditure of Beawar Municipality on Primary Education. 939.

Extreme shortage of sugar quota for rural population of Ajmer-Merwara. 543.

Future recruitment to Services in Ajmer-Merwara. 706.

Istimrari Tenure in Ajmer-Merwara. 1047.
Need for covered Railway Platforms and Overbridges at Level crossings at Indore, B. B. & C. I. Railway. 91.

Optional Subjects in Secondary Classes in Ajmer-Merwara. 937-38.

Policy *re* Motor transport business and Rail-road Coordination Scheme in Ajmer-Merwara, Delhi, etc. 1046.

Provision of Government Buildings for Schools in Rural Areas in Centrally Administered Areas. 939.

Scales of pay and dearness allowance of staff in Settlement Operations in Ajmer-Merwara. 1046-47.

Supply of Gur for rural areas of Ajmer-Merwara during last six months. 544.

Uncovered platforms at Beawar and Indore. 1046.

Working hours for clerks in Stores Department of B. B. & C. I. Railway, Ajmer. 1045-46.

MUKHOPADHYAY, MR. NAGENDRANATH—

Question *re*—

Coal for Railways. 781-82.

Grain Shop for Employees of East Indian Railway. 782.

Improvement of Old Benares Road between Chanditala and Sheakhala. 781.

MUNGAT, MR. DRYAN SINGH—

Question *re* statement *re* conditions of Indian Seamen in Great Britain by —. 1101-03.

MUNICIPALITY(IES)—

Question *re*—

Expenditure of Beawar — on Primary Education. 939.

New Delhi —. 229.

MUSEUM—

Question *re* Sarnath — of Benares. 904.

MUSIC—

Question *re* time given to Broadcasts of English and Indian — and talks. 951-52.

MUSLIM(S)—

Question *re*—

Application of Sargent Scheme of education to —. 1175-76.

Appointment to the Post of — Epigraphist in the Department of Archaeology. 913-14.

Discrimination against — in the Army. 456.

Grant to — institutions from the Education Department. 1176-78.

Mohammadan applicant for stall in Mahaganj railway station on Bengal Assam Railway. 1045.

— in the Military Accounts Department. 1188.

— temporary engineers on N. W. Railway. 1024-25.

Objection by Bombay — to the use by All-India Radio of Sanskritised Hindustani. 457.

Permanent Commission in the Royal Indian Navy to —. 456-57.

MUSLIM LEAGUE—

Question *re*—

Charges against eight Delhi Papers for publishing speech of a — Leader. 693-94.

Public Speeches by Muslim Leaguers and the Disturbances in Bengal. 211-12.

MUSTARD OIL—

See "Oil(s)."

N

NAGPUR—

Question *re* extension of Railway Line from Jubbulpore to —. 54.

NAGPUR-BHUBAWAL LINE—

Question *re* shortage of passenger Trains on — of G. I. P. Railway. 291-92.

NAGPUR-BOMBAY EXPRESS—

Question *re* cancellation of — Trains. 544-45.

NAIDU, DR. B. V. N.—

Question *re*—

Crop and Cattle insurance Schemes suggested by — to the Madras Government. 1044.

Report of — to Madras Government *re* prices of paddy and rice. 1043-44.

NAIRANG, SYED GHULAM BHIK—

Appointment of — on Committee on Petitions. 255.

Election of — to the Public Accounts Committee. 1056.

Indian Trade Unions (Amendment) Bill—

Motions to refer to Select Committee and to circulate. 328.

NAIRANG, SYED GHULAM BHIK—contd.

Nomination of — on the panel of Chairmen. 109.

Resolution *re* running of Civil Aviation as a State Department. 740.

NARAYANAMURTHI, DR. N.—

Question *re*—

Buildings in Ward No. 14, Delhi, not acquired by Delhi Improvement Trust. 458.

Compensation Schedule for acquired houses by the Delhi Improvement Trust. 458.

Details *re* Strike on Railways. 527-28.

Government houses for poor of Serai Purani Idgah, Delhi, under the Delhi Re-housing Scheme. 458.

Permanent location in Delhi of the Offices of Auditor General, Director of Railway Audit and Accountant General, Posts and Telegraphs. 928-29.

Policy of Government of India regarding filling up of vacancies in Imperial Secretariat and attached offices through the F. P. S. C. 954-55.

Proposal by Bengal Nagpur Railway to divert through passenger trains between Madras and Calcutta from Simbachalam to Anskapalli direct. 527.

Provision for accommodation of residents of Serai Purani Idgah, Delhi. 458.

Provision of Electricity and water under the Delhi Re-Housing Scheme. 458.

Reduced Interim Relief paid to Vizagapatam Port workmen. 526.

Victory Bonus to Vizagapatam Harbour and Port Workmen. 526.

NATIONAL(S)—

Question *re* assets in India of United Kingdom —. 696-97.

NATIONAL SAVINGS CERTIFICATES—

Question *re* purchase of — as condition precedent for issue of permits for Sugar, Kerosene and Rice. 83.

NATIONALISATION—

Question *re*—

Extension of electricity to rural and semi-urban areas and — of power. 395-97.

— of Air Transport in India. 301.

— of Indian Armed Forces. 704-705.

— of Insurance Business in India. 627.

— of petroleum companies. 856.

— of petroleum Industry. 397-98.

Views of Interim Government on — of Transport Services. 496-97.

NATURALIZATION—

Question *re* applications for — from enemy aliens, refugees, etc. 912-13.

NAVAL DOCKYARD(S)—

Question *re* invitation by the Government of India to Admiral C. B. Barry, Director General Designate of —. 925.

NAVAL RATING(S)—

Question *re* strike by the — in Bombay. 950-51.

NAVY

Question re—provision for employment of re-trenched officers of the Indian Army, — and Air Force. 920-22.

Navy (Discipline) (Amendment) Bill—
See "Indians —" under "Bill(s)".

NAVY, ROYAL INDIAN—

Question re permanent Commission in the — to Muslims. 456-57.

NAUMAN, MR. MUHAMMAD—

Indian Trade Unions (Amendment) Bill—
Motions to refer to Select Committee and to consider. 248, 268-72, 276.

Motion(s) for Adjournment re—
Bombing of Tribal Areas in Waziristan. 176.

Communal disturbances in Bengal, Bombay, U. P., Bihar, etc. 101-02.

Use of Tear Gas outside the Council House. 107, 177.

Withholding of telegrams in Bihar on communal riots. 400.

Motion re third report of the Committee on Bretton Woods Agreements. 196.

Question re Control Prices of Silk Cloth and Artificial Silk Cloth manufactured in India. 82.

Question supplementary re—

Catering and Vending on State Railways. 287, 288.

Cloth and yarn position. 64.

Establishment of friendly relations with the Faqir of Ipi. 379.

Government plans re Meeting shortage of accommodation and Control of Rents. 150.

Import of Foodgrains into India from the United States of America. 11.

Number of Controls under Commerce Department. 391.

Policy of Protective Tariffs and "Discriminatory Protection". 167.

NAZIMUDDIN, KHWAJA—

Election of — to the Defence Consultative Committee. 658.

Oath of office. 1089.

NEHRU, THE HONOURABLE PANDIT JAWAHAR LAL—

Deaths of Mr. Bhulabhai Desai and Dr. Hassan Suhrawardy. 94, 95.

Deaths of Pandit Madan Mohan Malaviya and Sir Sivasawami Aiyar. 958.

Indian Navy (Discipline) (Amendment) Bill—
Motion to consider, circulate and to refer to Select Committee. 1244.

Motion for adjournment re—

Communal Disturbances in Bengal, Bombay, U. P., Bihar, etc. 101.

Communal Disturbances in Calcutta. 106.
Bombing of Tribal Areas in Waziristan. 105.

Motion for adjournment re—

Treatment of Indians in South Africa. 97

NEHRU, THE HONOURABLE PANDIT JAWAHAR LAL—contd.

Motiv for anjournment re—contd.

Withdrawal of Indian Troops from Indonesia. 103.

Oath of office. 1.

Question re remarks by Honourable Member for External Affairs at Press Conference in Delhi re Tribal Policy. 626.

Question re Statement re Visit to N. W. Frontier by the Honourable Member for External Affairs. 635.

Reports on the work of Indian Delegation to the Preparatory Commission and General Assembly of the United Nations—Laid on the Table. 177.

Special marriage (Amendment) Bill—
Motion to refer to select committee. 1140-41.

Statement of Business. 813.

NEOGY, MR. K. C.—

Bretton Woods Conference Agreements.—
Presentation of the Third Interim Report of the Committee 107, 13235

Motion for Adjournment re—

Collection of Arms and other lethal Weapons for violence and Terrorism. 104.

Nomination of — on the panel of Chairmen. 109.

Question re—

Action by the Police and Railway Authorities regarding consignments of Daggers and Knives in transit. 62.

Appointment of Sir Patrick Spens, Chief Justice of India as Chairman of Calcutta Disturbances Commission. 385.

Casualties among Railway Staff during communal disturbances in Bengal. 782-83.

Closed and reopened railway stations. 65.

Controversy between the Central Government and the Bengal Government over prices of jute and jute Manufactures. 172-73.

Development Schemes to create employment at short notice. 241.

Effect of Communal disturbances in Bengal on Railway Activities. 41-42.

Effect of communal disturbances in Bengal on the working of Railways. 783-84.

Effect of Communal Disturbances on the Working of Calcutta Telephone System. 45.

Effect of communal riots in Noakhali and Tipperah in Bengal on the Activities of Central Excise Department. 952.

Effect on the Activities of Posts and Telegraphs department as a result of Communal Disturbances in Provinces. 44-45.

Existence of mineral sources of Atomic energy in India and its control and development. 389-90.

Expansion and re-organisation of Geological Survey of India. 3385-89.

Government assistance to private building activities. 241.

Lawlessness on the Dacca-Mymensingh and Tipperah Sections of Bengal Assam Railway. 43-44.

Licences and Facilities for Establishment of New Cotton Mills in India. 309-10.

NEOGY MR. K. C.—*contd.*

- Question re—
Lighting Arrangement on passenger Coaches on B.A. Railway Meter Gauge Section: 308-09.
- Parcels of knives and Daggers their place of origin and Destination., 62-63.
- Particulars of Public killed or injured while travelling on Railways during communal riots in Bengal. 784.
- Priority of construction of New Railway Lines. 554-58.
- Production and Supply of Cotton Textiles and Cotton Yarn in India. 311-19.
- Proposed electrification of East Indian Bengal Nagpur and Bengal Assam Railways. 513-14.
- Protection of Railway Staff in Noakhali and Tripperah Districts. 785.
- Recommendations of the Roads Roller Commission. 514-17.
- Relaxation of Control on Building materials. 560-65.
- Report on the Communal Disturbances in Bengal. 240.
- Resumption of Normal functions of the Post- and Telegraphs Department since the settlement of Strike. 46.
- Revision of Convention re Separation of Railway Finance from General Finance. 513.
- Revision of rating policy of Railways. 514.
- Statement regarding Food situation Province by Province. 61-62.
- Steam vessels plying in Inland waters 298-99.
- Strength of the Railway Police in the Metre Gauge Section of Bengal Assam Railway. 42-43.
- Subsidized housing schemes by the Labour Department. 241.
- Subventions, loans or advances paid to Bengal Government by the Central Government for famine etc. 242.
- Use of firearms by Hooligans in Bengal and Amendment of India Arms Act. 1201-04.
- Question (supplementary) re—
Action for increasing the yield of Food from Fisheries. 4.
- Government plans re Meeting shortage of accommodation and Control of Rents. 150.
- Invitation to Mr. Compton Mackenzie to write History of India's War effort. 1207.
- Resolution of the Second Foreign Ministers' Conference in Moscow. 66.
- NEPAL—
Question re—
Goodwill Delegation to ——. 628.
- Political relations of Government of India with —— Government. 1120.
- Restrictions on entry of Indians in Nepal 628.

NERBUDDA—

Question re Development of mineral, thermal and Hydro Electric resources of —— territories of Central Provinces. 838.

NEW DELHI—

- Question re—
Allotment of Cattle Byres in —— to Gowalas. 85.
- Construction of quarters for labourers on the premises of fuel Depots in ——. 913.
- Cultivation near Queensway in ——. 1052.
- Cultivation of Land near, Secretariat and War Memorial Arch ——. 38-39.
- Eviction of tenants for Non-payment of Rent under the —— House Rent Control Order. 1107.
- Lack of Head-Rests on —— Roads. 706.
- Municipality. 229.
- Pay of junior readers in Government of India Press, New Delhi. 842-43.
- Provisions of the —— Rent Control Order. 1106-07.
- Recall of Government of India offices from Simla and Calcutta to —— and pressure on housing in ——. 850-52.
- Regulations re use of head lights in Motor Cars in ——. 1196-97.
- Sub-divisional officers in the Central Public Works Department. 843-44.
- Telephone connections for Members of the Legislative in ——. 1040-41.

NEWS BULLETIN(S)—

Question re use of persianised urdu in Broadcasting Hindustani —— by the All-India Radio. 924-25.

NEWS EDITOR—

Question re qualifications of Candidates for 'Hindustani' News Editorship and other ——. 573-74.

NEWSPAPER(S)—

- Question re—
Charges against eight Delhi Papers for publishing speech of a Muslim League Leader. 693-94.
- Free Postage for —— weighing upto Four Tolas. 741.
- Grant of newsprint Quota to Indian and English ——. 504.
- Permission for Publication of —— in C. P. and Bear after termination of Hostilities and the quota of Newsprint Demanded by the *Sewak*. 18.

MEWSPRINT(S)—

- Question re—
Grant of —— Quota to Indian and English Newspapers. 504.
- Import and distribution of —— since 1940. 1041-42.
- Supply of —— to the *Riyasati Duniya* 1031—

NEWS SERVICE—

Question re—teleprinter —— facilities for Central Provinces and Berar. 748.

**NISHTAR, THE HONOURABLE SARDAR
ABDUR RAB—**

Resolution *re* running of Civil Aviation as a State Department. 1214-18, 1219.

NIZAM STATE RAILWAY—

See "Railway(s)"

NOAKHALI—
Question *re—*

Effect of communal riots in — and Tipperah in Bengal on the Activities of Central Excise Department. 952.
Protection of Railway Staff in — and Tipperah Districts. 785.
Rice situation in — District. 1235.

NOMINATION(S)—

— of the panel of Chairmen. 109.

NORTH WEST FRONTIER—

Question *re* Statement *re* Visit to — by the Honourable Member for External Affairs. 635.

NORTH WEST FRONTIER PROVINCE—

Question *re—*
Consumption of Cloth in —. 83.
Protests in connection with the bombing of Tribal Areas in —. 624-25.

NORTH WESTERN RAILWAY—

See "Railway(s)"

NOTES—

See "Currency Notes".

NOTICE(S)—

Question *re —* under U. P. Town Improvement Act on residents of Delhi, Ward No. 14 (Serai Purani Idgah Scheme). 454.

NOTIFICATION—

Question *re —* under the Central Excises and Salt Act—laid on the Table. 1237, 1288-1306.

NUTRITION—

Question *re —* Department. 905.

O

OATH OF OFFICE—

Ansari, Mr. M. Abdul Aziz. 1221.
Asaf Ali, The Honourable Mr. M. I. 1.
Bhalja, Mr. G. S. I.
Cayley, Mr. H. D. 827.
Chanda, Mr. Arun Kumar. 493.
Chundrigar, The Honourable Mr. I. I. I.
Chundrigar, The Honourable Mr. I. I. I.
Gokhale, Mr. B. K. I.
Gupta, Lal Deshbandhu. I.
Ingoldby, Mr. Eric. 279.
Jagjivan Ram, The Honourable Shri. I.
Joshi, Mr. N. M. I.
Kharegat, Sir Pheroze. I.
Liaquat Ali Khan, The Honourable Mr. I.
Mandal, The Honourable Mr. Jogendra Nath. 433.

OATH OF OFFICE—contd.

Matthai, The Honourable Dr. John. I.
Nazimuddin, Khwaja. 1089.
Nehru, The Honourable Pandit Jawaharlal I.
Ormiston, Mr. J. F. 1099.
Pai, Mr. M. P. 741, 1009.
Patel, The Honourable Sardar Vallabhbhai I.
Rajagopalachari, The Honourable Sri C. I.
Russell, Mr. H. G. 895.
Sheehh, Sir John. 433.
Shoobert, Sir Herold. I.
Turner, Mr. A. C. 1221.
Weightman, Mr. H. 609.

OFFICE(S)—

Question *re—*

Introduction of unified scales of pay in — under controller of Printing and Stationery. 844-45.

Recall of Government of India — from Simla and Calcutta to New Delhi and pressure on housing in New Delhi. 850-52.

OFFICER(S)—

Question *re—*

Appointment of Junior — on Selection Board for selection of Headmasters 786.

Employment in private firms of High Government —. 911-12.

Permanent — in branches of Posts and Telegraphs Department. 1028-29.

Proportion of Muslim — in the Education Department. 1179.

Rules *re* Pensions, Awards and Gratuities to Indian Commissioned — and Other Ranks. 222-23.

Superfluous — in Karachi Customs House. 385.

OIL—

Question *re—*

Ban on export of groundnut —. 1028.

Control on Fuel — Imports. 772-73.

Indian interest *re* Trade with Ceylon in Copra and Copra —. 829-31.

Scarcity of Mustard — in Bengal 559.

OILSEED(S)—

Question *re* licences for Sale of Cloth, — and Iron. 743.

OILSEEDS COMMITTEE BILL—

See "Indian —" under "Bill(s)."

OPIUM—

Question *re* Cultivation and manufacture of — in India. 447.

ORDER(S)—

Question *re—*

Supply of Copies of — to illiterate Railway Employees. 288.

War — placed with Indian Firms. 6.

ORDINANCE(S)—

Question re—

- Demonetization ——. 215-16.
Retention of some of the Rules of Defence of Indian Act under special ——. 539-40.

ORDINANCE FACTORY(IES)—

See "Factory(ies)."

ORGANISATION(S)—

- Question re complaints against the personnel of delegation appointed by the Interim Government for International ——. 154-61.

ORISSA—

- Question re percentage of Employees in Bengal Nagpur Railway from Madras Bengal and ——. 55-56.

ORMISTON, MR. J. F.—

- Oath of office. 1009.

OTHER RANKS—

- Question re rules re Pensions, Awards and Gratuities to Indian Commissioned Officers and ——. 222-23.

ODDH TIRHUT RAILWAY—

See "Railway(s)".

ORLSNAM, MR. S. H. Y.—

- Demand for supplementary grant for 1946-47. in respect of Medical Services. 1266-67.

- Indian Medical Council (Amendment) Bill— Motion for leave to introduce. 108.

OVERBRIDGE(S)—

Question re—

- Need for covered Railway Platforms and — at Level crossings at Indore, B. B. & C. I. Railway. 91.
— on the Agra Jogner Road crossing of Agra Cantonment Railway Station on the G. I. P. Railway. 59.

OVERCROWDING—

- Question re — on Railways. 294.

OVERPAYMENT(S)—

- Question re recovery of — made to Mr. Glover. 303.

P

PADDY—

Question re—

- Fixation of purchase price of — by Bengal Bihar and U. P. Governments. 1013-14. 14.

- Low Control prices of — and Rice in Assam. 776-77.

- Report of Dr. B. V. N. Naidu to Madras Government re prices of — and rice. 1043-44.

PAL, MR. M. P.—

- Oath of Office. 741, 1009.

PALIWAL, PANDIT SRI KRISHNA DUTT—

Question re—

- Absence of Railway in Hamirpur District of the United Provinces. 60.
Acceptable vocabulary of Hindustani. 688.

- Action of goods Inspector Belanganj Station, Agra in the matter of short supply of Fuel and Coal. 787.

- Adulteration of pure ghee. 1009.

- Appointment of an Indian as Economic Adviser to Government of India. 612.

- Appointment of Junior Officers on Selection Board for selection of Headmasters. 786.

- Ban on Netaji Subhas Chandra Bose. 229.]

- Banned books and publications under section 19 of Sea Customs Act. 229.

- Central Railway Station at Agra. 59.

- Certificate for candidates for Government service. 685.

- Countries to which Export of Sugar and Cloth is permitted from India. 612-15.
Duties of Assistant Controller of Salvage. 953.

- Establishment of friendly relations with the Faqir of Ipi. 378-79.

- Extension of service to I. C. S. men (British Personnel). 686-88.

- Facilities for passengers in New Design Third and Inter Class Coaches on Railways. 498-99.

- Fixation of Price of Wheat in U. P. 24.

- Food Situation in India. 24-37.

- Forward Policy in connection with the Frontier Tribes. 378.

- Free Postage for Newspapers weighing upto Four Tolas. 741.

- Grievances of Hindi Speaking Public against the language Policy of All-India Radio. 897-98.

- Hindustani Teachers in Mauritius. 855.

- Increase of petrol ration of Members of Legislative and Constituent Assembly. 499.

- Increase of Wheat Ration in Wheat eating Provinces. 741.

- Indian Labourers in Mauritius. 854.

- Indianisation of the Army. 898.

- Indians in Mauritius. 853.

- Molestation of women by Railway police at Victoria Terminus, Bombay. 1009.

- Monopolies in the Intermediate Board Ajmer. 443.

- Monopoly of Messrs. A. H. Wheeler & Co. for running Bookstalls on most Railways. 500-01.

- New Delhi Municipality. 229.

- Over-bridge on the Agra Jogner Road crossing of Agra Cantonment Railway Station on the G. I. P. Railway. 59.

- Overcrowding on Railways. 294.

- Permits to Bombay Brokers to Import Glass Bangles from Czechoslovakia. 787.

PALIWAL, PANDIT SRI KRISHNA DUTT—contd.

- Question *re—contd.*
 Post of Headmaster in Provincial Schools. 786.
 Proposal for Abolition of Inter Class and reduction of Rates of Second Class on State Railways. 292-93.
 Provision of Fans and removal of other grievances of III Class passengers on Railways. 293.
 Qualifications for Posts in the Hindustani Programme Section of All India Radio. 895-97.
 Qualifications of Candidates for 'Hindustani' News Editorship and other Posts 73-74.
 Recommendations of the Hindi Urdu Radio Advisory Committee. 1197.
 Recruitment of Europeans and Britishers to services in India. 685-86.
 Removal of colour prejudice and favouritism in W. A. C. (I). 1156.
 Removal of Controls. 37.
 Representation of Indians on public bodies in Mauritius. 853.
 Reservation of posts of civil sergeants for Europeans I. M. S. officers. 1155-56.
 Restoration of Pre-war Railway Concessions to Passengers. 293.
 Restrictions on Export of Indian Cattle after lapse of Defence of India Rules. 7-1.
 Restrictions on propaganda of Hindustani language in Mauritius. 853-54.
 Sarai Purani Idgah housing scheme in Delhi. 1155.
 Selection Board for the post of Headmaster, Moghulsarai School of E. I. Railway. 786.
 Strike in the Posts and Telegraphs Department. 1051.
 Supply of kerosene oil. 833-34.
 Supply of Sub-Soil Water for irrigation 1009-10.
 Transfers of Teachers in Railway Schools from one Province to another. 785-86.
 Wages to strikers in the Posts and Telegraphs Department for strike period. 1051.
- PANDE, PANDIT BADRI DUTT—**
 Question *re* Government contribution to Indian Labour Federation, 1222.
- PANEL OF CHAIRMAN(EN)—**
 Nomination of the ——. 109.
- PANTH-PIPLODA—**
 Demand for supplementary grant for 1946-47. 1274-75.
 Question *re* decision *re* Province of Panth-Piploda. 689.
 Panth Piploda Laws (Amendment) Bill—
See " Bills ".
- PARIS—**
 Question *re* remarks of M. Molotov *re* Indian Delegates in —— peace conference. 846
 47.

PARLIAMENT—

- Question *re* strictures by Members of —— on Judge Advocate of India. 457.
- PASSAGE(S)—**
 Question *re* —— and other facilities to Indian Nationals is Saigon. 1115.
 —— to students awarded scholarships for studies abroad. 639.
- PASSENGER(S)—**
 Motion for Adjournment *re* protection of Life and Property of Railway —— in Bihar. 565-66.
 Question *re* Facilities for —— is New Design Third and Inter Class Coaches on Railways. 498-99.
 Facilities for Railway ——. 16-17.
 Improvement of conditions of travel for third class —— on Railways. 541.
 Instructions to —— how to behave on Railway journeys. 500.
 Issue of tickets by Travelling Ticket Examiners to *bona fide* ——. 1011.
 Protection of Railway —— from lawlessness in Calcutta. 773.
 Provision of Fans and removal of other grievances of III Class —— on Railways 293.
 Restoration of Pre-War Railway concessions to ——. 293.
- PASSENGER TRAIN—**
See " Train ".
- PASS PORT(S)—**
 Question *re* —— for Foreign countries to Indian National Congressmen. 835.
- PATEL, THE HONOURABLE SARDAR VALLABHABHAI—**
 Declarations of exemption under the Registration of Foreigners Act-1a id on the Table. 960, 1006-08.
 Delhi special police establishment Bill—
 Motion for leave to introduce made by the The Honourable Sri C. Rajagopalachari 461, 881-83, 886-88.
 Foreigners Bill—
 Motion for leave to introduce (made by the Honourable Sri C. Rajagopalachari) 461, 970-71, 937-74, 975, 977, 978, 979.
 Indian Extradition (Amendment) Bill—
 Motion for leave to introduce (motion made by The Honourable Sri C. Rajagopalachari). 461.
 Motion for adjournment *re*—
 Collection of Arms and other lethal Weapons for violence and Terrorism. 103-04.
 Communal Disturbances in Calcutta. 108.
 Communal Disturbances in Bengal, Bombay U. P., Bihar etc. 101-02.
 Ue of tear gas outside the Council House on the 28th October 1946. 176, 177.
 Withholding of telegrams in Bihar on communal riots. 400.
 Oath of Office. 1.

PETEL THE HONOURABLE SARDAR
VALLABHBHAIHA—*contd.*

Prevention of Corruption Bill—

Motion for leave to introduce. 1237.

Resolution re—

Release of Indian National Army Men and
Political Prisoners. 708.

Running of Civil Aviation as a State De-
partment. 722-23.

PATNA—

Question re—

Construction of a Bridge over the Ganges in
— District. 595.

Through boggy between — and Dehra
Dun. 1038.

PANRI (GARHWAL)—

Question re embollement in the Post Office
at —. 560.

PAY(S)—

Question re—

Arrears of — and the appointment of
Indian National Army Men in British
Indian Army. 1199.

Basic salary of junior clerks under the De-
puty Controller of Stationery, Calcutta.
846.

Denial of relief of Rs. 4-8-0 In — to Rail-
way Employees who cease to be in Ser-
vice after 1st July, 1945. 23-24.

Increased — to Circle Office Officials in
Posts and Telegraph Department. 521.

Introduction of unified scales of — in
offices under controller of Printing and
Stationery. 844-45.

New Scales of — for Old Clerks in In-
come-Tax Office, Sind, who were reverted
and then promoted. 448-49.

— of Employees of Posts and Telegraphs
Department for strike period. 775.

— of Government servants appointed
after 4th August 1931 to Posts on New
scales of — and their eligibility on pro-
motion to scales of — of higher posts
706.

— of junior readers in Government of
India Press, New Delhi. 842-43.

Promotions of Non-Matriculates to 'B' or
'A' Grade of unified Scale. 845.

Revision of — of men in Civil and Military
Services. 440-41.

Scales of — and dearness allowance of
staff in Settlement Operations in Ajmer-
Merwara. 1046-47.

State Railway Grades of — allowances for
officers of U. T. Railway. 88.

Time scale of — to temporary cadre of
Bombay Mint Employees. 931.

Unified Scales of — for Non-Matric
Clerks under the Controller of Printing
and Stationery. 845-46.

PAY COMMISSION—

Question re progress of work by the —.
445-46.

Recommendations of — re personnel of
RIAF. 1196.

PAYMENT(S)—

Question re—

— made out of the accumulated sterling
balances of India. 922-24.

— to Coolies for Handling of Parcels at
Howrah Station. 83.

PAYMENT OF WAGES ACT—

See "Acts".

PAYMENTS TO INDIAN STATES AND
COMPANIES—

Demands for Excess Grants for 1943-44—
Railways in respect of —. 354-56.

PEACE CONFERENCE(S)—

Question re remarks of M. Molotov re Indian
Delegates in Paris —. 846-47.

PEASANT(S)—

Question re compulsory procurement of grain
from — in United Province during 1945-
46. 39.

PEDESTRIAN(S)—

Question re provision for — Traffic by the
side of all Railway Culverts and Bridges.
294.

PENAL INTEREST(S)—

Question re liability to — for non-deposit
of advance Tax. 234.

PENALTY—

Question re—

Liability to Penal Interest for Non-Deposit
of Advance Tax. 234.

— on refund of fare on un-used Railway
tickets. 762-63.

PENSION(S)—

Question re—

Political — to foreign refugees and others
371-76.

Retirement of Officials on full — after-
serving 25 years. 949.

Retirement of Officials with 25 years' ser-
vice on full —. 519.

Retirement on proportionate — and gra-
tuities to I. C. S. Officers. 910-11.

Rule re —, Awards and Gratuities to
Indian Commissioned Officers and Other
Ranks. 222-23.

Rules re military —, gratuities etc. in
force in U. S. A. and British Dominions
223-225.

PENSIONEER(S)—

Question re dearness allowance to —. 950,
1200.

PEPPERALL, MR.—

Question re report of — on milk problem in
India. 1043.

PERMISSION(S)—

Question re — for Publication of Newspapers
in C. P. and Berar after termination of
Hostilities and the Quota of Newsprint
Demanded by the Sewak. 18.

PERMIT(S)—

Question *re*

- Blackmarketing in new Motor Cars sold against Chief Commissioner's —. 298.
 — to Bombay Brokers to Import Glass Bangles from Czechoslovakia. 787.
 Purchase of National Savings Certificates as condition precedent for issue of — for Sugar, Kerosene and Rice. 83.

PERSIA—

- Question *re* expenses on tour of Director General of Archaeology to — and Afghanistan. 1190-91.

PERSPECTIVE—

- Question *re* editor of —. 66.

PETITION(S), COMMITTEE ON—

- Appointment of —. 255.

PETROL—

- Question *re* increase of — ration of Members of Legislative and Constituent Assembly. 499-500.

PETROL TAX FUND—

- See "Fund(s)".

PETROLEUM

- Question *re* nationalization of — companies. 356.

PETROLEUM INDUSTRY—

- See "Industry(ies)".

PILGRIM(S)—

Question *re*—

- Banking facilities to — to Hejaz. 63.
 Capital and Recurring Expenditure on — and Staff at Kamran. 69.

PILGRIM TRAIN—

- See "Train(s)".

PILGRIMAGE—

- Election of a member to the Standing Committee on — to the Hejaz. 1056.

Motion *re*—

- Election of a member to Standing Committee on — to Hejaz. 862.

PLAN(S)—

Question *re*—

- Five year — for expansion of Delhi. 927.

- Government — *re* Meeting shortage of accommodation and Control of Rents. 149-50.

- Short term — for implementing the recommendations of the Bhoré Committee. 238-40.

PLANNING—

- Question *re* statement *re* Industries to be planned and Developed. 547.

PLANNING AND DEVELOPMENT—

- See also "Postwar —".

PLANNING AND DEVELOPMENT DEPARTMENT—

- Question *re* abolition of —. 1110-01.

PLANNING BOARD—

- Question *re* —. 1098.

PLATFORM(S)—

Question *re*—

- Need for covered — and Overbridges at Level crossings at Indore, B. B. & C. I. Railway. 91.

- of the Kharagpur Station and defective roofs of Train Compartments on Bengal Nagpur Railway. 60.

- Uncovered — at Beawar and Indore. 1046.

PLOUGHS—

- Question *re* number of tractors and — received by Government. 1027-28.

PLYWOOD—

- Question *re* restrictions on Export of — from India. 1103.

POLICE—

Question *re*—

- Action by the — and Railway Authorities regarding consignments of Daggers and Knives in transit. 62.

- Molestation of women by Railway — at Victoria Terminus, Bombay. 1009.

- running guards on Train Services on E.I. and O.T. Railways in Bengal and Bihar. 790-92.

- Strength of the Railway — in the Metro Gauge Section of Bengal Assam Railway 42-43.

Police Establishment Bill—

- See "Delhi Special —" under "Bill(s)".

POLICY—

Question *re*—

- New textile — of the Madras Government. 1042.

- of Protective Tariffs and "Discrimination Protection". 166-67.

- *re* Temporary brick structures erected for War purposes in Delhi and elsewhere 147-49.

- Uniform — *re* Licences for Firearms under the Indian Arms Act. 1165-66.

POLITICAL ADVISOR(S)—

- Question *re* — to the Crown Representative. 1090-91.

POLITICAL AGENT—

- Question *re* enquiry into circumstances of death of Major Donald, —, Waziristan-609.

POLITICAL PRISONERS—

- See "Prisoner(s)".

POLITICAL RELATION(S)—

- Question *re* — of Government of India with Nepal Government. 1120.

POLYTECHNIC—

- Question *re* diplomas of the Delhi —. 939-42, 1188-89.

POONA—

- Question *re* detention of Afghan Sardars in —. 828.

POONA MAIL—

- Question *re* death of Mr. Xavier in —. 81.

PORT(S)

Question re—

Proposal by the Commissioners of the — of Calcutta for a Canal from Kidderpore to Diamond Harbour. 299-300.

Reduced Interim Relief paid Vizagapatam — workmen. 526.

Victory Bonus to Vizagapatam Harbour and — workmen. 526.

PORTFOLIO—

Question re creation of a new — to look after the interest of Scheduled Castes. 378.

PORTS AND PILOTAGE—

Demands for Excess Grants for 1943-44 in respect of —. 349.

POSTS—

Question re—

— above Rs. 500 in Civil Aviation Directorate. 1224-34.

Creation of Assam Postal Circle and certain Officers' —. 93.

Pay of Government servants appointed after 4th August 1931 to — on New scales of pay and their eligibility on promotion to scales of pay of higher —. 706.

— in the Sind and Baluchistan Income-Tax Offices. 234-35.

Rules for filling of Selection — on State Managed Railways. 83.

Sanctioned — in certain categories of Railway Staff. 75-80.

POST OFFICE(S)—

Question re—

Embezzlement in the — at Pauri (Garhwal). 560.

Petty Accounts lying in — as unclaimed. 502-03

Promotion of Inspectors of —. 520.

POSTAGE—

Question re free — for Newspapers weighing upto Four Tolas. 741.

POSTAL CIRCLE(S)—

Question re Creation of Assam — and certain Officers' Posts. 93.

POSTAL CLERK(S)—

See "Clark(s)".

POSTMASTER(S)—

Question re—

Grant of extensions to — and postal clerks. 560.

Physical Fitness and Mental Fitness of officers granted extensions of service as —. 560.

POSTS AND TELEGRAPHS—

Question re—

Permanent location in Delhi of the Offices of Auditor General, Director of Railway Audit and Accountant General, —. 928-29.

Utilisation of Inferior staff for coolie jobs by — officers. 521.

POSTS AND TELEGRAPH DEPARTMENT—

Question re—

Candidates of — sent Overseas for specialized training. 1029-30.

Corruption in the Engineering Branch of the —. 520.

Effect on the Activities of — as a result of Communal Disturbances in Provinces. 44-45.

Efficiency in the —. 61.

Extension of service to men in Lower and Higher Selection grades in Sind and Baluchistan Circle of —. 767.

Importation of Engineers in the —. 1030-31.

Increased pay to Circle Office Officials in —. 521.

Pay of Employees of — for strike period. 775.

Payment of Salaries, etc. to Workers of the — for the Strike Period. 38.

Permanent Officers in branches of —. 1028-29.

Resumption of Normal functions of the — since the settlement of Strike. 46.

Strike in the —. 1051.

Wages to strikers in the — for strike period. 1051.

POST-WAR PLANNING AND DEVELOPMENT—

Demand for supplementary grant for 1946-47. 1274.

POWER—

Question re extension of electricity to rural and semi-urban areas and nationalisation of —. 395-97.

POWER ALCOHOL—

See "Alcohol".

PREFERENCE—

Question re preferential treatment of British Residents in South East Asia in the matter of return of property by the Custodian of Enemy Property after reconquest. 627-28.

PREPARATORY COMMISSION(S)—

Reports on the work of Indian Delegation to the — and General Assembly of the United Nations—Laid on the Table. 177

PRESIDENT, Mr. (THE HONOURABLE Mr. G. V. MAVALANKAR)—

Deaths of Pandit Madan Mohan Malaviya and Sir Sivaswami Aiyar. 960.

Observations by — short notice questions which were simply request for statements from Government were not to be treated as ordinary question and as such no supplementary question were to be allowed. 1055.

PRESS(S)—

Question re—

Adjudicators award on the dispute of the Government of India — workers. 1109.

PRESS(ES) *Contd.*—

- Award of adjudicator for grievances of employees of Government of India —, Aligarh. 1117.
- Commission to enquire into Indian 1187.
- Enquiry into the affairs of Government of India —. 1110.
- Pay of junior readers in Government of India —, New Delhi. 842-43.

PRESS EMERGENCY POWERS ACT(S)—
See "Act(s)".

PRESS CONFERENCE—

- Question *re* remarks by Honourable Member for External Affairs at — in Delhi *re* Tribal Policy, 626.

PRESS LAW(S)—

- Question *re* repeal of —. 691-92.
- Prevention of Corruption Bill—
See "Bill(s)".

PRICE(S)—

- Question *re*—
- Comparative — of lac, wheat and rice in the Central Provinces. 300, 1236.
- Control of Export — of Jute in Bengal. 619-21.
- Control of —, Supply and Distribution of Food-stuffs in Bengal. 56-58.
- Control — of Silk Cloth and Artificial Silk Cloth manufactured in India. 82.
- Controversy between the Central Governments and the Bengal Government over — of jute and jute Manufactures. 172-73.
- Decision of Interim Government *re* Higher — for Bengal cultivator. 1089.
- Fixation of purchase — of paddy by Bengal, Bihar and U. P. Governments. 1013-14.
- Fixation of — of Wheat in U. P. 24.
- Fixation of sugarcane —, 1026-27.
- Floor — of Cotton. 769-70.
- Low Control — of Paddy and Rice in Assam. 776-77.
- Method of fixation of — of Yarn and Cloth. 768-69.
- Monopoly and — Pooling Arrangements in U. K. *re* Textile and Printing Machinery. 630-32.
- Percentage Rise in — of Sugar and sugar-cane. 552-53.
- of Agricultural Produce. 750-51.
- of Articles received from and despatched to Burma. 632-33.
- of Building material in Delhi. 1107-08.
- of Coconut. 1049-50.
- of Cotton. 769.
- of Essential Commodities for Indian Labourers in Burma. 66.
- of Indian Silk. 14-15.
- of silver sold in India and brought under the silver agreement during the War. 227.

PRICE(S)—

- Reduction in — of matches. 860-61.
- Report of Dr. B. V. N. Naidu to Madras Government *re* — of paddy and rice. 1043-44.
- Steps to check the rising of — and wages-455.

PRINTERS—

- Question *re* cloth quota for hand dyers and hand — of Ajmer-Merwara. 1235.

PRINTING AND STATIONERY, CONTROLLER OF—

- Question *re* —. 1122.
- Introduction of unified scales of pay in offices under —. 844-45.
- Tender Notice for articles of Indian Manufacture by the —. 1121.
- Unified Scales of pay for Non-Matric Clerks under the Controller of Printing and Stationery. 845-46.

Printing Machinery—
See "Machinery(ies)".

PRIORITY (IES)—

- Question *re*— of construction of New Railway Lines. 554-58.

PRISONER(S)—

- Question *re*—
- Classification of I. N. A. —72.
- Detenus and Political — in British India Prisoners. 237.
- Ill-treatment of Indian — convicted in Satyagraha Movement against Ghetto Bill in South-Africa. 610.
- Indians under detention as Government of India's —. 210-11.
- Non-Indian — of war in India. 1161-62.
- Repatriation of Indian — in Allied hands. 447-48.
- Repatriation to India of Indian Exiles and — in Allied hands outside India. 644-45.
- Resolution *re* release of Indian National Army Men and Political —. 708.

PRISONER OF WAR—

- Question *re* release of Indian — of the Government of India. 932-33.

PROCURATION—

- Question *re* compulsory — of grain from peasants in United Provinces during 1945-46. 39.

PROCUREMENT—

- Question *re* — of foodgrains in Provinces. 47-51.

PRODUCTION(S)—

- Question *re*—
- Ban against — of Cotton in Madras. 77.
- Grant for Improvement and — of Betel-Nuts. 780.
- and Supply of Cotton Textiles and Cotton Yarn in India. 311-19.

PRODUCTION(S)—*contd.*

- of Cloth and Yarn. 744-45.
 - Professions Tax Limitation (Amendment) Bill—
 - See "Bill(s)."
- PROFIT(S)—
- Question *re*—
 - Heavy — to Textile Factories on sale of Cloth. 755-56.
 - to Government by Export Trade. 630.
 - to importers on imports of dyestuffs. 508-09.

PROFITEERING—

- Question *re* — by Government in the Disposal of certain art.cles. 281-82.

PROGRAMME ASSISTANTS—

- Question *re* number and qualifications of Urdu and Hindi — in All India Radio. 86.

PROJECT(S)—

- Question *re* — for opening New Lines in Bihar. 505-06.
- Pay of Government servants appointed after 4th August 1931 to Posts on New Scales of pay and their eligibility on — to scales of pay of higher posts. 706.
- in Bengal Nagpur Railway. 55.
- of Inspectors of Post Offices. 520.
- of Non-Matriculates to 'B' or 'A' Grade of unified Scale. 845.
- of unqualified Anglo-Indian and Christian Inspectors of Accounts to the Posts of Assistant Commercial Officers on N. W. Railway. 290-91.

PROPAGANDA(S)—

- Question *re*—
- in Tribal Areas *re* Bombing. 1121-22.
- Restrictions on — of Hindustani language in Mauritius. 853-54.

PROPERTY(IES)—

- Question *re*—
- Derequisitioning of — since the beginning of 1946. 209-01.
- Preferential treatment of British Residents in South East Asia in the matter of return of — by the Custodian of Enemy Property after reconquest. 627-28.
- Protection of Lives and — by the Government of India of the Population in Bengal. 222.
- Rent of requisitioned —. 1157-61.
- Return of Requisitioned —. 71.

PROTECTION(S)—

- Motion of Adjournment *re* — of Life and property of Railway passengers in Bihar. 565-66.
- Question *re*—
- Applications to Tariff Board for — by Industries. 633.
- Arrangements for accommodation, Boarding, Travelling and — of Members of the Constituent Assembly. 1093-95.
- Policy of Protective Tariffs and "Discrimination —." 1166-67.

PROTECTION (S)——

- of lives and properties by the Government of India of the population in Bengal. 222.
- of Railway Passengers from lawlessness in Calcutta. 773.
- of Railway Staff in Noakhali and Tripperah Districts. 785.
- Recommendations of Tariff Board *re* — to War Time Industries. 852.
- Protective Duties Bill—
- See "Bill(s)."
- Protective Duties Continuation Bill—
- See "Bill(s)."

PROTECTIVE TARIFFS—

- See "Tariff(s)."

PROTEST(S)—

- Question *re*—
- against the Sarai Purani Idgah Scheme, Part I, in Delhi. 454-55.
- in connection with the bombing of Tribal Areas in N. W. F. P. 624-25.
- Provident Funds (Amendment) Bill—
- See "Bill(s)".

PROVINCE(S)—

- Question *re*—
- Deputation of C. I. D. Officers of the Centre Government to — for detection of cases of corruption; etc 948-49.

- Financing of — by Government of India for Compensating Zamindars. 301.
- Housing accommodation in — for offices of the Central Public Works Department. 849.
- Location of Basic and Medium industries in —. 547.
- Number of Strikes in Industries in —. 1122.
- Procurement of Foodgrains in —. 47-51.
- Supply of Quinine and Cinchona — 1191-95.

PROVINCIAL CIVIL SERVICE—

- Question *re* officers of the — or on the listed Posts serving in Government of India. 647-48.

PROVINCIAL GOVERNMENT(S)—

- Question *re* utilisation of Deteriorated Food lying with —. 506-08.

PUBLIC ACCOUNTS COMMITTEE—

- See "Committee(s)".

PUBLIC DEBT (CENTRAL GOVERNMENT RULES—

- See "Rule(s)".

PUBLIC RELATIONS, DIRECTORATE—

- Question *re* grant of emergency commission at the instance of — and Officers in the Fauji Akhbar. 898-903.

PUBLICATION(S)—

- Question *re*—
- Banned books and — under section 19 of Sea Customs Act. 229.
- Delay by Manager of Publications in attending to orders for Government —. 617.

PUBLICATION(S)—*contd.*

Permission for — of Newspapers in C. P. and Berar after termination of Hostilities and the Quota of News Print Demanded by the *Sewak*. 18.

Petty Balance left over unclaimed with the Manager of Publications after meeting orders for Government — from the Public. 171-72.

— of Decisions of Income-tax Appellate Tribunal. 553.

Refusal of permission to Re-Publish the *Sewak* from Akola. 17.

Supply by V. P. P. of Government — by the Manager of Publications. 170-71.

PUNISHMENT(S)—

Question *re*—

— to certain I. N. A. Men. 90.

— to I. N. A. Personnel. 231.

PURCHASE(S)—

Question *re*—

— of cotton by the U. K. Government. 633, 780.

— of food by India from Abroad. 528-31.

PURI, MR. I. S.—

Demand for Excess Grant for 1943-44 in respect of Railways—

Payments to Indian states and Companies. 354-56.

Demand for supplementary grant for 1945-46 Railways in speed of Railway Board. 1284.

PURNEA DISTRICT(S)—

Question *re* erasing of Names of Railway Stations written in Urdu Script in the — on B. A. Railway. 304.

Q

QUALIFICATION(S)—

Question *re*—

— for Posts in the Hindustani Programme Section of All India Radio. 895-97.

— of Candidates for 'Hindustani' News Editorship and other Posts. 73-74.

QUALITY(IES)—

Question *re* — of Matches produced in India. 766.

QUARANTINE STATION(S)—

Question *re*—Cost of staff at Kamaran—69.

QUARTER(S)—

Question *re* construction of — for labourers on the premises of fuel Depots in New Delhi. 913.

QUININE(S)—

Question *re* supply of — and Cinchona to Provinces. 1191-95.

QUOTA(S)—

Question *re* annual — for the entry of Indians into the United States of America. 154.

R

RADIOS—

Question *re*—

Factories for — films, refrigerators and typewriters in India. 1019-20.

Manufacture of — in India. 72.

— licences in India. 1163-64.

Recommendations of the Hindi Urdu — Advisory Committee. 1197.

ALL INDIA RADIO—

Question *re*—

Grievances of Hindi speaking public against the language policy of —. 897-98.

Hindi and Urdu Qualifications of Hindustani Translator in —, Delhi. 89.

Number and qualifications of Urdu and Hindi Programme Assistants in —. 86.

Objection by Bombay Muslims to the use by — of Sanskritised Hindustani 4.5.

Qualifications for Posts in the Hindustani Programme Section of —. 895-97.

Talks in Hindi and Urdu from various Stations of —. 89.

Use of Persianised Urdu in Broadcasting Hindustani News Bulletins by the —. 924-25.

RADIO AND CABLE COMMUNICATIONS COMPANY—

See "Company".

RAHMAT-ULLAH, MR. MUHAMMAD—

Election of — to Standing Advisory Committee to Industries and Supplies Department. 647.

Question *re*—

Expenses on tour of Director General of Archaeology to Parsia and Afghanistan. 1190-91.

Post of Joint Director General in Office of Director General of Archaeology. 1189-90.

COMPANY (IES)—

Question *re*—

— in United Provinces. 745-47.

RAIL-ROAD COORDINATION—

Question *re*—

Policy *re* Motor transport business and — Scheme in Ajmer-Merwara, Delhi, etc. 1046.

—Scheme 5-7

White Paper Scheme *re* —. 521-25.

RAILWAY—BENGAL ASSAM—

Question *re*—

Erasing of Names of Railway Stations written in Urdu Script in the Purnea District —. 304.

Extension of — Line from Rangapara to Tezpur Town. 778-79.

Lawlessness on the Dacca-Mymensingh and Tiperah Sections of —. 43-44.

Lighting Arrangement on Passenger Coaches on — Meter Gauge Section. 308-09.

RAILWAY—BENGAL ASSAM—*contd.*

- Mohammadan applicant for stall in Mahimaganj railway station on — . 1045.
- Proposed electrification of East India, Bengal Nagpur and — . 513-14.
- Railway Bridge over the River Bengauli near Mahimaganj Station on — . 1044-45.
- Reconstruction of Katihar Junction in — and O. T. Railways on one side of town. 92.
- Strength of the Railway Police in the Metro Gauge—Section of — . 42-43.

BENGAL NAGPUR. —

Question *re*—

- Percentage of Employees in — from Madras Bengal and Orissa. 54-55.
- Platforms of the Kharagpur Station and defective roofs of Train Compartments on — . 60.
- Promotion in — . 55.
- Proposal by — to divert through passenger trains between Madras and Calcutta from Simhachalam to Anakapali direct. 527.
- Proposed electrification of East India — and Bengal Assam — . 513-14.
- Shortage of Bookings of Timber on the Satpura Division of — . 301-02.
- Trains and Third Class Waiting Rooms on — . 60-61.

BOMBAY BARODA AND CENTRAL INDIA

Question *re*—

- Need for covered Railway Platforms and overbridges at Level Crossings at Indore, — . 91.
- Recruitment of Subordinate Staff on — and South Indian — . 64.
- Working hours for clerks in Stores Department of —, Ajmer. 1045-46.
- Grain Shop for Employees of — . 782.
- Police running guards of Train Services on — and O. T. Railways in Bengal and Bihar. 790-92.
- Proposed electrification of —, Bengal Nagpur and Bengal Assam. Railways-513-14.
- Running of — *cum* G. I. P. Railway Bombay-Calcutta Mails *via* Benares Cantt. between Allahabad and Moghulsarai. 294-95.
- Running of Inter Class Sleeping Coaches between Benares Cantonment and Howrah on — . 1012-13.
- Selection Board for the post of Headmaster, Moghulsarai School of — . 786.
- Shortage of printed tickets at stations on E. I. Railway. 1011.
- Tenders for work in — Loco Running Sheds. 82.
- Transfer of — Claims Office from Benares to Calcutta. 81.

GREAT INDIAN PENINSULA—

Question *re*—

- Facilities for import into Gujrat of Building Stone from Stations on the Nizam State Railway, the — and the M. & S. M. Railways. 789.
- Over-bridge on the Agra Jogner Road crossing of Agra Cantonment Railway Station on the — . 59.
- Passenger train at Night between Badnara and Amraoti on — . 1014-15.
- Running of E. I. Railway *cum* — Bombay-Calcutta Mails *via* Benares Cantt. between Allahabad and Moghulsarai. 294-95.
- Shortage of Passenger Trains on Nagpur, Bhusawal Line of — . 291-92.

JODHPUR—

- Question *re* Interference by the Administration in the Management of Hyderabad (Sind) Station. 19-23.

MADRAS AND SOUTHERN MAHRATTA—

Question *re*—

- Facilities for import into Gujrat of Building Stone from Stations on the Nizam State Railway, the G. I. P. and the — . 789
- Recruitment of Subordinate staff on — . 66
- Motion of Adjournment *re* protection of Life and property of — passengers in Bihar. 565-66.

NIZAM STATE—

- Question *re* facilities for import into Gujrat of Building Stone from Stations on the —, the G. I. P. and the M. & S. M. Railways. 789.

NORTH WESTERN

Question *re*—

- Appointment of untrained persons as commercial and transportation Inspectors on — . 305-08.
- Communal considerations in allotment of contracts for European style Tea Rooms at Tando Adam Station on — . 751-52.
- Complaints against Contractors of Aerated Water — supply on E. Section of — . 67.
- Expenditure incurred on litigation under payment of wages Act *re* Illegal deductions on — . 69.
- Holidays to administration clerk in the Sind Area of — . 288-89.
- Muslim temporary engineers on — . 1024-25.
- Order by the Divisional Accounts Officers, — Karachi to Clerks studying in Colleges. 58.
- Promotions of unqualified Anglo-Indian and Christian Inspectors of Accounts to the Posts of Assistant Commercial Officers on — . 290-91.
- Rivaz Bridge on — . 774.
- Selection for Posts on — . 81.
- Selection of Food Inspectors in Karachi Division, — 83.
- Separate Service for Transit Clerks and Van Sorters on — . 58-59
- Shortage of Third Class Tickets on Malakwal-Shorkot Road Line on — . 774.

RAILWAY (S)—*contd.*
OUDH AND TIRHUT—

Question re—

Gate-men at Level Crossings between Allahabad and Ghazipur on —, 92.

Police running Guards on Train services on E. I. and — in Bengal and Bihar 790-92.

Reconstruction of Katihar Junction in B. A. Railway and — on one side of town .92.

State Railway grades of pay and allowances for officers of —, 88.

Question re—

Absence of — in Hamirpur District of the United Provinces. / 60.

Action by the Police and — authorities regarding consignments of Daggers and Knives in transit. 62.

Advisory Committees on —, 10.

Break of Journey on —, 296-97.

Catering and Vending on State — 287-88.

Closed and reopened — stations. 65.

Coal for —, 781-82.

Details re Strike on —, 527-28.

Effect of Communal Disturbances in Bengal oh — Activities. 41-42.

Effect of communal disturbances in Bengal on the working of —, 783-84

Eviction of refugees from Chandpur Station by — authorities. 399-400.

Facilities for — Passengers. 16-17.

Improvement of conditions of travel for third class passengers on —, 541.

Inconveniences existing in Third Class waiting rooms on different —, 545

Instructions to passengers how to behave on — journeys. 503.

Introduction of Skelton's Guideways System of Transport between villages by —, 525.

Late running of — Trains. 297-98.

Military Traffic on —, 756-58.

Molestation of Women by — police at Victoria Terminus, Bombay. — 1009

Monopoly of Messrs A. H. Wheeler & Co. for running Bookstalls on most —, 500-01

Overcrowding on —, 294.

Particulars of Public killed or injured while travelling on — during communal riots in Bengal. 784.

Penalty on refund of fare on unused — tickets. 762-63.

Policy re retention of Royal Engineering Officers employed in —, 765.

Preferential treatment to Anglo-Indians and Ex-Service Men in — services. 1037.

Proposal for Abolition of Inter Class and reduction of Rates of Second Class on State —, 292-93.

Provision for pedestrian Traffic by the side of all — Culverts and Bridges. 294.

RAILWAY (S)—

OUDH AND TIRHUT—*contd*

Provision of electric fans in third class coaches on Govt. —, 544.

Provision of fans and removal of other grievances of III Class Passengers on —, 293.

Qualifications for the Post of Chief Medical and Health Officer on —, 289-90.

Re-introduction of return and zone tickets on —, 1010.

Responsibility for goods entrusted to one — for despatch to a station on another —, 764-65.

Restoration of Pre-war — concessions to passengers. 293.

Revision of rating policy of —, 514.

Rules for filling of Selection Posts on State-managed —, 83.

Sainthia-Bheramara — in Bengal. 559-60.

Selection of — food inspectors at Karachi. 81.

State — grades of pay and allowances for officers of O.T. —, 88.

Steps re eradication of corruption in — and appointment of High Power Committee. 540-41.

Supply of — wagons. 1015-17.

Tenders for Bookstall Licences on —, 12-13.

Value of goods lost in transition —, 763-64.

SOUTH INDIAN—

Question re—

Recruitment of Subordinate Staff on B, B. and C. I. and 64.

Stenographers on —, 1040, 1041.

RAILWAY ACCIDENTS—

See "Accident(s)".

RAILWAY AUDIT, DIRECTOR OF—

Question re permanent location in Delhi of the Offices of Auditor General, — and Accountant General, Posts and Telegraphs. 928-29.

RAILWAY BOARD—

Demand for supplementary grant for 1946-47 — Railways. 1278-84.

Question re—

Supersession of competent Assistants in — by outsiders and Juniors. 758r.59'

RAILWAY BRIDGE—

See "Bridge(s)".

RAILWAY COACH(ES)—

See "Coach (es)".

RAILWAY COMPANIES (SUBSTITUTION OF PARTIES IN CIVIL PROCEEDINGS) BILL—

See "Bill(s)".

RAILWAY COMPARTMENT—

See "Compartment".

RAILWAY EMPLOYEES—

See "Employee (s)".

RAILWAY FINANCE—

See "Finance(s)".

RAILWAY LINE(S)—

Question re—

Extension of — from Jubbulpore to Nagpur. 54.

Priority of construction of New —. 554-58.

Projects for opening New — in Bihar 505-06.

— dismantled during War. 501-02

RAILWAY MAIL SERVICE—

Question re — Rest House in Chandni Chowk, Delhi. 519.

RAILWAY PASSENGER(S)—

See "Passenger(s)".

RAILWAY POLICE—

See "Police".

RAILWAY SCHOOL(S)—

See "School(s)".

RAILWAY STAFF—

See "Staff".

RAILWAY STATION(S)—

Question re—

Central — at Agra. 59.

Cry of Hindu Pani and Islami Chai at —. 753-54.

RAILWAY STATIONS—

See also "Station(s)".

RAILWAY TRAIN(S)—

See "Train(s)".

RAILWAYS (AMENDMENT) BILL—

See "Indian —" under "Bill(s)".

RAJAGOPALACHARI, THE HONOURABLE SRI C.—**DELHI SPECIAL POLICE ESTABLISHMENT BILL—**

Motion for leave to introduce (on behalf of the Honourable Sardar Vallabhbhai Patel). 461.

FOREIGNERS BILL—

Motion for leave to introduce (on behalf of the Honourable Sardar Vallabhbhai Patel). 461.

HINDU MARRIAGE DISABILITIES REMOVAL BILL—

661-64, 677, 678-79.

INDIAN EXTRADITION (AMENDMENT) BILL—

Motion for leave to introduce (on behalf of, the Honourable Sardar Vallabhbhai Patel). 461.

Oath of Office. 1.

Special Marriage (Amendment) Bill—

Motion to refer to Select Committee. 1124
1125, 1130-32, 1144, 1147, 1150, 1152.**RAJENDRA PRASAD, THE HONOURABLE**

Dr.—

Motion for Adjournment re rice shortage in Bengal. 105.

Motion re Food situation. 463-75.

RAM NARAYAN SINGH, BABU—

Motion re Food situation. 475, 477.

Question re—

Appointment of Mr. P. M. Glover as Entomologist in Indian Lac-Research, Institute. 302.

Payments to Mr. Glover by Indian Lac Cess Committee without Central Government's sanction. 302-03.

Recovery of Over-Payments made to Mr. Glover. 303.

Re payment of loan taking by Mr. Glover 303-04. War compensations to Indian Personnel of Indian Forces. 925-26.

Question (Supplementary) re—

Construction of a Bridge over the Ganges in Patna District. 505.

Indian Troops in Indonesia. 435.

Projects for opening New Lines in Bihar. 506.

Removal of colour prejudices and favouritism in W. A. C.(L). 1156.

Special marriage (Amendment) Bill—

Motion to refer to select committee. 1151.

RAMJAS COLLEGE—

Question re requisitioning of Anand Parbat (Ramjas College and School) Estate, Delhi by Government. 88.

RAMTAL ASHRAM—

Question re auction of the property of —. Kathuria Serai Mehrauli, Delhi Province 915-19.

RANCHI—

Question re—

European Mental Hospital, —. 904.

Maintenance of — Mental Hospital exclusively for Europeans. 702-03.

RANGA, PROF. N. G.—

Demands—

for Excess Grant for 1943-44 in respect of Indian Posts and Telegraphs Department. 352.

for excess grant for 1943-44 "Railways" in respect of payments to Indian States and companies 354-356.

for supplementary grant for 1946-47 in respect of Commerce Department. 1260. for supplementary grant for 1946-47 in respect of Department of Works, Mines and Power. 1261.

Demand for supplementary grant for 1946-47 in respect of Food Department. 1263

Demand for supplementary grant for 1946-47 in respect of Miscellaneous. 1269-72, 1273.

Essential Supplies (Temporary Powers) Bill— Motion to pass. 865-68.

Foreign Exchange Regulation Bill—

Motion to refer to Select Committee. 878-79.

RANGA, PROF. N. G.—Contd.

- Indian Trade Unions (Amendment) Bill—
 Motion to refer to Select Committee. and to circulate 206,208, 242-44, 268, 270.
- Industrial Disputes Bill.—402-431.
 Motion to refer to Select Committee and to circulate. 414, 425.
- Motion re—
 Election of members to Defence Consultative Committee. 460.
- Food Situation. 465, 469, 470, 479.
- Third report of the Committee on Bretton Woods Agreements. 196.
- Question re—
 Abolition of Death Penalty. 1182.
- Action on Resolution re Reservation of Mill yarn for use of Hand-Looms. 547.
- Ban against Production of Cotton in Madras. 770.
- Crop and cattle insurance schemes suggested by Dr. B. V. N. Naidu to the Madras Government. 1044.
- Enquiry into the number of workers employed in cottage and industrial concerns 1235.
- 'Floor Prices' of Cotton. 769-70.
- Increased supply of local yarn to weavers in Madras Province. 548.
- Invitation by the Government of India to Admiral C. B. Barry, Director General Designate of Naval Dockyard. 925.
- Percentage Rise in price of Sugar and sugarcane. 552-53.
- Prices of Essential Commodities for Indian Labourers in Burma. 66.
- Reconstruction of All-India Handloom Board. 548-49.
- Reduction in prices of matches. 861.
- Relationship between the Rupee and Sterling. 925.
- Remarks of M. Molotov re Indian Delegates in Paris peace conference. 846-47.
- Report of Dr. B. V. N. Naidu to Madras Government re prices of paddy and rice. 1043-44.
- Representation of tribal people in the Advisory Council of Constituent Assembly. 847.
- Representation of tribes in excluded and partially excluded areas in the Advisory Council of the Constituent Assembly. 847.
- Representation of Weavers, etc. on the Advisory Council of Constituent Assembly. 847.
- Representations by the weavers Congresses 549-50.
- Resolutions of the Second Foreign Ministers' Conference in Moscow.
- Selection of delegates to Washington World Food Board Commission. 550-52.
- State acquisition of mineral rights in Bengal and Bihar. 1097-98.

RANGA, PROF. N. G.—Contd.

- Question (Supplementary) re—
 Abolition of Salt Tax. 445.
- Action for the Reduction of Losses in Storage of Grain. 2.
- Appointment of a Taxation Enquiry Committee. 436.
- Appointment of Army Reorganisation Commission for post war Indian Army. 217.
- Auction of the property of Ramtal Ashram, Kathuria Serai Mehrauli, Delhi Province. 919.
- Daily Air Service between Delhi and Madras. 1022, 1023.
- Desirability of introducing Hindustani for the conduct of business of Legislative Assembly. 1091.
- Difference in local weights and measures. 1036.
- District Board of Delhi. 920.
- Editor of *Perspective*. 66.
- Emigration of Indian Workers to Burma and Malaya. 169.
- Establishment of friendly relations with the Faqir of Ipi. 379.
- Fixation of sugarcane price. 1026, 1027.
- Imprisoned or detained I. N. A. Personnel. 437, 438.
- Indians under detention as Government of India's Prisoners. 211.
- New Industries during War in India. 67.
- Number and location of Aerodromes maintained for Military purposes. 909.
- Nutrition Department. 905.
- Officers of the Lands, Hirings and Disposals Service in India. 928.
- Profiteering by Government in the Disposal of certain Articles. 281.
- Provision for employment of retrenched officers of the Indian Army, Navy and Air Force. 921.
- Publication of reports and recommendations of Tariff Board. 862.
- Refusal of permission to Mr. Anand Singh of Ganeshgunj Nawaiya, Lucknow to start *India's Voice*. 93.
- Restrictions on the entry of Indians into Burma. 153.
- Sinking of Wells and Tube-wells as a result of "Grow more Food" Campaign. 285.
- Situation in South Africa re Satyagraha struggle. 381.
- Superannuated Officers in Communications Department. 1024.
- Supply of timber from Burma, Andamans and Indian forests. 1019.
- Withdrawal of Indian Troops from Basrah. 439.
- Report of the Public Accounts Committee on the Accounts of 1943-44. 339-42.
- RANGAPARA—
 Question re extension of Bengal Assam Railway Line from — to Tezpur Town. 778
 79.

RATE(S)—

Question re—

- Proposal for Abolition of Inter Class and reduction of — of Second Class on State Railways. 292-93.
Revision of rating policy of Railways. 514.

RATINGS—

See "Naval "—".

RATION—

- Question re increase of wheat — in wheat eating Provinces. 741.

READER(S)—

- Question re pay of junior — in Government of India Press, New Delhi. 842-43.

RECOGNITION(S)—

- Question re non- — of A. M. S. Diploma of the Benares Hindu University by Medical Council of India. 1200.

RECOMMENDATION(S)—

Question re—

- Publication of reports and — of Tariff Board. 861-62.
— by the Indian Coalfield commission. 1099.
— of Archaeological Advisory Committee re prevention of Export of articles of artistic importance. 1181.
— of Tariff Board re protection to War Time Industries. 852.
— of the Bhoré Committee Report. 235-37.
— of the Roads Roller Commission. 514-17.
— of the Sargent Report. 449-50.
Short term plan for implementing the — of the Bhoré Committee. 238-40.

RECORDS—

- Question re destruction of Official Papers relating to Nationalist Leaders. 433-34.

RECOVERY—

- Question re — of Over-Payments made to Mr. Glover. 303.

RECRUITMENT(S)—

Question re—

- Future — to Services in Ajmer-Merwara. 706.
— of Europeans and Britishers to services in India. 685-86.
— of Subordinate Staff on B. B. and C. I. and South Indian Railways. 64.
— of Subordinate Staff on M. & S. M. Railway. 66.
— to Indian Armed Forces. 704.
— to Indian Civil Service. 909-10.

REDDIAR, SRI R. VENKATASUBBA—

Motion re Food Situation. —584-86—

Question re—

- Ban on export of groundnut oil. 1028.
Construction of quarters for labourers on the premises of fuel Depots in New Delhi. 913.
Expansion of sugar industry in Madras. 1028.

REDDIAR, SRI R. VENKATASUBBA—
Contd.

Question re—

- Fixation of sugarcane price. 1026-27.
Notices under U. P. Town Improvement Act on Residents of Delhi, Ward No. 14 (Serai Purani Idgah Scheme). 454.
Number of tractors and ploughs received by Government. 1027-28.
Protest against the Serai Purani Idgah Scheme, Part I, in Delhi. 454-55.
Recruitment of Subordinate Staff on B. B. and C. I. and South Indian Railways. 64.
Repatriation and Trial of I. N. A. Officers in Singapore Camp. 86.
Representations against the Serai Purani Idgah Scheme in Delhi. 455.
Running of a fast train between Delhi and Madras. 752-53.
Sinking of wells and procurement of food-grains by subsidies. 1025-26.
Termination of certain Officers' services in Secretariat and attached offices. 88.

RE-EMPLOYMENT—

Question re—

- Demobilization and — of Indian Army Officers since V. J. Day. 950.
— of released Army personnel by the Resettlement Directorate. 377-78.

REFRIGERATORS—

- Question re factories for radios, films, — and typewriters in India. 1019-20.

REFUGEE(S)—

Question re—

- Applications for naturalization from enemy aliens, — etc. 912-13. Burma — serving in Central Government. 1162-63.
Eviction of — from Chandpur Station by Railway authorities. 399-400.
Expenditure on —, Evacuees, etc., in India. 1118-20.
Political pensions to foreign — and others. 371-76.

REFUND—

Question re—

- Penalty on — of fare on unused railway tickets. 762-63.
— of Income-Tax. 233-34.

REGE COMMITTEE—

- Question re sale of copies of the Reports of —. 1117.

REGE INVESTIGATION COMMITTEE(S)—

- Question re reports of the — on abuses in Industries. 850.

REGISTRATION(S)—

- Question re — of new firms after control of capital issues. 1173.

REGISTRATION OF FOREIGNERS ACT—

See "Act(s)".

REGISTRATION OF TRANSFERRED COMPANIES (AMENDMENT) BILL—

See "Bill(s)".

REGULATION(S)—

Question re—

- re use of head lights in Motor Cars in New Delhi. 1196-97.
- Repeal of "Chil Hill ——" 857.

RELAYING—

- Question re — of English Music from London. 951.

RELEASE(S)—

Resolution re—

- of Indian National Army men and Political Prisoners. 708.
- of Indian Prisoners of War of the Government of India. 932-33

RELIEF—

Question re—

- Denial of — of Rs 4/8/- in Pay to Railway Employees who cease to be in service after 1st July, 1945. 23-24.
- Payment of interim — to Bombay Mint Workers. 930.
- Reduced interim — paid to Vizagapatam port workmen. 526.

RELIGION(S)—

- Question re elimination from documents by High Courts of a Party's Caste, Sub-Caste and —. 754-55.

REMOUNT DEPARTMENT—

- Question re transfer of stations of the Army — from Chenab Area to Montgomery District. 933-34.

RENT(S)—

Question re—

- Eviction of tenants for non-payment of — under the New Delhi House Rent Control Order. 1107
- Government plans re meeting shortage of accommodation and Control of —. 149-50
- High — charged from Government Servants for Chummeries in Lodi Road Colony. 1106.
- of requisitioned properties. 1157-61.

RENT CONTROL ORDER—

- Question re provisions of the New Delhi — 1106-07

REORGANISATION—

- Question re expansion and — of Geological Survey of India. 385-89
- of Central Services. 213-14

REORGANISATION COMMISSION (S)—

- See "Commission(s)".

REPARATION(S)—

Question re—

- Further quota of — received from Germany. 377.
- Quota of — allotted to India by the — Agency, Brussels. 377.

REPATRIATION(S)—

Question re—

- and Trial of I. N. A. Officers in Singapore Camp. 86.
- of Indian prisoners in Allied hands. 447-48.
- to India of Indian Exiles and Prisoners in Allied hands outside India. 644-45.

REPEAL—

Question re—

- of "Chil Hill Regulation". 856.
- Repeal of Press Laws. 691-92.

REPORT(S)—

Question re —

- Hydari Mission —. 493-94.
- Publication of — and recommendations of Tariff Board. 861-62.
- of Mr. Pepperal on milk problem in India. 1043.
- of the Rege Investigation Committee on abuses in Industries. 850.
- on the Communal Disturbances in Bengal. 240.
- Sale of copies of the — of Rege Committee 1117.
- of the Labour Investigation Committee—Laid on the Table. 1056-57.
- of the Public Accounts Committee the Accounts of 1943-44. 339-47.
- on the work of Indian Delegation to the preparatory commission and General Assembly of the United Nations—Laid on the Table. 177.

REPRESENTATION(S)—

Question re —

- against the Serai Purani Idgah Scheme in Delhi. 455.
- by the weavers Congresses. 549-50.
- of India on the International Labour Office. 828-29.
- of Indians on public bodies in Mauritius. 853.
- of tribal people in the Advisory Council of Constituent Assembly. 847.
- of tribes in excluded and partially excluded areas in the Advisory Council of the Constituent Assembly. 847.
- of Weavers, etc. on the Advisory Council of Constituent Assembly. 847.

REQUISITIONED LAND (CONTINUANCE OF POWER) BILL—

See "Bills".

REQUISITIONING—

Question re—

- Fresh — of accommodation by Chief Commissioner, Delhi. 151-52.
- Rest of requisitioned properties. 1157-61.
- Anand Parbat (Ramjas College and School) Estate, Delhi by Government. 88.
- of houses after the termination of War. 849-50.
- Return of requisitioned property. 71.

RESEARCH (ES)—

Question re—

- on Atomic studies. 1172-73.
- Work in the Agricultural Engineering Department. 1051.

RESEARCH INSTITUTE—

See "Institute".

RESERVATION(S)—

Question re—

- of posts of civil surgeons for European I.M. S. officers. 1155-56.
- of vacancies in I. O. S. for I. N. A. Personnel. 703

RESERVE BANK INDIA ACT—
See "Act(s)".

RESERVE BANK OF INDIA (AMENDMENT) BILL—
See "Bill(s)".

RESETTLEMENT—
Question re re-employment of released Army personnel by the — Directorate. 377-78.

RESIDENCE—
Question re provision for accommodation of — of Sarai Purani Idgah, Delhi. 458.

RESIDENT(S)—
Question re notices under U. P. Town Improvement Act on — of Delhi, Ward No. 14 (Serai Purani Idgah Scheme). 454.

RESOLUTION(S)—
Question re—
Action on — regarding more yarn for Handloom Weavers. 62.
— of the Second Foreign Ministers' Conference in Moscow. 66.
— re release of Indian National Army men and Political Prisoners. (Postponed). 708.
— re running of Civil Aviation as a State Department. Withdrawn. 709-40. 1209-20.

REST AND RECREATION LEAVE—
See "Leave".

REST HOUSE—
Question re R. M. S. — in Chandni Chowk, Delhi. 519.

RESTRICTION(S)—
Question re—
— on the entry of Indians into Burma. 152-53.
— on the return of Sardar Ajit Singh from Germany. 152.

RETIREMENT(S)—
Question re—
— of Officials on full pension after serving 25 years. 949.
— of Officials with 25 years' service on full Pension. 519.

RETRENCHMENT—
Question re—
Provision for employment of retrenched officers of the Indian Army, Navy and Air Force. 920-22.
— in General Headquarters. 1182-86.

RETURN (S) —
Question re— restrictions in the — of Sardar Ajit Singh from Germany. 152.

RETURN TICKETS—
See "Tickets".

REVENUE(S)—
Question re reform of the Land — System and the removal of Zamindars. 300.

REWARI—

Question re direct trains between Delhi and Bhatinda via —. 787-88, 789.

RICE—

motion for adjournment re — shortage Bengal. 104.
Question re—
Comparative prices of lac, wheat and — in the Central Provinces. 1236, 300.
Godowns for storing — in certain Bengal Districts. 88.
Low Control Prices of Paddy and — in Assam. 776-77.
Purchase of National Savings Certificates as condition precedent for issue of permits for Sugar, Kerosene and —. 83.
Report of Dr. B. V. N. Naidu to Madras Government re prices of paddy and —. 1043-44.
— situation in Noakhali District. 1235.

RIKSHAW(S)—

Question re—
Health of — Pullers. 1174.
Reports of the Labour Investigation Committee on the condition of Labourers in Mica Mines and — and Hand cart pullers. 831-33.

RIOT(S)—

Motion for adjournment re withholding of telegrams in Bihar on communal —. 400
Question re effect of communal — in Noakhali and Tipperah in Bengal on the activities of Central Excise Department. 952.

RIOTS—

See also "Disturbances".

RIOTING—

Motion for Adjournment re — and bloodshed in Delhi City. 1055-56.

RISE—

Question re steps to check the rising of prices and wages. 455.

RIVAZ BRIDGE(S)—

See "Bridge(s)".

RIVER—

Question re—
Construction of a Dam across the Laxmanatirtha —. 1235.
Railway bridge over the — Banguli near Mahimaganj Station on Bengal Assam Railway. 1044-45.

RIYASATI DUNIYA—

Question re supply of newsprint to the — 1031.

ROAD(S)—

Question re—
Construction of — in Bengal. 62.
Improvement of Old Benares — between Chanditala and Sheakhala. 781.
Lack of Head-Rests on New Delhi —. 706.

ROAD ROLLER COMMISSION—

See "Commission(s)".

ROYAL ENGINEERS—

See "Engineers".

ROYAL INDIAN AIR FORCE—

See "Air Force, Royal Indian".

ROYAL INDIAN NAVY—

See "Navy, Royal Indian".

RULE(S)—**DEFENCE OF INDIA—**

Question re—

Exemption to Lansdowne Cantonment Board against — Controlling House Rent. 93.

Restrictions on export of Indian Cattle after lapse of —. 741

Motor vehicles (Third Party Insurance) — Laid on the table. 320, 362-70.

Notification re Amendments to Coorg Motor Vehicles —, 1940 —, Laid on the Table. 320, 362-70

Notification re Amendments to Indian Aircraft —, Laid on the table. 320, 357-62..

Public Debt (Central Government) — 1946—, Laid on the Table. 242.

Retention of some of the — of Defence of India Act under Special Ordinances. 539-40.

— for filling of Selection Posts on State Managed Railways. 83.

— re compulsory insurance of Motor vehicles. 503-04.

— re Military Pensions, Gratuities, etc. in force in U. S. A. and British Dominions. 223-25.

— re Pensions, Awards and Gratuities to Indian Commissioned Officers and Other Ranks. 223-23.

Store purchase — followed by the Army Department. 1208.

RULING(S) BY MR. PRESIDENT (THE HONOURABLE MR. G. V. MAVALANKAR)—

Amendments—

A negative — to a motion cannot be moved and an Honourable Member has a right to oppose it. Substitution of a motion which does not mean a negative of the original proposition can be moved. 714.

Questions and Answers—

If a member remains absent when his question is called but authorises another member to ask his question, he will be given a chance of having his question put only after other members who are present have been given a chance. 741-42.

RUPEE(S)—

Question re—

Gold Par Value of the —. 442-43.

Relationship between the — and Sterling. 925.

RUPEE, PAPER—

Question re steps to increase the purchasing power of —. 237.

RURAL AREA(S)—

Question re—

Medical help for people in —. 6990-91
Provision of Government Buildings for Schools in — in Centrally Administered areas. 939.**RUSSELL, MR. H. G.—**

Oath of Office. 895

RUSSIA—

Question re—

Indian Ambassadors in U. S. A., Soviet — and other European Countries. 628.

Supply of Food by — to India. 623-30

S**SAGO FLOUR—**

Question re — and the import licences on starch. 393-94

SAIGON—

Question re passage and other facilities to Indian Nationals in —. 1115

SAINTHIA—BHERAMARA—

Question re — Railway project in Bengal 559-60.

SAKSENA, SHRI MOHAN LAL—**BANKING COMPANIES (RESTRICTION OF BRANCHES) BILL.—**

Motions to consider and to refer to Select Committee. 987, 1061, 1065.

Indian Trade Unions (Amendment) Bill. Motions to refer to Select Committee and to circulate. 245.

INDUSTRIAL DISPUTES BILL—

Motions to refer to Select Committee and to circulate. 410, 411.

Motion re Food Situation. 574, 599.

MOTOR VEHICLES (SECOND AMENDMENT) BILL—

Motion to refer to Select Committee. 984.

Question re—

Abolition of Planning and Development Department. 1100-01.

Diplomas of the Delhi Polytechnic. 939-42.

Embezzlement in the Post Office at Pauri (Garhwal). 560.

Eviction of tenants for non-payment of Rent under the New Delhi House Rent Control Order. 1107.

Goodwill Delegation to Nepal. 628.

Grant of extensions to postmasters and postal clerks. 560.

Indian Ambassadors in U.S.A., Soviet Russia and other European Countries. 628.

Physical fitness and mental fitness of officers granted extensions of service as postmasters. 560.

Prices of Building material in Delhi. 1107-08.

SAKSENA SHRI MOHAN LAL—*contd.*

Provisions of the New Delhi Rent Control Order. 1106-07.

Refusal of permission to Mr. Anand Singh of Ganeshgunj Nawaiya, Lucknow to start *India's Voice*. 93.

Requisitioning of Anand Parbat (Ramjas College and School) Estate, Delhi, by Government. 88.

Restrictions on entry of Indians in Nepal. 628.

Supervisory allowance to clerks of Military Accounts Department. 952-53.

Question, Supplementary *re*—

Administration of the W.A.C. (I). 219.
Catering and vending on State Railways. 287.

Corruption in the Disposals Department. 760-61.

Express Train between Delhi and Madras. 701.

Ex-service W.A.C. (I)'s seeking employment in Civil life. 380.

Facilities for passengers in New Design Third and Inter Class Coaches on Railways. 499.

Honorary Magistrates in the Centrally administered Areas. 705.

Houses de-requisitioned during the last six months. 1097.

Military Traffic on Railways. 758.

Number of Controls under Commerce Department. 391.

Selection of personnel of Indian Delegation to U. N. O. 624.

Training of Indian Personnel for the Armed Forces. 453.

Views of Interim Government on Nationalization of Transport Services. 497.

Withdrawal of Indian Troops from Basrah. 439.

REQUISITIONED LAND (CONTINUANCE OF POWER) BILL—

Motion to consider and to refer to Select Committee. 891.

SALARY (IES)—

Question *re*—

Payment of — etc. to workers of the Posts and Telegraphs Department for the strike period. 38.

— and allowances of Ministers in Interim Government. 693.

SALE(S)—

Question *re*—

Control on — of Motor cars. 773.

Heavy profits to Textile factories on — of Cloth. 755-56.

Licences for — of Cloth, oilseeds, and iron. 743.

Licences for — Grains. 743-44.

— of copies of the Reports of Rege Committee.

SALT—

Question *re*—

Abolition of — Tax. 445, 453.

Import of —. 1224.

Import of — from outside and abolition of — duty. 702.

Sugar, Gur — and Dal Quota in Assam. 776.

SALT ACT—

See "Central Excises and —" under "Act(s)".

SALT TAX—

Question *re* effects on Indian Finance by the abolition of —. 708.

SALVAGE—ASSISTANT CONTROLLER OF—

Question *re* duties of —. 953.

SALVE, Mr. P. K.—

Question *re*—

Arrest of Dr. Lohia by Goanese Government. 645-46.

Cancellation of Nagpur—Bombay Express Trains. 544-45.

Inconveniences existing in Third Class waiting rooms on different Railways. 545.

Increased production of milk as recommended by Bhoré Committee. 779.

Provision of electric fans in Third class coaches on Government Railways. 544.

Running of Military special trains. 545-46.

Surrender of Honours and Titles in 1945. 635.

SAMPURAN SINGH, SARDAR—

Foreigners Bill. — 975.

Question *re* tenders for Bookstall Licences on Railways. 12-13.

REQUISITIONED LAND (CONTINUANCE OF POWERS) BILL—

Motion to consider and to refer to Select Committee. 964-65.

SANSKRIT—

Question *re*—

Coordination of — studies. 903-04.

— objection by Bombay Muslims to the use by All-India Radio of Sanskritised Hindustani. 457.

SANITARY CONVENTION—

Question *re* Amendments to Anglo-Dutch Agreement and International —. 73.

SANTAK—

Question *re* shooting of an Indian Labourer by European Manager of the — Tea Estate in Assam. 1117-18.

SANYAL, Mr. SASANKA SEKHAR—

BANKING COMPANIES (RESTRICTION OF BRANCHES) BILL—

Motions to consider and to refer to Select Committee. 987-91, 1057-60, 1063, 1064, 1065, 1085.

Election of — to the Defence consultative Committee. 658.

SANYAL, MR. SASANKA SEKHAR—*contd.*

- Hindu Marriage Disabilities removal Bill—
678, 680.
- Motion for Adjournment *re*—
Communal Disturbances in Bengal, Bombay,
U. P., Bihar, etc. 99, 102.
Jute Control. 104.
- Question *re*—
Abolition of Capital Punishment. 231.
Abolition of Salt Tax. 453.
Action on Resolution regarding more yarn
for Handloom Weavers. 62.
- Administration of the W. A. C. (I). 218-
220.
- By-products of Coal. 553-54.
Constitution of Independent Bar Council.
59.
- Construction of Roads in Bengal. 62.
Contact with foreign states in matter of
sports and athletics. 398-99.
- Control of Export Price of Jute in Bengal.
619-21.
- Deterioration of Food in Bengal. 518.
Enlargement of Powers and Jurisdiction
of Federal Court. 304.
- Eviction of refugees from Chandpur Station
by Railway authorities. 399-400.
- Extension of electricity to rural and semi-
urban areas and nationalisation of power.
395-97.
- Facilities for Railway Passengers. 16-17.
Improvement of status and position of
labourers and fixing of a minimum wage.
619.
- Indians under detention as Government of
India's Prisoners. 210-11.
- Installation of Telephone Lines in all Towns
where Electric Supply is available. 785.
- Introduction of Anti-Dowry Legislation.
319.
- Manufacture of by-products of coal. 395.
Manufacture of Power Alcohol in Bengal.
518.
- Money spent on irrigation projects in
Bengal. 558.
- Nationalisation of Petroleum Industry.
397-98.
- Non-co-operation of Ministry of Bengal with
the present (Interim) Government of
India. 384-85.
- Permission for Capital Issues. 453-54.
- Policy *re* Military training of Indian girls
and particulars *re* Indian women in I.N.A.
691.
- Price of Indian Silk. 14-15.
- Proposal by the Commissioners of the Port
of Calcutta for a Canal from Kiderpore
to Diamond Harbour. 299-300.
- Protection of Railway Passengers from
lawlessness in Calcutta. 773.
- Public Speeches by Muslim Leaguers and
the Disturbances in Bengal. 211-12.
- Punishment to certain I.N.A. Men. 90-91.
- Release of Indian Prisoners of War of the
Government of India. 932-33.
- Repatriation of Indian prisoners in Allied
hands. 447-48.
- Repatriation to India of Indian Exiles and
Prisoners in Allied hands outside India.
644-45.
- Repeal of Press Laws. 691-92.
- Sainthia-Bheramara Railway project in
Bengal. 559-60.
- Scarcity of Mustard oil in Bengal. 559.
- Separation of Judiciary from the Executive.
238.
- Short term plan for implementing the re-
commendations of the Bhole Committee.
238-40.
- Shortage of Matches in Bengal. 457, 789.
- Transport Difficulties in Delhi. 13-14.
- Question (Supplementary) *re*—
Action for increasing the yield of Food from
Fisheries. 4.
- Adjudicators award on the dispute of the
Government of India Press workers.
1109.
- Appointment of Provincial Governors
162.
- Appointments to the vacancies in Secre-
tary of States and to Central Services.
215.
- Azad Hind Organization in Europe. 1113,
1114.
- Cloth and Yarn position. 64.
- Cotton Textile Factories in India. 9.
- Creation of civic guards and civil defence
Corps. 1165.
- Destruction of official papers relating to
nationalist leaders. 433.
- Fixation of sugarcane price. 1026.
- Import of Salt from outside and abolition
of Salt Duty. 702.
- Indianisation of the Army. 898.
- Police running Guards on Train Services
on E. I. and O. T. Railways in Bengal
and Bihar. 792.
- Provision for employment of retrenched
officers of the Indian Army, Navy and
Air Force. 921.
- Release of Military Tele Printer Lines bet-
ween Allahabad and Jubbulpore for
civilian use. 749.
- Retirement of Officials with 25 years' ser-
vice on full Pension. 519.
- Transport difficulties in Delhi. 13.
- Uniform policy *re* Licences for Firearms
under the Indian Arms Act. 1166.
- Use of fire arms by Hooligans in Bengal and
amendment of Indian Arms Act. 1203.
- Reserve Bank of India (Amendment) Bill
794.
- Resolution *re* running of Civil Aviation as a
state Department. 723-25.
- Special Tribunals (supplementary provisions)
Bill. 982.

SARAI PURANI IDGAH—

Question re—

Government houses for door of — Delhi, under the Delhi Re-housing Scheme. 458.

Notices under U. P. Town Improvement act on residents of Delhi, Ward No. 14(— scheme). 454.

Protest against the — Scheme, Part I in Delhi. 454-55.

Provision for accommodation of residents of — Delhi. 458.

Representations against the — Scheme in Delhi. 455.

— housing scheme in Delhi. 1155.

SARGENT REPORT—

Question re recommendations of the — 449-50.

SARGENT SCHEME—

Question re application of — of education to Muslims. 1175-76.

SARNATH—

Question re — Museum of Benares. 904.

SATAKOPACHARI, SRI T. V.—

Question re expenditure incurred on litigation under Payment of Wages Act regarding Illegal Deductions on N. W. Railway. 69.

SATPURA DIVISION(S)—

Question re shortage of Bookings of Timber on the — of B. N. Railway. 301-02.

SATYAGRAHA—

Question re—

III. treatment of Indian Prisoners convicted in — movement against Ghetto Bill in South Africa. 610.

Situation in South Africa re — struggle. 380-82.

SCALES OF PAY—

See "Pay"

SCHEDULE(S)—

Question re — for fixing of House Tax in Delhi Province. 953-54.

SCHEDULED CASTES—

Question re—

Central — Scholarships. 220-22.

Creation of a new portfolio to look after the interest of —. 378.

SCHOLARSHIP(S)

Question re—

Central Scheduled Castes —. 220-22.

Foreign — to students from Bombay Province. 936-37.

Passage to students awarded — for studies abroad. 689.

SCHOOLS—

Question re

pointment of Junior Officers on Selection Board for selection of Headmasters. 786.

Dropping of English an optional subject in certain — in Ajmer-Merwara. 938.

SCHOOLS—contd.

Question re—

Numbers of — in Centrally Administered Areas. 69.

Post of Headmaster in Provincial —. 786.

Provision of Government Buildings for — in Rural Areas in Centrally Administered Areas. 939.

Transfers of Teachers in Railway — from one Province to another. 785-86.

SEA—

Question re increase in carriage of goods by —. 1223.

SEA CUSTOMS ACT—

See "Act(s)"

SEAMAN(EN)—

Question re statement re Conditions of India — in Great Britain by Mr. Dhyan Singh Mungat. 1101-03.

SEATTLE—

Question re International Maritime Conference at — U. S. A. 848-49.

SECONDARY CLASSES—

See "Class (es)"

SECRETARIAT—

Question re—

Assistants in the Government of India —. 934-35.

Cultivation of Land near — and War Memorial Arch, New Delhi. 38-39.

Examination for temporary employees in the Ministerial Service of the Government of India —. 943.

Policy of Government of India regarding filling up of vacancies in Imperial — and attached offices through the F.P.S.C. 954-55.

Termination of certain Officers' services in — and attached offices. 88.

SECRETARY OF STATE—

Question re appointments to the vacancies in — and to Central Services. 214-15.

SECURITY—

Question re — from the vanguard under Press Emergency Powers Act. 229-31.

SELECT COMMITTEE(S)—

See "Committee(s)"

SELECTION(S)—

Question re—

— for administrative reserve by the F. P. S. C. 935.

— for posts of Income-tax Officers. 938.

— for Posts on N. W. Railway. 81.

— of Food Inspectors in Karachi Division, N. W. Railway. 83.

— of personnel of Indian Delegation to U. N. O. 623-24.

— of Railway Food Inspectors at Karachi. 81.

SELECTION BOARD(S)—

Question re—

Appointment of Junior Officers on Selection — for selection of Headmasters. 786.

— for the post of Headmaster, Moghalsarai School of E. I. Railway. 786.

SELECTION POSTS—

See "Post(s)"

SEN Mr. B. R.—

Demand for supplementary grant for 1946-47 in respect of Food Department. 1263-66.

Demand for supplementary grant for 1946-47. in respect of Forest. 1257.

Demand for Supplementary grant for 1946-47 and respect of Miscellaneous. 1273-74.

Motion re Food situation. 462-492, 574, 585, 592, 599-607.

SERVICE(S)—

Question re—

Appointments to the vacancies in Secretary of States and to Central —. 214-15.

Certificate from candidates for Government —. 685.

Future recruitment to — in Ajmers Merwars. 706.

Reorganization of Central —. 213-14.

Restrictions on the employment in Public — of Ex-I. N. A. Men. 232.

Revision of pay of Men in Civil and Military — 440-41.

Termination of certain Officer's — in Secretariat and attached offices. 88.

SERVICE SUPPLY (IES)—

Question re — from Australia. 67-68.

SETTLEMENT—

Question re scales of Pay and Dearness allowance of staff in — Operations in Ajmer Merwara. 1046-47.

SEWAK—

Question re—

Permission for Publication of Newspapers in C. P. and Behar after termination of Hostilities and the Quota of News Print Demanded by the —. 18.

Refusal of Permission to Re-Published — from Akola. 17.

SHARMA, Mr. KRISHNA CHANDRA—

Hindu Marriage Disabilities Removal Bill. 675.

Motion re Food situation. 486-90.

Question re—

Allotment of Cattle Byres in New Delhi to Gwalas. 85.

Private Ownership of Aeroplanes from U.S. A.'s Disposals. 72.

Special Marriage (Amendment) Bill—

Motion to refer to Select Committee. 1143-1153.

SHARMA, PANDIT BALKRISHNA—

Hindu Marriage Disabilities Removal Bill 664-65, 674, 677, 679.

SHARMA, PANDIT BALKRISHNA—con

Question re—

Indian Trade Unions (Amendment) Bill Motions to refer to Select Committee and to circulate. 261-63.

Industrial Disputes Bill.

Motions to refer to Select Committee and to circulate. 409,428-31.

Question re—

Destruction of Aeroplanes by Government after the close of War. 1191.

Disposal of Jeep Motor Cars. 765.

Penalty on refund of fare on un-used Railway tickets. 762-63.

Responsibility for goods entrusted to one Railway for despatch to a station on another Railway. 764. 65

Value of goods lost in transition Railways 763-64.

Question supplementary re—

Use of persianized urdu in Broadcasting Hindustani News Bulletins by the All India Radio. 925.

SHEAKHALA—

Question re improvement of old Benares Road between Chanditala and —. 781.

SHEEHY, SIR JOHN—

Oath of Office. 433

SHIP(S)—

Question re number of Food — which arrived in India since January, 1946 531-35.

SHIP BUILDING—

Question re — Yard at Bhatkal in Bombay Presidency. 1042.

SHOOBERT, Sir, HAROLD—

Demand for Excess Grant for 1943-44 in respect of Indian Posts and Telegraphs Department. 351-53.

Demand for supplementary grant for 1946-47 in respect of Indian Posts and Telegraphs Department. 1258.

Motion for adjournment re withholding of telegrams in Bihar on communal riots. 400.

Notification re Amendments to Indian Aircraft Rules— Laid on the table. 320, 357-62.

Oath of Office. 1.

Resolution re running of Civil Aviation as a State Department. 718-722.

Statement re aviation Share of the Petrol Tax Fund—Laid on the Table. 320.

SHOOTING(S)—

Question re — of an Indian Labourer by European Manager of the Santak Tea Estate in Assam. 1117-18.

SHORTAGE—

Question re — of Matches in Bengal. 789.

SIDDIQ ALI KHAN, Mr.—

Question re—

Application of Sargent scheme of education to muslims. 1175-76.

SIDDIQI ALI KHAN—*contd.*

- Grant to Muslim institutions from the Education Department. 1176-78.
 Indian Radio and Cable Communications Company Limited. 767-68.
 Muslim temporary Engineers on N. W. Railway. 1024-25.
 Proportion of Muslim officers in the Education Department. 1179.
 Recommendations of Tariff Board *re* protection to War Time Industries. 852.
 Supply of Newsprint to the *Riyasati Dunniya* 1631.
 Resolution *re* running of Civil Aviation as a state Department. 714.

SIDDIQI, Mr. ABDUR RAHMAN—

- Delhi Special Police Establishment Bill. 885-86, 887.
 Essential supplies (Temporary powers) Bill.—
 Motion to consider. 815-17.
 Hindu marriage disabilities removal Bill. 672-74.
 Industrial disputes Bill.
 Motion to refer to Select Committee and to circulate. 419, 426-28.
 Motion for Adjournment *re*—
 Bombing of Tribal Areas in Waziristan. 105.
 Communal disturbances in Bengal, Bombay U. P., Bihar, etc. 102.
 Withdrawal of Indian Troops from Indonesia. 103.
 Motion *re*—
 Food Situation. 586-88.
 Payment to United Nations Relief and Rehabilitation Administration. 1255-56.
 Third report of the Committee on Bretton Woods agreements. 189-92.
 Question *re* statement on Communal disturbances in Bihar. 1053-55.
 Question (Supplementary) *re*—
 Action for increasing the yield of Food from Fisheries. 5.
 Appointment of Mr. V. K. Krishna Menon as Ambassador for Western Countries. 860.
 Arrest of Dr. Lohia by Goanese Government. 647.
 Catering and vending on State Railways. 288.
 Commission to British Firm for Purchase of Machinery for Fertilizer factory at Sindh. 495.
 Control of Export Price of Jute in Bengal. 620, 621.
 Employment of superannuated Personnel in Commerce Department. 841.
 Enquiry into Hooliganism during Pandit Jawaharlal Nehru's Frontier Tour. 145.
 Monopoly of Messrs A. H. Wheeler & Co. for running Bookstalls on most Railways. 501.
 Police running Guards on Train Services on E. I. and O. T. Railways in Bengal and Bihar. 792.

SIDDIQI, Mr. ABDUR RAHMAN—*contd.*

- Profits to Government by Export Trade. 630.
 Proposed inclusion of East Africa in the Union of South Africa. 837, 838.
 Protests in connection with the bombing of Tribal Areas in N.W.F.P. 625.
 Selection of personnel of Indian Delegation to U. N. O. 624.
 Training of Indian Personnel for the Armed Forces. 452.
 Utilisation of Deteriorated Food lying with Provincial Governments. 507.
 Value of goods lost in Transition Railways. 764.
 Requisitioned Land (Continuance of Powers) Bill.—
 Motion to consider and to refer to Select Committee. 965-66.
 Resolution *re* running of Civil Aviation as a State Department. 714, 1213-14.
 SILK(S)—
 Question *re*—
 Export of Benares — to Ceylon and Hejaz. 828.
 Price of Indian —. 14-15.
 SILK CLOTH—
 Question *re* control prices of — and Artificial — manufactured in India. 82.
 SILVER—
 Question *re*—
 Forward trading in gold and —. 1201.
 — realized from the withdrawal of silver coinage. 227-28.
 Waugh Mission to U. S. A. and the obligation to pay — in kind. 226-27.
 SIMHACHALAM—
 Question *re* proposals by Bengal Nagpur Railway to divert through passenger trains between Madras and Calcutta from — to Anakapalli direct. 527.
 SIMLA—
 Question *re*—
 Cost to Government of India of special train for Mr. M. K. Gandhi to participate in — Conference. 94.
 Recall of Government of India offices from — and Calcutta to New Delhi and pressure on housing in New Delhi. 850-52.
 SIND—
 Question *re*—
 Clerks on Medical Leave summoned for the Income-Tax Department test in — Circle. 234.

SIND—contd.**Question re—contd.**

Extension of service to men in Lower and Higher Selection Grades in — and Baluchistan Circle of Posts and Telegraphs Department. 767.

Holidays to Administration Clerks in the — Area of N. W. Railway. 288-89.

New Scales of pay for old clerks in Income-Tax Office, —, who were reverted and then promoted. 448-49.

Posts in the — and Baluchistan Income-tax Offices. 294-35.

Test for Ministerial Staff in the Income-tax Offices in —. 448.

Unqualified Income-Tax Officers in —. 706-07.

SINDRI—

Question re commission to British Firm for Purchase of Machinery for Fertilizer Factory at —. 494-95.

SINGAPORE—

Question re repatriation and Trial of I. N. A. Officers in — Camp. 86.

SINHA, SHRI SATYA NARAYAN—

Question re transfer of E. I. Railway Claims Office from Benares to Calcutta. 81.

Requisitioned land (Continuance of powers) Bill—

Motions to consider and to refer to Select Committee. 960.

Resolution re running of Civil Aviation as a State Department. 1214.

SIVARAJ, RAO BAHADUR N.—

Resolution re running of Civil Aviation as a State Department. 733-35.

SIZING FLOUR—

See "Flour."

SLAUGHTER—

Question re — of Cattle. 1048.

SLEEPING COACHES—

See "Coaches."

SOLDIER(S)—

Question re removal of British — from Calcutta. 233.

SOLDIERS (LITIGATION) AMENDMENT

BILL—

See "Indian —" under "Bill(s)."

SOUTH AFRICA—

Motion for adjournment re treatment of Indians in —. 96-97.

Question re—

Disabilities of Indians in Commonwealth Countries (e.g., Ceylon, — and East Africa, Canada, East Indies, etc.). 637-43.

Export of jute cloth and bags from India to U. S. A. and re-export to —. 836.

11-treatment of Indian Prisoners convicted in Satyagraha Movement against Ghetto Bill in —. 610.

SOUTH AFRICA—contd.**Question re—contd.**

Letter of Government of Cape of Good Hope to Government of India assuring equal treatment to Indian Labourers. 1123.

Proposed inclusion of East Africa in the Union of —. 837-38.

Situation in — re Satyagraha struggle. 380-82.

SOUTH EAST ASIA—**Question re—**

Loss to Indians in — by the refusal of British Government to substitute Japanese Currency by British Notes. 627.

Preferential treatment of British Residents in — in the matter of return of property by the Custodian of Enemy Property after reconquest. 627-28.

SOUTH INDIAN RAILWAY—

See "Railway(s)."

SOUTH KANARA—

See "Kanara, South."

SPECIAL MARRIAGE (AMENDMENT) BILL—

See "Bill(s)."

SPECIAL TRIBUNALS (SUPPLEMENTARY PROVISIONS) BILL—

See "Bill(s)."

SPEECH(ES)—

Question re—

Charges against eight Delhi papers for publishing — of a Muslim League Leader. 693-94.

Public — by Muslim Leaguers and the Disturbances in Bengal. 211-12.

SPENCE, SIR GEORGE—

Essential supplies (Temporary powers) Bill— Consideration of clauses. 819-20.

Motor Vehicles (Second Amendment) Bill— Motion to refer to Select Committee. 984.

Special Tribunals (Supplementary Provisions) Bill. 980.

SPENS, SIR PATRICK—

Question re appointment of —, Chief Justice of India as Chairman of Calcutta Disturbances Commission. 385.

SPORT(S)—

Question re contact with foreign states in matter of — and athletics. 398-99.

SRI PRAKASA, SHRI—

Appointment of — on Committee on Petitions. 255.

Industrial Disputes Bill— Motion to refer to Select Committee and to circulate. 415.

Question re—

Abolition of Salt Tax. 445.

Abolition of System of Grant of Titles. 617.

SRI PRAKASA, SHRI—*contd.*Question *re—contd.*

- Acquired lands in Benares for purposes of War. 232.
- Arrangements for connecting Trains at Junction Stations. 295-96.
- Bombing of Tribal Areas in Waziristan. 615-16.
- Break of Journey on Railways. 296-97.
- Censor of correspondence. 905.
- Classification of I. N. A. Prisoners. 72.
- Compulsory Procurement of Grain from peasants in United Provinces during 1945-46. 39.
- Coordination of Sanskrit studies. 903-04.
- Cultivation and manufacture of opium in India. 447.
- Cultivation of Land near Secretariat and War Memorial Arch, New Delhi. 38-39.
- Date of Session of the Constituent Assembly. 616-17.
- Decision *re* Province of Panth-Piploda. 689.
- Delay by Manager of Publications in attending to orders for Government Publications. 617.
- Detention and internment of Afghan Princes in India. 382-83.
- Disallowance of alternating Electric Current for domestic use. 1099-1100.
- European Mental Hospital, Ranchi. 904.
- Export of Benares silk to Ceylon and Hejaz. 828.
- Ex-service W. A. C. (I)'s seeking employment in Civil life. 379-80.
- Gate-men at Level Crossings between Allahabad and Ghazipur on O. T. Railway. 92.
- Grant of Newsprint Quota to Indian and English Newspapers. 504.
- Income-Tax on compensation for lands acquired for War purposes in Benares. 232-33.
- Individuals and companies assessed to income-tax on incomes over one crop of rupees during 1945-46. 690, 1286.
- Instructions to passengers how to behave on Railway journeys. 503.
- Issue of tickets by Travelling Ticket Examiners to *bona fide* Passengers. 1011.
- Lack of Head-Rests on New Delhi Roads. 706.
- Late running of Railway Trains. 297-98.
- Licences for Sale of Cloth, Oilseeds, and Iron. 743.
- Licences for Sale of Grains. 743-44.
- Monopoly of certain Firms for importing Brass Sheets. 742-43.
- Passage to students awarded scholarships for studies abroad. 689.

SRI PRAKASA' SHRI—*contd.*Question *re—contd.*

- Payment of bills for trunk telephone calls to the Accounts Officer, Central Telephone Revenue Accounting Office, Delhi. 1011-12.
- Petty Accounts lying in Post Offices as unclaimed. 502-03.
- Petty Balance left over unclaimed with the Manager of Publications after meeting orders for Government Publications from the Public. 171-72.
- Privileges of the Judges of the Federal Court. 827-28.
- Progress of work by the Pay Commission. 445-46.
- Provision for Pedestrian Traffic by the side of all Railway Culverts and Bridges. 294.
- Punishments to I. N. A. Personnel. 231.
- Railway Accidents and Enquiries during the year. 39-40.
- Railway Lines dismantled during War. 501-02.
- Refurnishing of Compartments on Railway Trains. 40.
- Regulations *re* use of head lights in Motor Cars in New Delhi. 1196-97.
- Re-introduction of return and zone tickets on railways. 1010.
- Renovation of Dufferin Railway Bridge at Benares. 40-41.
- Restrictions on the employment in Public Service of Ex-I. N. A. Men. 232.
- Results of Demonetization of Currency Notes. 444-45.
- Rules *re* compulsory insurance of Motor vehicles. 503-04.
- Running of E. I. Railway *cum* G. I. P. Railway Bombay-Calcutta Mails *via* Benares Cantt. between Allahabad and Moghulsarai. 294-95.
- Running of Inter Class sleeping coaches between Benares Cantonment and Howrah on E. I. Railway. 1012-13.
- Sarnath Museum of Benares. 904.
- Select Committees on Insurance and other Bills. 744.
- Shortage of printed tickets at stations on E. I. Railway. 1011.
- Sittings of the Federal Court during the year. 827.
- Situation in South Africa *re* Satyagraha struggle. 380-82.
- Supply by V. P. P. of Government Publications by the Manager of Publications. 170-71.
- Telephones disconnected for Political reasons. 744.
- Question (Supplementary) *re—*
Action for increasing the yield of Food from Fisheries. 5.

SRI PRAKASA, SHRI—*contd.*Question (Supplementary) *re—contd.*

- Administration of the W. A. C. (I). 219.
 Appointment of Provincial Governors. 162.
 Central Scheduled Castes Scholarships. 221.
 De-Control of Sugar. 12.
 Establishment of friendly relations with the Faqir of Ipi. 378,379.
 Government plans *re* meeting shortage of accommodation and Control of Rents. 149-50.
 Grant to Muslim institutions from the Education Department. 1178.
 Health of Rikshaw pullers. 1174.
 Imprisoned or detained I. N. A. Personnel 437-38.
 Indians under detention as Government of India's Prisoners. 211.
 Invitation to Mr. Compton Mackenzie to write History of India's War Effort. 1207.
 Number of controls under Commerce Department. 390.
 Provision of waiting room in Income-tax Office, Delhi. 1179-80.
 Removal of colour prejudice and favouritism in W. A. C. (I). 1156.
 Reorganisation of Central Services. 214.
 Residential accommodation for Members of the Legislative Assembly. 1093.
 Restoration of Pre-war Railway Concessions to Passengers. 293.
 Students for specialized training sent abroad by Central Government. 1171.
 Supply of Electricity to Government Servants in Karolbagh. 1105.
 Surplus Military Stores. 280.
 Training of Indian Personnel for the Armed Forces. 452.
 Transport difficulties in Delhi. 14.
 Uniform policy *re* Licences for Firearms under the Indian Arms Act. 1163.
 Use of firearms by hooligans in Bengal and amendment of Indian Arms Act. 1202, 1204.
 Report of the Public Accounts Committee on the Accounts of 1943-44. 339.
 Special marriage (Amendment) Bill—
 Motion to refer to Select Committee. 1137-40.

STAFF—

- Question *re—*
 Capital and Recurring Expenditure on Pilgrims and — at Kamaran. 69.
 Casualties among Railway — during communal disturbances in Bengal. 83.
 Cost of — at Kamaran Quarantine Station. 69.
 Protection of Railway — in Noakhali and Tripperah Districts. 785.
 Sanctioned Posts in certain categories of Railway —. 75-80.

STAFF—*contd.*Question *re—contd.*

- Scales of pay and dearness allowance of — in Settlement Operations in Ajmer-Merwara. 1046-47.
 Test for Ministerial — in the Income-tax offices in Sind. 448.
 Utilization of Inferior — for coolie jobs by posts and Telegraphs Officers. 521.
- STALL—
 Question *re* Mohammadan applicant for — in Mahimaganj railway station on Bengal Assam Railway. 1045.
- STANDING ADVISORY COMMITTEE—
See "Committee(s)."
 STANDING COMMITTEE—
See "Committee."
 STANDING ORDER(S)—
 Question *re* Legislation *re* — for Industrial workers. 1117.
- STARCH—
 Question *re* sago flour and the import licences on —. 393-94.
- STATE DEPARTMENT—
 Resolution *re* running of Civil Aviation a —. 709-740.
- STATE RAILWAY(S)—
See "Railway(s)."
 STATEMENT OF BUSINESS—
See "Business, statement of."
 STATION—
 Question *re* erasing of names of Railway — written in Urdu script in the Purnea district of B. A. Railway. 304.
- STATIONERY, DEPUTY CONTROLLER OF—
 Question *re* basic salary of junior clerks under the —, Calcutta. 846.
- STEAM VESSEL(S)—
 Question *re* — plying in Inland Waters. 298-99.
- STEEL—
 Question *re* complaint *re* export of timber, —, cloth and cotton from India. 838-39.
- STENOGRAPHERS—
 Question *re* —
 — in South Indian Railway. 1044.
 — on South Indian Railway. 1040.
- STERLING—
 Question *re* —
 Income Tax on total profits of — and dollar companies in India. 1189.
 Relationship between the Rupee and —. 925.
- STERLING BALANCE(S)—
 Question *re* —
 Payments made out of the accumulated — of India. 922-24.
 Remarks of Dr. Hugh Dalton, Chancellor of Exchequer *re* recovery of —. 441-42.

STERLING BALANCE (S)—contd.

Question re—contd.

Repayment of — and Repeal of Section 41 of the Reserve Bank of India Act. 697.

Talks re Settlement of —. 435-36.

STONE—

Question re facilities for import into Gujrat of Building — from station on the Nizam State Railway, the G. I. P. and the M. & S. M. Railways. 789.

STORAGE—

Question re action for the reduction of losses in — of Grains. 1-3.

STORES—

Question re—

Disposal of surpluses, obsolete — and salvage by the Industries and Supplies Department. 1035-36.

— purchase rules followed by the Army Department. 1208.

Surplus military —. 279-80.

STRIKE(S)—

Question re—

Details re — on Railways. 527-28.

Number of — in Industries in Provinces. 1122.

Pay of employees of Posts and Telegraphs Department for — period. 775.

Payment of Salaries, etc., to Workers of the Posts and Telegraphs Department for the — period. 38.

Resumption of normal functions of the Posts and Telegraphs Department since the settlement of —. 46.

— by the Naval Ratings in Bombay. 950-51.

— in the Posts and Telegraphs Department. 1051.

Wages to strikers in the Posts and Telegraphs Department for — period. 1051.

STUDENT(S)—

Question re—

Admission of — from India in Colleges in U. S. A. and U. K. 945-47.

Difficulties of overseas Indian — seeking admission to Colleges in India. 63.

Foreign scholarships to — from Bombay Province. 936-37.

Passage to — awarded scholarships for studies abroad. 689.

— for specialized training sent abroad by Central Government. 1166-72.

STUDY (IES)—

Question re coordination of Sanskrit —. 903-04.

SUB DIVISIONAL OFFICER(S)—

Question re — in the Central Public Works Department. 843-44.

SUBJECT(S)—

Question re—

Dropping of English as optional — in certain schools in Ajmer-Merwara. 938.

Optional — in Secondary Classes in Ajmer-Merwara. 937-38.

SUBSCRIPTION(S)—

Question re payment of — by India to International organizations. 682-84.

SUBSIDIES—

Question re sinking of wells and procurement of foodgrains by —. 1025-26.

SUBVENTION(S)—

Question re — loans or advances paid to Bengal Government by the Central Government for famine, etc. 242.

SUDANESE COTTON—

See "Cotton."

SUGAR—

Question re—

Countries to which Export of — and Cloth is permitted from India. 612-15.

De-Control of —. 11-12.

Expansion of — industry in Madras. 1028.

Extreme shortage of — quota for rural population of Ajmer-Merwara. 548.

Percentage rise in price of — and sugar cane. 552-53.

Purchase of National Savings Certificates as condition precedent for issue of permits for — Kerosene and rice. 83.

Production of — and textiles in India and quantity available of Kerosene Oil. 751.

— Gur, Salt and Dal Quota in Assam. 776.

SUGARCANE—

Question re—

Fixation of — price. 1026-27.

Percentage rise in price of sugar and —. 552-53.

SUGAR FACTORY(IES)—

See "Factory(ies)."

SUHRAWARDY, DR. HASSAN—

Deaths of Mr. Bhulabhai Desai and —. 94-96.

SUKHDEO, SETH—

Question re—

Advisory Committees on Railways. 19.

Appointment of untrained persons as Commercial and Transportation Inspectors on N. W. Railway. 305-08.

Broadcasting Station at Karachi. 225-26.

Clerks on Medical Leave summoned for the Income-tax Department test in Sind Circle. 234.

Complaints re inefficiency of Telephone system in Karachi. 542.

Corruption in the Disposals Department. 759-61.

Denial of relief of Rs. 4-8 in pay to Railway employees who cease to be in service after 1st July, 1945. 23-25.

Employment of superannuated personnel in Commerce Department. 840-41.

SUKHDEO SETH—contd.

Question re—contd.

- Employment of superannuated officer in Industries and Supplies Department. 701.
- Extension in Service to Gazetted Officers under Central Government. 90.
- Extension of Service to men in Lower and Higher selection Grades in Sind and Baluchistan Circle of Posts and Telegraphs Department. 767.
- Holidays to Administration Clerks in the Sind Area of N. W. Railway. 288-89.
- Housing accommodation in provinces for offices of the Central Public Works Department. 849.
- Import and Export Control Department. 841-42.
- Import of Salt. 1224.
- Interference by the Jodhpur Railway Administration in the management of Hyderabad (Sind) Station. 23.
- New scales of pay for old clerks in Income-Tax Office, Sind, who were reverted and then promoted. 448-49.
- Order by the Divisional Accounts Officer, N. W. Railway, Karachi, to Clerks-studying in Colleges. 58.
- Posts in the Sind and Baluchistan Income Tax Offices. 234-35.
- Promotion of unqualified Anglo-Indian and Christian Inspectors of Accounts to the Posts of Assistant Commercial Officers on N. W. Railway. 290-91.
- Proposed introduction of Message Rate System for Telephone charges in Karachi Ahmedabad and Bombay. 541-42.
- Provision for employment of retrenched officers of the Indian Army, Navy and Air Force. 920-22.
- Qualifications for the post of Chief Medical and Health Officer on Railways. 289-90.
- Requisitioning of houses after the termination of war. 849-50.
- Sanctioned Posts in certain categories of Railway Staff. 75-80.
- Selection for Posts on N. W. Railway. 81.
- Selection of Food Inspectors in Karachi Division, N. W. Railway. 83.
- Selection of Railway Food Inspectors at Karachi. 81.
- Separate Service for Transit Clerks and Van Sorters on N. W. Railway. 58-59.
- Superannuated Officers in Communications Department. 1023-24.
- Superannuated Officers in the Transport Department. 1023.
- Superfluous officers in Karachi Customs House. 385.
- Supply of copies of orders to illiterate Railway Employees. 288.
- Test for Ministerial Staff in the Income-Tax Offices in Sind. 448.

SUPERANNUATION—

Question re—

- Unqualified Income-Tax Officers in Sind. 706-07.
- Employment of superannuated officers in Industries and Supplies Department. 761.
- Employment of superannuated Personnel in Commerce Department. 840-41.
- Superannuated Officers in Communications Department. 1023-24.
- Superannuated Officers in the Transport Department. 1023.

SUPERSESSON—

Question re — of competent Assistants in Railway Board by outsiders and Juniors 758-59.

SUPPLY—

Question re—

- by V. P. P. of Government Publications by the Manager of Publications. 170-71.
- of Dhoties and Sarees to Bihar.
- of Food by Russia to India. 628-30.

SUPPLY DEPARTMENT—

Question re corruption in Civil — of Central and Provincial Governments 1047.

SUPPLIES DEPARTMENT—

See also "Industries and —."

SURJIT SINGH MAJITHIA, SARDAR—

Question (Supplementary) re—
Demobilization of Indian Troops. 440.
Revision of pay of man in Civil and Military Services. 440.

SURPLUS—

Question re—

- American — food stores handed over to Government of India. 358-59.
— Military Stores. 279-80.

SURPLUS STORES—

See "Stores."

SWAMINADHAN, SHRIMATI AMMU—

Question (Supplementary) re—
Ex-service W. A. C. (I)'s seeking employment in civil line. 379.
Situation in South Africa re Satyagraha struggle. 381.

T

TALK (S)—

Question re—

- in Hindi and Urdu from various Stations of All India Radio. 89.
Time given to Broadcasts of English and Indian Music and —. 951-52.

TAMIZUDDIN KHAN, Mr.—

Banking Companies (restriction of branches)
BILL—

Motions to consider and to refer to Select Committee. 1071-73.

TAMIZUDDIN KHAN MR.—*contd.*

Essential Supplies (Temporary powers) Bill—

Motion to consider, 808-10.

Foreigners Bill. 974.

Motion for adjournment *re* Communal Disturbances in Calcutta. 106.

Question *re*—

Basic salary of junior clerks under the Deputy Controller of Stationery, Calcutta. 846.

Complaints against Contractors of Aerated Water Supply on E. Section of N. W. Railway. 867.

Introduction of unified scales of pay in offices under Controller of Printing and Stationery. 844-45.

Pay of Government servants appointed after 4th August 1931 to Posts on new scales of pay and their eligibility on promotion to scales of pay of higher posts. 706.

Promotions of Non-Matriculates to 'B' or 'A' Grade of Unified Scales. 845.

Suppression of competent Assistants in Railway Board by outsiders and Juniors. 753-59.

Tax on Tobacco. 1235-36.

Tender Notice for articles of Indian Manufacture by the Controller of Printing and Stationery. 1121.

Unified Scales of pay for Non-Matric Clerks under the Controller of Printing and Stationery. 845-46.

Question Supplementary *re*—

Cotton Textile Factories in India. 9.

Disabilities of Domiciled Indians in British Columbia (Canada). 611.

Payments made out of the accumulated sterling balances of India. 923.

Police running Guards on Train services on E. I. and O. T. Railways in Bengal and Bihar. 791.

Supply of railway wagons. 1016.

Reserve Bank of India (Amendment) Bill. 795.

Resolution *re* Running of Civil Aviation as a State Department. 731-33.

TANDO ADAM—

Question *re* communal considerations in allotment of contracts for European style Tea Rooms at — station on N. W. Railway. 751-52.

TARIFF(S)—

Question *re* policy of Protective — and "Discriminatory Protection". 166-67.

TARIFF BOARD (S)—

Question *re*—

Applications to — for protection by Industries. 633.

Expansion of — and existing Tariff inequalities. 634.

Investigation into Industries and recommendations by the —. 161.

TARIFF BOARD (S)—*contd.*Question *re*—*contd.*

Publication of reports and recommendations of —. 861-62.

Recommendations of — *re* protection to War Time Industries. 852.

TAX—

Question *re*—

Abolition of Salt —. 445, 453.

— on Tobacco. 1235-36.

TAXATION—

Question *re* appointment of a — Enquiry Committee. 436-37.

TEA—

Question *re* cultivation of — in India. 849.

TEA CONTROL AMENDMENT BILL—

See "Indian —" under "Bills".

TEA ESTATES—

Question *re* shooting of an Indian labourer by European Manager of the Santak — in Assam. 1117-18.

Registered trade unions in —. 856.

TEA ROOMS—

Question *re* communal considerations in allotment of contracts for European style — at Tando Adam Station of N. W. Railway. 751-52.

TEACHER(S)—

Question *re*—

Hindustani — in Mauritius. 855.

Transfers of — in Railway Schools from one Province to another. 785-86.

TEAR GAS—

Motion for Adjournment *re* — use of — outside the Council House. 107, 176-77.

TELEGRAM (S)—

Motion for adjournment *re* with holding of — in Bihar on communal riots. 400.

TELEGRAPHS DEPARTMENT—

See "Posts and —".

TELEGRAPH MACHINERY—

See "Machinery".

TELEPHONE—

Question *re*—

Complaints *re* inefficiency of — system in Karachi. 542.

Effect of Communal—disturbances on the Working of Calcutta System. 45.

Efficiency in the Bengal — Service. 46.

Failure of — Service in Calcutta during the Communal Disturbances. 46-47.

Installation of — lines in all Towns where Electric Supply is available. 785.

Manufacture of — equipment in India. 1020-21.

Payment of bills for trunk — calls to the Accounts Officer, Central — Revenue Accounting Office, Delhi. 1011-12.

TELEPHONE—contd.

Proposed introduction of Message Rates system for — charges in Karachi, Ahmedabad and Bombay. 541-42.

— connections for Members of the Legislature in New Delhi. 1040-41.

— connections in Delhi. 1040.

— disconnected for political reasons. 744.

TELEPHONE MACHINERY—

See "Machinery".

TELEPRINTER—

Question re—

— lines in India. 1052.

— News Service facilities for Central Provinces and Berar. 748.

Release of Military — Lines between Allah bad and Jubbulpore for civilian use. 748-49.

TEMPORARY—

Question re policy re — brick structures erected for war purposes in Delhi and elsewhere. 147-49.

TENANT (S)—

Question re eviction of — for non-payment of Rent under the New Delhi House Rent Control Order. 1107.

TENDER (S)—

— by the High Commissioner for India laid on the Table. 108, 136-45.

— for Bookstall Licences on Railways. 12-13.

— for work in E. I. Railway Loco Running Sheds. 82.

— Notice for articles of Indian Manufacture by the Controller of Printing and Stationery. 1121.

TERMS (S)—

Question re — and conditions of agreement for engagement of R. I. A. F. Personnel. 1195-96.

TEST (S)—

Question re—

Clerks on Medical Leave summoned for the Income-Tax Department — in Sind Circle. 234.

— for Ministerial Staff in the Income-Tax Office in Sind. 448.

TEXTILE (S)—

Question re—

Disposal of — by Disposals Board. 536-37.

New — policy of the Madras Government. 1042.

Production and Supply of Cotton — and Cotton Yarn in India. 311-19.

Production of Sugar and — in India and quantity available of Kerosene Oil. 751.

TEXTILE FACTORIES—

See "Factory (ies)".

TEXTILE MACHINERY—

See "Machinery (ies)".

TEXTILE MILLS (S)—

See "Mills".

TEZPUR TOWNS—

Question re extension of Bengal Assam Railway Line from Rangapara to —. 778-79.

THAKUR DAS, BHARGAVA, PANDIT—

Essential Supplies (Temporary Powers) Bill —

Motion to consider 813-154. 915

Foreigners Bill. 974, 975, 976-78

Question re—

Composite carriage in night train between Hissar and Delhi. 788.

Corruption in Civil Supply Department of Central and Provincial Governments. 1047-48.

Direct train between Delhi and Bhatinda via Rewari. 787-88, 789.

Expenses of Journey between Hissar and Delhi. 788-89.

False propaganda in Tribal Areas re Bombing. 1121-22.

Free Supply of Vernacular Translation of Debates of Central Legislature. 1120.

Fulfillment of Aims of Delhi Improvement Trust. 83.

Hariana Express Train between Delhi and Hissar. 787.

Numbers of Schools in Centrally Administered Areas. 69.

Slaughter of Cattle. 1048.

Taxation of Income of Hindu Un-divided Family. 943.

Third Class Tickets from Delhi to Bhatinda by the Ahmedabad Express. 788.

Special marriage (Amendment) Bill—
Motion to refer to Select Committee. 1145.

TICKETS—

Question re—

Issue of — by Travelling — Examiners to bona fide passengers. 1011.

Penalty on refund of fare on un-used Railway —. 732-63.

Re-introduction of return and Zone — on railways. 1010.

Shortage of printed — at Stations on E. I. Railway. 1011.

Shortage of Third Class — on Malakwal Shorkot Road Line on N. W. Railway. 774.

Third Class — from Delhi to Bhatinda by the Ahmedabad Express. 788.

TIMBER—

Question re—

Complaint re export of — steel, cloth and cotton from India. 838-39.

Shortage of Bookings of — on the Satpura Division of B. N. Railway. 301-02.

Supply of — from Burma, Andamans and Indian forests. 1017-19.

TIPPERAH—**Question re—**

Effect of communal riots in Naakhali and
— in Bengal on the activities of
Central Excise Department. 952.

Lawlessness on the Dacca—Mymensingh
and — sections of Bengal Assam
Railway. 43-44.

Protection of Railway Staff in Noakhali
and — Districts. 785.

TITLE (S)—**Question re—**

Abolition of system of grant of —. 617.
Surrender of Honours and — in 1946.
635.

TOBACCO—**Question re—**

Inconvenience due to instruction to Grow-
ers to sell — before February. 93.

Tax on —. 1235-36.

TOUR (S)—**Question re—**

Enquiry into Hooliganism during Pandit
Jawaharlal Nehru's Frontier —. 173-
75.

Expenses on — of Director General of
Archaeology to Persia and Afghanistan.
1190-91.

— by Cabinet Ministers of the disturbed
areas in Bengal and Bihar. 1052-55.

TOWN IMPROVEMENT ACT—

See "Act (s)".

TRACTOR (S)—**Question re—**

Assembling of Agricultural — in Ord-
nance Factories. 770-72.

Number of — and ploughs received by
Government. 1027-28.

TRADE—**Question re—**

Ban in British India for entering a particu-
lar.—1052.

Ban on any section of population entering a
particular — in British India. 852.

Indian interest re — with Ceylon in
Copra and Copra oil. 829-31.

Loss to Government due to underhand
practices in the export — of cloth.
394-95.

Profits to Government by Export —,
630.

Trade Relations between India and Burma.
153-54.

TRADE AGREEMENT (S)"

See "Agreement (s)".

TRADE MARKS (AMENDMENT) BILL—

See "Bill (s)".

TRADE UNION (S):"

Question re registered — in Tea Estates.
856.

TRADE UNIONS (AMENDMENT) BILL—

See "Indian" under "Bill (s)". 39.

TRADER (S)—

Question re return to Imphal in Manipur
State of evacuated Indian —. 867.

TRAFFIC—

Question re military — on Railways.
756-58.

TRIAL (S)—

Question re repatriation and — of I. N. A.
Officers in Singapore Camp. 86.

TRAIN (S)—**Question re—**

Arrangements for connecting — at
Junction Stations. 295-96.

Attack at Dasna on Pilgrim — from
Garhmukteshwar. 955-57.

Cancellation of Nagpur-Bombay Express
—. 544-45.

Composite carriage in night — between
Hissar and Delhi. 788.

Cost to Government of India of Special —
for Mr. M. K. Gandhi to participate in
Simla Conference. 94.

Cost to Government of India of special
— for Mr. M. K. Gandhi to participate
in talks with Cabinet Mission. 93.

Direct — between Delhi and Bhatinda
via Rewari. 787-88, 789.

Express — between Delhi and Madras
761-62.

Fast Express — between Delhi and Mad-
ras. 767.

Haryana Express — between Delhi and
Hissar. 787.

Late running of Railway —. 297-98.

Passenger — at night between Badnera
and Amraoti on G. I. P. Railway. 1014-
15.

Police running guards on — Services on
E. I. and O. T. Railways in Bengal and
Bihar. 790-92.

Proposal by Bengal Nagpur Railway to
divert through passenger — between
Madras and Calcutta from Simhachalan
to Anakapalli direct. 527.

Running of a fast — between Delhi and
Madras. 752-53.

Running of Military special —. 545-46.

Shortage of passenger — on Nagpur
Bhusawal Line of G. I. P. Railway
291-92.

Third Class Tickets from Delhi to Bhatinda
by the Ahmedabad Express. 788.

Unlawful stopping of Railway — by
National Congress Volunteers in Bihar.
305.

— and Third Class Waiting Rooms on
Bengal Nagpur Railway. 60-61.

TRAINING—

- Question re—
 Candidates of Posts and Telegraphs Department sent overseas for specialized — 1029-30.
 Policy re Military — of Indian girls and particulars re Indian women in I. N. A. 691.
 Students for specialized — sent abroad by Central Government. 1166-72.
 — of Indian Personnel of the Armed Forces. 452-53.

TRANSFER (S)—

- Question re — of Teachers in Railway Schools from one Province to another. 785-86.

TRANSFERRED COMPANIES (AMENDMENT) BILL—

- See "Registration of —" under "Bill (s)".

TRANSIT—

- Question re value of goods lost in — on Railways. 763-64.

TRANSIT CLERK—

- Question re separate Service for — and Van Sorters on N. W. Railway. 58-59.

TRANSLATION (S)—

- Question re free Supply of Vernacular — of Debates of Central Legislature. 120.

TRANSLATOR (S)—

- Question re Hindi and Urdu Qualifications of Hindustani — in All-India Radio, Delhi. 89.

TRANSPORT (S)—

- Question re—
 Nationalization of Air — in India. 301.
 Policy re Motor — business and Rail-road Coordination Scheme in Ajmer-Merwara, Delhi, etc. 1046.
 — Difficulties in Delhi. 13-14.
 — of Fish by Road and Rail. 772.
 Views of Interim Government on Nationalization of — services. 496-97.

TRANSPORT DEPARTMENT—

- Question re superannuated Officers in the —. 1023.

TRANSPORTATION INSPECTORS.

- See "Inspector (s)".

TRAVEL—

- Question re improvement of conditions of — for third class passengers on Railways. 541.

TRAVELLING (S)—

- Question re arrangements for accommodation Boarding, — and protection of Members of the Constituent Assembly. 1093-95.

TRAVELLING TICKET EXAMINERS—

- Question re issue of tickets by — to bona fide passengers. 1011.

TRIBAL AREA (S).—

- Motion for Adjournment re bombing of — in Waziristan. 105, 176.

TRIBAL AREA(S)—*contd.*

- Question re—
 Bombing of — in Waziristan. 615-16.
 Budget for the — in Assam. 165-66.
 False propaganda in — re Bombing. 1121-22.
 Kidnapping of Hindus by people of — after termination of war. 634-35.
 Money and Officers for the Administration of — in Assam. 162-64.
 Permission to Members of Constituent Assembly to move in excluded and — of Assam, Manipur, Khasi and Jaintia Hill States. 1120-21.
 Protests in connection with the bombing of — in N. W. F. P. 624-25.
 — in Assam. 164-65.

TRIBAL PEOPLE (S)—

- Question re representation of — in the Advisory Council of Constituent Assembly 847.

TRIBAL POLICY—

- Question re remarks by Honourable Member for External Affairs at Press Conference in Delhi re —. 626.

TRIBE (S)—

Question re—

- Forward policy in connection with the Frontier —. 378.
 Representation of — in excluded and partially excluded areas in the Advisory Council of the Constituent Assembly. 847.

TRIBUNAL (S)—

- Question re decisions of the Income-Tax Appellate —. 233.

TRIBUNALS (SUPPLEMENTARY PROVISIONS) BILL—

- See "Special —" under "Bill (s)".

TRIPARTITE LABOUR CONFERENCE.

- See "Conference (s)".

TROOPS (S)—

- Motion for Adjournment re withdrawal of Indian — from Indonesia. 103.

Question re—

- Allotment on entertainment of British and Indian —. 63.
 Demobilization of Indian —. 440.
 Indian — in Indonesia. 434-35.
 Indian — in Iran. 451.
 Number of Churches maintained for British — in India. 937.
 Withdrawal of Indian — from Basrah. 438-39.

TUBE WELLS—

- See "Wells."

TURNER, MR. A. C.—

- Oath of Office. 1221.

TYPEWRITERS—

- Question re factories for radios, films, re-frigerators and — in India. 1019-20.

TYSON, MR. GEOFFERY W.—

Foreign Exchange Regulation Bill.
Motion to refer to select Committee. 876-78.

Motion *re* third report of the Committee on Bretton Woods Agreement. 125-27.

Question Supplementary *re*—
Assets in India of United Kingdom Nationals 696.

Financing of India by British Government from the Empire dollar pool for purchase of capital goods. 695.

U

UNDER SECRETARY (S)—

Question *re* appointment of — from the Administrative Reserve made by the F. P. S. C. 935-36.

UNIVERSITY—

Question *re*—
Admission of students from Assam into Colleges affiliated to Benares Hindu, Aligarh and Delhi —. 944-45.

Non-recognition of A. M. S. Diploma of the Benares Hindu — by Medical Council of India. 1200.

UNITED KINGDOM—

Question *re*—
Admission of students from India in Colleges in U. S. A. and —. 945-47.

Assets in India of — Nationals. 696-97.

Monopoly and Price Pooling Arrangements in — *re* Textile and Printing Machinery. 630-32.

Purchase of cotton by the — Government 633, 780.

Recovery of expenditure incurred in India on behalf of — and Eastern group countries. 1156-57.

UNITED NATIONS—

Question *re* Indian Delegation to — Economic and Social Council. 611-12.

Reports on the work of Indian Delegation to the preparatory commission and general Assembly of the — laid on the table. 177.

UNITED NATION'S ORGANISATION—

Question *re* selection of personnel of Indian Delegation to —. 623-24.

UNITED NATIONS RELIEF AND REHABILITATION ADMINISTRATION.

Motion *re* payment to—1249-57.

UNITED PROVINCES—

Motion for Adjournment *re*—

Communal Disturbances in Bengal, Bombay, — Bihar etc. 98-103.

UNITED PROVINCES—*contd.*

Question *re*—

Absence of Railway in Hamirpur District of the —. 60.

Adoption of — Code of Education in Ajmer-Merwara Curricula. 938-39.

Compulsory procurement of Grain from peasants in — during 1945-46. 39.

Fixation of Price of Wheat in —. 24.

Fixation of purchase price of paddy by Bengal, Bihar and — Governments. 1013-14.

Notices under — Town Improvement Act on residents of Delhi, Ward No 14 (Serai Purani Idgah Scheme). 454.

Rail Road Companies in —. 745-47.

UNITED STATES—

Question *re* purchase of grain from — 458.

UNITED STATES OF AMERICA—

Question *re*—

Admission of students from India in Colleges in — and U. K. 945.

Agreement with — *re* operation of American Air Services across India 1221.

Export of Jute cloth and bags from India to — and re-export to South Africa. 836.

Import of Foodgrains into India from the —. 10-11.

Indian Ambassadors in — Soviet Russia and other European Countries. 628.

International maritime Conference at Seattle, — 848-49.

Private Ownership of Aeroplanes from — Disposals. 72.

Rules *re* military pensions, gratuities etc. in force in — and British Dominions. 223-225.

Trade Agreement with — 621-23.

Waugh Mission to — 226.

Waugh Mission to — and the obligation to pay Silver in kind. 226-27.

URDU—

Question *re*—

Erasing of Names of Railway Stations written in — script in the Purnea District of B. A. Railway. 304.

Hindi and — Qualifications of Hindustani Translator in All-India Radio, Delhi. 89.

Number and qualifications of — and Hindi Programme Assistants in All India Radio. 86.

Recommendations of the Hindi — Radio Advisory Committee. 1197.

Talks in Hindi and — from various Stations of All India Radio. 89.

URDU—*contd.*

Use of persianised — in Broadcasting Hindustani News Bulletins by the All India Radio. 924-25.

UTTAM CHAND, SEJT.—

Question *re* grant of compensation to — Host of Shri Subhas Chandra Bose in Afghanistan. 1095.

V

V. J. DAY—

Question *re* demobilization and re-employment of Indian Army Officers since —. 950

VACANCY (IES)—

Question *re*—

Policy of Government of India regarding filling up of — in Imperial Secretariat and attached offices through the F.P.S.C. 954-55.

Reservation of — in I.C.S. for I.N.A. Personnel. 703.]

VADILAL LALLUBHAI, MR.—

Demand for supplementary grant for 1945-46—Railways. Working Expenses—Maintenance of carriage and wagon Stock. 1286-87.

Indian Trade Unions (Amendment) Bill.—Motions to refer to Select Committee and to circulate —. 270,271,325-29.

Industries Disputes Bill. Motions to refer to Select Committee and to circulate. 1076-79.

Question *re*—

Action for the Reduction of Losses in Storage of Grain. 2.

Air Conditioned Coaches between Delhi and Ahmedabad. 1037-38.

Control of alliance between Indian and Foreign capital. 1173.

Control on Capital Issues. 451.

Control on Export of Cotton Hard Waste. 618-19.

Control of Fuel Oil Imports. 772-73.

Controls under the Industries and Supplies Department. 510-12.

Licences for export of castor oil. 617-18, 855.

Loss to Government due to underhand practices in the export trade of cloth. 394-95.

New Industries during War in India 67.

Number of controls under Commerce Department. 390-92.

Policy *re* control on African and Sudanese Cotton. 392-93.

Production of Cloth and Yarn. 744-45.

Profits to importers on imports of dyestuffs. 508-09.

Registration of new firms after control of Capital Issues. 1173.

VADILAL LALLUBHAI, MR.—*contd.*

Sago flour and the import licences on starch. 393-94.

Use of deteriorated Foodstuffs as Sizing flour. 509-10.

Utilization of deteriorated Food lying with Provincial Governments. 508-08.

War Orders placed with Indian Firms. 68.

Question (supplementary) *re*—

Administration of the W.A.C.(I). 219.
Cotton Textile Factories in India. 9.

Countries to which Export of Sugar and Cloth is permitted from India. 614.

Ex-service W.A.C.(I)'s seeking employment in Civil life. 379-

Monopoly and Price Pooling Arrangements in U.K. *re* Textile and Printing Machinery. 631.

Prices of Articles received from and despatched to Burma. 632.

Profiteering by Government in the Disposal of certain articles. 281.

Profits to Government by Export Trade. 630.

Supply of railway wagons. 1016.

VAN SORTER(S)—

Question *re* separate service for Transit Clerks and — on N. W. Railway. 58-59.

VANGUARD—

Question *re* security from the — under Press Emergency Powers Act. 220-31.

VARMA, MR. B. B.—

Question *re*—

State Railway Grades of pay and allowances for officers of O.T. Railway. 88.

Supply of Dhoties and Sarees to Bihar. 92.

VEGETABLE GHEE—

Question *re* manufacture of — from Cotton seed. 1048.

See also "Ghee".

VEHICLE(S)—

Question *re* rules *re* compulsory insurance of Motor —. 503-04.

VENDING—

Question *re* catering and — on state Railways. 287-88.

VICTIMISATION(S)—

Question *re* — of and wrongful removal from service of an Income-Tax Officers in Bihar. 07.

VICTORIA TERMINUS—

Question *re* molestation of Women by Railway Police at —, Bombay. 1009.

VICTORY BONUS—

See "Bonus".

VICTORY DAY—

Question *re* — Parade at Delhi. 66.

VIEW(S)—

Question *re* — of Interim Government on Nationalisation of Transport Services. 496-97.

VIJAYA ANANDA, MAHARAJKUMAR DR. SIR—

Motion for adjournment *re* communal Disturbances in Bengal, Bombay, U.P., Bihar etc. 101.

Question *re* publication of reports and recommendations of Tariff Board. 861-62.

Question supplementary *re* attack at Dasna on pilgrim train from Garhmukteshwar. 957.

VILLAGE(S)—

Question *re* introduction of Skelton's Guide-ways System of Transport between — by Railways. 525.

VISIT(S)—

Question *re* statement *re* — to N. W. Frontier by the Honourable Member for External Affairs. 635.

VIZAGAPATAM—

Question *re*—
Reduced interim relief paid to — port workmen. 526.
Victory bonus to — Harbour and Port workmen. 526.

VOCABULARY—

Question *re* acceptable — of Hindustani. 638.

VOLUNTEER(S)—

Question *re* unlawful stopping of Railway trains by National Congress — in Bihar. 305.

W

WAGE(S)—

Question *re*—
Improvement of status and position of labourers and fixing of a minimum wage. 619.

Steps to check the rising of prices and —. 455.

— to strikers in the Posts and Telegraphs Department for strike period 1051.

WAGES ACT—

See "Payment of —" under "Acts".

WAGON(S)—

Question *re* supply of railway —. 1015-17.

WAITING ROOM(S)—

Question *re*—
Inconveniences existing in Third Class — on different Railways. 545.

Provision of — in Income Tax Office, Delhi. 1179-80.

Trains and Third Class — on Bengal Nagpur Railway. 60-61.

WAR(S)—

Question *re*—

Acquired Lands in Benares for purposes of —. 232.

Destruction of Aeroplanes by Government after the close of —. 1191.

New Industries during — in India. 67.

Policy *re* Temporary brick structures erected for — purposes in Delhi and elsewhere. 147-49.

Price of silver sold in India and brought under the silver agreement during the War. 227.

Railway Lines dismantled during —. 501-02.

Restoration of agricultural land acquired for — purposes in Bareilly District. 933

WAR ACADEMY—

Question *re* activities of Dr. A. Jha in connection with the proposed Indian —. 688.

WAR EFFORT—

Question *re* invitation to Mr. Compton Mackenzie to write History of India's —. 1205-08.

WAR ORDERS—

See "Order(s)".

WASHINGTON—

Question *re* selection of delegates to — World Food Board Commission. 550-52.

WATER—

Question *re*—

Provision of electricity and — under the Delhi Re-Housing Scheme. 458.

Supply of Sub-Soil — for irrigation. 1009-10.

Supply of — by Condensers at Kamaran. 20.

WAUGH MISSION(S)—

Question *re*—

— to U.S.A. 226.

— to U. S. A. and the obligation to pay silver in kind. 226-27.

WAZIRISTAN—

Motion for Adjournment *re* bombing of Tribal Areas in —. 105, 176.

Question *re*—

Bombing of Tribal Areas in —. 615, 16.

Enquiry into circumstances of death of Major Donald, Political Agent, —. 609.

WEAVER(S)—

Question *re*—

Action on Resolution regarding more yarn for Handloom —. 62.

Increased supply of local yarn to — in Madras province. 548.

Representations by the — Congresses. 549-50.

WEAVER (S)—contd.Question *re* — *contd.*

Representation of —, etc. on the Advisory Council of Constituent Assembly. 847.

WEIGHTS—Question *re* difference in local — and Measures. 1036.**WEIGHTMAN Mr.—**

Oath of Office. 609.

WELLS—Question *re* —

Sinking of — and procurement of food-grains by subsidies. 1025-26.

Sinking of — and Tube — as a result of "Grow more Food" Campaign. 282-85.

WHEAT—Question *re* —

Comparative prices of lac, — and rice in the Central Provinces. 300, 1236.

Fixation of Price of — in U. P. 24.

Increase of — Ration in — eating Provinces. 741.

WHEELER AND CO., MESSRS. A.H.—Question *re* monopoly of — for running Bookstalls on most Railways. 500-01.**WILD BOARS—***See* "Boars, Wild".**WOMAN(EN)—**Question *re* —

Molestation of — by Railway police at Victoria Terminus, Bombay. 1009.

Policy *re* Military training of Indian girls and particulars *re* Indian — in INA. 691.**WOMEN'S AUXILIARY CORPS (INDIA)—**Question *re* —

Administration of the —. 218-220.

Ex-service — seeking employment in civil life. 379-80.

Removal of colour prejudice and favouritism in —. 1156.

WOMEN'S RIGHT TO SEPARATE RESIDENCE AND MAINTENANCE BILL—*See* "Hindu Married —" under "Bill(s)".**WORKER(S)—**Question *re* —

Adjudicators award on the dispute of the Government of India Press —. 1109.

Emigration of Indian — to Burma and Malaya. 167-69.

Enquiry into the number of — employed in Colleges and industrial concerns. 1235.

Housing of Industrial —. 1116.

Legislation *re* Standing Orders for Industrial —. 1117.Proposal of Prof. B. P. Adarkar: *re* Health Insurance for —. 1104.**WORKING EXPENSES—EXPENSES OF ELECTRICAL DEPARTMENT—**

Demand for Excess Grant for 1943-44. 401.

Demand for supplementary grant for 1945-46.—Railways. 1287-88.

WORKING EXPENSES—EXPENSES OF GENERAL DEPARTMENTS—

Demand for Excess Grant for 1943-44. 401.

Demand for supplementary grant for 1945-46.—Railways. 1287.

WORKING EXPENSES—EXPENSES OF TRAFFIC DEPARTMENT—

Demand for Excess Grant for 1943-44. 401.

Demand for supplementary grant for 1945-46.—Railways. 1287.

WORKING EXPENSES—MAINTENANCE AND SUPPLY OF LOCOMOTIVE POWER—

Demand for Excess Grant for 1943-44. 401.

Demand for supplementary grant for 1945-46.—Railways. 1285.

WORKING EXPENSES—MAINTENANCE OF CARRIAGE AND WAGON STOCK—

Demand for supplementary grant for 1945-46.—Railways. 1285-87.

WORKING EXPENSES MAINTENANCE OF STRUCTURAL WORKS—

Demand for supplementary grant for 1945-46.—Railways. 1285.

WORKING EXPENSES—MISCELLANEOUS EXPENSES—

Demand for Excess grant for 1943-44. 401.

Demand for supplementary grant for 1945-46.—Railways. 1287.

WORKING HOURS—Question *re* — for clerks in Stores Department of B. B. & C. I. Railway. 1045-46.**WORKS, MINES AND POWER DEPARTMENT—**

Demand for supplementary grant for 1946-47. 1261-62.

WORKMEN'S COMPENSATION (AMENDMENT) BILL—*See* "Bill(s)".**WORKMEN'S STATE INSURANCE BILL—***See* "Bill(s)".**X****XAVIER, Mr.—**Question *re* death of — in-Poona Mail. 81.

Y

YAMIN KHAN, KHAN MOHAMMAD—

- Deaths of Mr. B. ulabhai Desai and Dr. Hassan Suhrawardy. 96.
- Death of Pandit Madan Mohan Malaviya and Sir Sivawami Aiyar. 959.
- Motion for Adjournment re—
- Protection of Life and property of Railway passengers in Bihar. 566.
- Withholding of telegrams in Bihar on communal riots. 400.
- Abolition of Salt Tax. 445.
- Attack at Dasna on pilgrim train from Garhmukteshwar. 957.
- Detention and internment of Afghan princes in India. 383.
- Health of Rikshaw pullers. 1174.
- Indian Troops in Iran. 451.
- Invitation to Mr. Compton Mackenzie to write History of India's War effort. 1208.
- Monopoly of Messrs. A.H. Wheeler & Co. for running Bookstalls on most Railways. 501.
- Political Adviser to the Crown Representative. 1090.
- Pro tests in connection with the bo of Tribal Areas in N. W. F. P. 625.
- Rail Road Coordination Scheme. 7.
- Use of firearms by Hooligans in Bengal and amendment of Indian Arms Act. 1204.
- Use of persianised urdu in Broadcasting Hindustani News Bulletins by the All India Radio. 925.

REQUISITIONED LAND (CONTINUANCE OF POWERS) BILL—

Motion to consider and to refer to Select Committee.—960.

Resolution re running of Civil Aviation as a State Department. 714.

SPECIAL TRIBUNALS (SUPPLEMENTARY PROVISIONS) BILL. 983.

YARN—

- Question re—
- Action on Resolution regarding more ——— for Handloom Weavers. 62.
- Action on Resolution re Reservation of Mill ——— for use of Handlooms. 547.
- Cloth and ——— position. 64.
- Increased supply of ——— to weavers in Madras Province. 547.
- Method of fixation of prices of ——— and Cloth. 768-69.
- Production and Supply of Cotton Textiles and Cotton ——— in India. 311-19.
- Production of Cloth and ———. 744-45.

YIELD—

Question re policy of Government re increase in ——— of Food Crops. 302.

YUSUF ABDULLA HAROON, SETH—

- Motion for adjournment re bombing of Triba Areas in Waziristan. 105.
- Question re communal considerations in allotment of contracts for European style Tea Rooms at Tando Adam Station of N. W. Railway. 751-52.
- Question (supplementary) re—
- Charges against eight Delhi papers for publishing speech of a Muslim League Leader. 693-94.
- Cloth quota for hand dyers and hand printers of Ajmer-Merwara. 1235.
- Countries to which Export of Sugar and Cloth is permitted from India. 614.
- De-Control of Sugar. 12.
- Demonetization Ordinance. 216.
- Enquiry into Hooliganism during Pandit Jawaharlal Nehru's Frontier Tour. 175-76.
- Financing of India by British Government from the Empire dollar pool for purchase of capital goods. 695.
- Government plans re meeting shortage of accommodation and Control of Rents. 150.
- Import of Salt from outside and abolition of Salt Duty. 702.
- Protests in connection with the bombing of Tribal Areas in N.W.F.P. 625.
- Restrictions on the entry of Indians into Burma. 153.
- Supply of Food by Russia to India. 629.

Z

ZAFAR ALI KHAN, MAULANA—

- Indian Trade Unions (Amendment) Bill.
- Motions to refer to Select Committee and to circulate. 337.
- Motion for adjournment re rioting and bloodshed in Delhi City. 1055, 1056.
- Question re victimisation of and wrongful removal from service of an Income-Tax Officer in Bihar. 707.
- Question (supplementary) re—
- Countries to which Export of Sugar and Cloth is permitted from India. 614.
- Enquiry into Hooliganism during Pandit Jawaharlal Nehru's Frontier Tour. 176.
- Enquiries re Death of Netaji Subhas Chandra Bose. 213.
- Import of Foodgrains into India from the United States of America. 11.
- Indian Troops in Indonesia. 434.
- Policy re Temporary brick structures erected for War purposes in Delhi and elsewhere. 147.

ZAFAR ALI KHAN, MAULANA—Contd.Question (Supplementary) *re—contd.*

Surplus Military Stores. 280.

Transport Difficulties in Delhi. 14.

ZAMINDARI—Question *re—*

Abolition of — Jagirdari and Istimrari Systems in Ajmer-Merwara and the Centrally Administered Areas.

Financing of provinces by Government of India for compensating —. 301.

Reform of the Land Revenue System and the removal of —. 300.

ZIAUDDIN AHMED, DR.—

Banking Companies (Restriction of Branches) Bill.

Motion to consider and to refer to Select Committee. 987, 990.

Demand for Excess Grant for 1943-44 in respect of Indian Posts and Telegraphs Department. 351, 353.

Demand for Excess Grant for 1943-44 in respect of "Railways".

Payments to Indian States and Companies. 356.

Demand for supplementary grant for 1945-46—Railways in respect of Railway Board. 1281.

Demand for supplementary grant for 1946-47 in respect of Food Department. 1263, 1265.

Essential Supplies (Temporary Powers) Bill. 820-25.

Motion to consider 817.

Consideration of clauses. 819.

Discussion not concluded. 796-812.

Motion to pass. 820-25, 863.

Foreigners Bill. 977, 978.

Foreign Exchange Regulation Bill.

Motion to refer to Select Committee. 879-80.

INDIAN TRADE UNIONS (AMENDMENT) BILL—

Motion to refer to Select Committee and to circulate. 204-06, 243.

Motion *re—*

Food situation. 465, 467, 469, 471, 473, 474, 568-74, 601, 605.

Third report of the Committee on Bretton Woods Agreement. 119, 130-31, 178-84.

Question *re—*

American surplus food stores handed over to Government of India. 858-59.

Indian Troops in Iran 451.

Payment to Coolies for Handling of Parcels at Howrah Station. 83.

Police running guards on Train Services on E. I. and O. T. Railways in Bengal Bihar. 790-92.

Retention of some of the Rules of Defence of India Act under Special Ordinances. 539-40.

Steps to increase the purchasing power of paper rupee. 237.

ZIAUDDIN AHMED Dr.—Contd.Question *re—contd.*

Store purchase rules followed by the Army Department. 1208.

Training of Indian Personnel for the Armed Forces. 452-53.

Question (supplementary) *re—*

Action for increasing the yield of Food from Fisheries. 4.

Arrangements for connecting Trains at junction stations. 296.

Cloth and Yarn position. 64.

Control of Export Price of Jute in Bengal. 621.

Corruption in the Disposals Department. 760.

Cotton Textile Factories in India. 10.

Countries to which Export of Sugar and Cloth is permitted from India. 614.

Creation of civic guards and civil defence corps. 1164.

Dearness Allowance to Mint Workers in Bombay. 930.

De-Control of Sugar. 12.

Financing of India by British Government from the Empire dollar pool for purchase of capital goods. 695.

Gold Par Value of the Rupee. 443.

Grant to Muslim institutions from the Education Department. 1178.

Invitation to Mr. Compton Mackenzie to write History of India's War Effort. 1206-1207.

Late running of Railway trains. 297.

Non-Indian prisoners of war in India. 1162.

Payments made out of the accumulated sterling balances of India. 924.

Policy *re* temporary brick structures erected for War purposes in Delhi and elsewhere. 148.

Position of India in the matter of Dollars and Hard Currencies. 701.

Prices of Agricultural Produce. 750.

Profiteering by Government in the Disposal of certain Articles. 282.

Repayment of Sterling Balances and Repeal of Section 41 of the Reserve Bank of India Act. 697.

Research on Atomic studies. 1173.

Sinking of wells and Tube-wells as a result of "Grow more Food" Campaign. 285.

Use of firearms by Hooligans in Bengal and amendment of Indian Arms Act. 1204.

Resolution *re* running of Civil Aviation as a State Department. 712, 725-26, 731.**ZONE TICKETS**

See "Tickets."

